[Shri R. Mohanarangam]

of Mr. MGR. I admit it. But Mr. Kailasam was appointed to the Supreme Court only on the recommendation of Mr. Karunanidhi.

SHRI V. GOPALSAMY: No, no.  $H_{\text{e}}$  is misleading the House.

SHRI R. MOHANARANGAM: Then you and others... (*Interruptions*)

SHRI V. GOPALSAMY: You cannot attribute a motive to us. We will see that justice is rendered.

SHRI R'- MOHANARANGAM: The Chief Minister of Madras.. (mterntp-tions).

SHRI V. GOPALSAMY: We are not afraid of your police (*Interruptions*).

SHRI R. MOHANARANGAM: He went outside... (*Interruptions*).

SHRI V. GOPALSAMY: For a good cause he got imprisoned. (*Interruptions*).

MR. DEPUTY CHAIRMAN: I am standing now. Nothing will go on re-cord. Shri Raju.

IShri R. Mohanarangam—continued to speak]

[Shri V. Gopalsamy continued to speak]

MR. DEPUTY CHAIRMAN: Nothing will go on record. (*Interruptions*). Nothing is going on record. Why are you unnecessarily shouting? Nothing will go on record, except for what Mr. Raju says. I have called Mr. Raju.

[Shri R. Mohanarangam—continued to speak]

[Shri V. Gopalsamy continued to speak]

MR. DEPUTY CHAIRMAN: Please hear me. Nothing is going on record. Why are you unnecessarily shouting?

Shri R. Mohanarangam—continued to speak]

[Shri V. Gapalsamy—continued to speak]

MR. DEPUTY CHAIRMAN: Nothing is going on record.

SHRI U. R. KRISHNAN: Sir.....

MR. DEPUTY CHAIRMAN: Mr. Krishnan, take your seat. Have some patience. Mr. Raju.

# THE BUDGET (RAILWAYS) 1981-82 GENERAL DISCUSSION),—contd.

SHRI V. B. RAJU (Andhra Pradesh): Mr. Deputy Chairman, Sir, after this storm as a result of some depression in the Bay of Bengal, I rise to speak on the Railway Budget and I hope we wiU get involved in a more important business, namely, the examination of the performance of the Indian Railways.

Sir, the other day, I was mentioning about the observation of the Minister in his speech about the goods traffic movement. What I was finding fault with is reflected in the traffic movement, i.e. in goods traffic. I had said that in the first eight months of the current fiscal year the revenue-yielding goods traffic of the Railways was lower than what it was in the same period in 1979-80. This must be noted. All the time, the present Government has been finding a scapegoat by saying that in the year 1979-80 things were bad and that things started getting improved in 1980-81. That was Ihe burden of his song. But for the first eight months the movement of the goods traffic, which is real feeder of the revenues to the Railways, was lower than what it was in 1979-80. It was less by 3 million tonnes. But the Minister said that it had picked up after November, after he took over the charge

What exactly he said was "\_\_\_\_\_for the first time during the year, in the month of November. 1980 the loading was higher than in the corresponding

month of the previous year." Sir, the House knows well that the resignation of Shri Kamlapati Tripathi was accept, ed on the 12th November. Now let us not go into such things. This is not a good thing. Let not the Railway-Board and the Railway administration be a victim of this kind of thing. It is not good. Let us be frank about it. Why was it bad for eight months and why did it start improving after November? Suddenly, with the change of the Minister, will things change? Another thing I would like to put before the Government is, let us not find scapegoats in officers also. Now the way the Railway Board Members were treated is not in good taste. Why should you hurt the feelings of senior Civil Servants? When they are just to retire and even after they have retired why do you dispose of them in such an uncermonious way? It is not good on the part of us, the politicians, to cover up our own political defects or to conceal our own defects. Let us not actually take vengeance against the civil servants. It will be a very bad practice in India. 1 will not encourage | ihat.

The revenue-yielding goods traffic now is in a declining order. As I said the other day, it was 193 million tonnes in 1979-80. It may be 195 million tonnes in 1980-81, just two million tonnes more. For this boasting and drum-beating has taken place. Why is the goods traffic actually going down? I would request the Ministry and the Minister to examine this.

The recommendations of the National Transport Policy Committee refer to taking care of coal-loading mostly Coal constitutes 32 per cent of the goods movement. Coal is the future of thfs country. The railways themselves require 11 million tonnes, and they move only 62 million tonnes of coal. The road transport is taking nearly 25 million tonnes, wasting a lot of diesel oil. I think the House will be interested to know that with the same amount of fuel, five times more goods can be moved by the railways. If it is moved I

by road, we actually waste an energy resource which we do not have, which we have to import at a heavy cost involving heavy foreign exchange. What we need today is a transport policy or a division of the load between the road and the railways. The National Transport Policy Committee's recommendations particularly that the railways should not take up movement of short-distance load movement of short-distance passengers and that they should be given to the road transport. It is not economical to allow the road transport to carry goods from Calcutta to Madras or from Calcutta to Bangalore. You should see that the nation's interests are protected, the nation's economy is protected. What is it that the Ministry, the Government, has done after it has taken charge, about this vital question, this important question, of coordination between the rail transport and the road transport?

Why does the trade not prefer the rail transport? There are pilferage and losses and a lot of time is taken. Year after year actually the losses are increasing. Goods will not reach safely and in time. Even coal is being pilferred. That is the fate of this country today. Therefore, the credibility of the railways, the integrity of the railways, the image of the railways, has to be improved.

Our future lies as I said in the beginning, on coal mining and coal transport. Our main energy resource is coal, and dieselisation of the railways which they have been claiming as an achievement, should be discouraged, whatever may he the inconvenience. Let us not be a victim to the temptation of dieselisation. Where is diesel? It is only the electrification. It is only 8.1 p<sub>er</sub> cent of the railway mileage <sub>0</sub>r kilometreage that has been electrified. Only 8 per cent in these 30 years. What is the policy? I would request the Government to place a white paper on the transport policy, on the Table of the House.

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SHRI M. KALYANASUNDARAM (Tamil Nadu): There is already a Committee's report.

SHRI V. B. RAJU: But white paper means the views of the Government on that. It has not even considered that report.

What I am saying is that transport policy is a very important matter, and it cannot be taken lightly.

Now, about the passenger movement Sir, there almost appears to be a competition to kill more. Every day I take up the news paper and find whether the railways killed more or the road transport killed more or more people are killed in police firing. One hundred and thirteen people were killed in 1979-80 because of the railways accidents. Is this the reputation of the Indian Railways?

SHRI P. RAMAMURTI (Tamil Nadu): It is 200 and odd.

SHRI V. B. RAJU: That may be in 1980-81. I have only taken the figures from the Accident Enquiry Committee's report. And what about collisions? The number of collisions is increasing. (Time bell rings) Sir, I am concluding. 113 persons were killed and 468 injured in train accidents, excluding sabatoge, in 1979-80. And the number of collisions in 1979-80 was 72.

Now, Sir, what about reservations? The Minister's speech reveals that they are reducing the period of reservation from six months to one month. What will be the position? What will be the length of the queue? So merely saying that you will reduce the period of reservation from six months to one month is not sufficient. One month means a longer queue. That is no answer.

Again I would like to say that cleanliness must be observed. Let the Minister, when he goes on a visit, go to any waiting room and go into the toilet. When I travel by train and when the bearer brings the book

to be signed by a Member of Parliament, first I will askj "Have you gone to the toilet" I g<sub>0</sub> to the toilet and see whether the toilet is clean or not, whether the plank is clean or not, Sir, the culture or the civilized manners of any country are revealed in how they maintain their toilets and how clean they keep their cemeteries. This is where the culture is revealed. Sir this should be the duty of the Minister and particularly of the officers. Sir. the other day I went to Warangal. I got down there at 3 A.M. I went t<sub>0</sub> the toilet. These was no water. The whole place was stinking. It was horrible. I told the Station Master: "What do you do, gentleman? Are you not paid for the work?"  $\bar{H}e$  said, "Sir, there  $i_s$  no water." Isaid, "Is it a discovery?" In a station like Warangal this is the state of affairs.

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Sir. I have already taken some time and I want to finish by stating the important points. I have said about electrification. About road transport also, I have said that it should be properly shared. Then the constitution of a national transport commission for coordination of the various transport systems, pricing, investment and regulation, is highly desirable. They should constitute such a commission.

Lastly, we have nine Zonal "Railways Out of these nine Railway Zones, four are in the red. I can understand the North-east Frontier Railway losing. But why should the Eastern Railway lose? Why should the Southern Railway lose all the time? Why should five Zonal Railways be green and why should the others, particularly the Eastern Railway and the Southern Railway, lose? Mr. Minister, you should tell the man concerned, "If it is not improved, you will have to vacate." There may be various reasons. We are not here to say about technical matters and other matters. Therefore, I would request the Minister to see that the Eastern Railway and the Southern Railway are given special attention, instead of there being a rambling swrvajr

Lastly, this method of increasing the fares and freight by percentage must be stopped. Both the committees, the Mudaliar Committee and the Paranjpe Committee, have said that this sort of blanket increase by 10 per cent or 15 per cent should stop. In two years after this Government took over—the second year is not over—Rs. 560 crores have been levied as additional penalty on the railway passengers and on goods movement. 'Sir, this sort of thing is not good. We should depend upon the performance and the buoyancy of the economy, rather than increase the freight and fare. Thank you.

MR. DEPUTY CHAIRMAN; Shri M. R. Krishna. You have 15 minutes.

SHRI M. R. KRISHNA (Andhra Pradesh): Sir. the largest number of persons are working in the Railways.

MR. DEPUTY CHAIRMAN: Just a moment. Please take your seat, I would like to tell the hon. Members that there are a large number of speakers on my list and the time is very short. The time available is three days and hardly 2 and half hours or 3 hours per day. So I would like that the House should sit today till 8 p.m. to cover as many Members as possible,

SHRI SUNDER SINGH BHAN-DARI (Uttar Pradesh): That should be decided tomorrow

MR. DEPUTY CHAIRMAN; Unless you start today, you cannot do it. Even then we may not be able to do it. So let us start from today. We shall sit up to 8 p.m. today. So hon. Members who want to speak must be present.

SHRI M. R. KRISHNA: Sir, the railways have the largest number of workmen. The people working in the railways belong to various areas, various political shades. Although they do not belong to any political parties, but they have their affiliations to various political parties. And the railway employees are easily exposed to any kind of influence. We have seen how during the previous

Government the railway employees were misguided, one powerful Minister saying one thing and the other powerful Minister saying the other. Thus, the railway employees are always exposed to various kinds of influences, many times unhealthy Therefore, the people who are managing the railways are generally to congratulated because even when vou say in a few months' time there some improvement in the loading wagons, etc. it only shows the trend in the right direction. It may not be very substantial but even in three months' time or four months' time if there is an improvement in one sector it has to be considered that railway administration has improved and it is improving. Therefore. anyone who views the Railway Budget and the performance of the railways cannot but say that the railway administration and the Railway Minister have been really doing something useful in order to improve the working of the railway administration. There is improvement in every sector, whether it is amenities or other facilities. passenger Everyone can complain that there are various kinds of things which have to be attended to. I also travel by rail and many a time I find that things are not properly maintained. Today the railway equipment, nearly 00 to CO per cent of it, is said to be obsolete. But still the railway administration is taking the best out of those obsolete locomotive and equipment which is very creditable of them. The Railway Minister said that he had to levy certain charges in order to modernise the railway equipment and he wanted to create more facilities. Even if we give all the money that is required for the railways to modernise the present railway equipment, it is impossible for the railway administration to improve it and modernise it completely. When we say that 80 per cent are obsolete and old, we have only to appreciate how much the railway administration is trying to get out of this old and outmoded equipment. Therefore,

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[Shri M. R. Krishna]

in every respect the railway administration deserves appreciation of this House and the country. There are many things which can be suggested to improve the railway administration, the railway working. In the first place, when the freight charges were increased, it will not be fair for anybody to say that it will not increase the cost of living. Passenger fares may not affect the cost of living so much, but the goods traffic even if it is increased by 1 per cent or to some insignificant extent still it will add to the cost of living. Therefore, to say that any increase in the freight charges is not going to increase the cost of living is not a correct thing. When I see the performance of the railways and also the railway undertakings—they have undertaken some works in foreign countries, also exporting some of the railway equipment to various countries starting from Philippines, Nigeria and various other countries, and some of the countries have really paid very high tributes to the Indian Railways for helping them in building their railways or for supplying them the equipment;. I think today the estimates of the railway requirements of the world is to the extent of nearly Rs. 11,000 crores. Indian Railways have entered into foreign market at an early stage. But after entering into the international sphere, I do not think Indian Railways have made any progress. Our income from exports or by undertaking construction of railways in various countries does not give good impression to anybody. We may be having technical experts in the railway administration. But I do not think we are having the best sales experts to sell our equipment outside. Construction of railways in foreign countries not only gives us income but also increases our prestige. Wherever we undertake such works, we have to do them with a view to expand further. There is plenty of opportunity for Indian Railways to earn more from our exports or from building railways in foreign countries. But I do not think we have made much headway in that directions. I would like the Railway Minister to inform us of the reasons why we could not make much headway.

Even when we undertake railway construction work in foreign countries, we do not take our own equipment manufactured in our own country. Our engineers and technicians on the other hand take them from West Germany or some of the sophisticated Western countries\*. This is not a thing which should be encouraged. We should use our own equipment so that seeing the performance of our own equipment, we are invited by other foreign countries also. It is only thus we can expand scope of our work. Just to get a good certificate from some country will not take us anywhere. Our own equipment is to be advertised.

There are charges that there is lot of corruption in the reservation in the Railways. It is only a minon thing. But the corruption that is going on in the wagon supply is enormous. I do not think that any commodity can be transported to other parts of country without any difficulty. Whether it is tobacco whether, it is chilly or any other commodity that is produced can be transported in railway wagons only after greasing the palms of railways officials. Otherwise, you will not get wagons. This is a very pathetic thing.

Wagon India is supposed to produce fourteen thousand wagons per year. The Railway administration said at one stage that they would alace orders for a large number of wagons. But when Wagon India has instructed all their sister companies to gear their equipment and plan for higher production, the Railway Administration has refused to buy the entire lot. This is not going to get the Railways a good certificate. This only shows

that planning is not perfect. The assessment they make after consulting various agencies such as Coal. India, cement industry and steel industry to find out the requirements per year is based on false information. It is because the Railways themselves require about twenty to thirty thousand wagons per year even to replace their own sick wagons. But they are not able to meet tlieir own requirements by asking the Wagon India to produce enough. Therefore, the wagon requirement is a constant thing which has been referred to almost by every Member in every Railway Budget discussion here and even during the Question Hour. But, Sir, every time it is said that coal production has fallen and, therefore, the Railways are not able to lift the coal and sometimes it is said, when coal is available, that they have got enough wagons, but Coal India Limited is not in need of them. But my point is that even the private users of the wagons are not able to get them. But, since the requirements of the Railways themselves of wagons are about twenty to thirty thousand for replacing their own sick wagons, even to meet these requirements of the Railways, Wagon India Limited has not been geared up or production of enough wagons by it has not been encouraged. There is another thing also, Sir. Now, the BEML is also producing coaches an5 it is planning to produce a certain number of coaches. There also, Sir, the Railway Board is not able to place orders and therefore, the BEML has to under-rate its own production and, today, the BEML is also on strike and I do not know what is going to be the future production plan of this unit. On the one hand, Sir, the Railways are not able to give them the full load of work and, on the other, when they produce, the Raiways are not able to take them. Well, this type of a thing is definitely

going to get a bad name for the Railway aHministration however much they may try to improve their working.

Sir, the Railway Ministers and the I Railway Administration always emphasise this point that they are trying to open up the backward areas to railway traffic and they say that they would like to introduce the railway facilities in the various areas are mostly backward and also in the areas which are forward areas and which are vital for our defence purposes. So far a<sub>s</sub> backward areag are concerned, Andhra Pradesh has got two such areas which are very backward and which are affected by j drought and cyclone and various other! things. Sir, the Railways have to be! honest at least sometimes. Now, there j is a line, Patancheru-Peddapalli which j was started during the period of the! Bizam STate Railway. It is not something which has been discovered cently. It 'was the Nizamabad-Pedda-palli line and now it is Patancheru-I Peddapalli line. At that time, Sir, it 1 was surveyed by the Nizam State! Railway and the Nizam State Railway had also' earmarked certain money for the construction of this line. But, after the integration of the NSR with the national Railways, in every Budget, Sir, the Ministers had been promising that they would take up this: line. But, every time, when the j Minister was pressed, he could only earmark a certain amount of money for another survey. Now, this kind of surveying just a single line all the time does not speak well of the Railways and they should be honest. This is a line which have been surveyed long before the integration of the Nizam's State Railway with the national Railways. Therefore, at least the Ministry should be in a position to take uP this line without delaying it any further. There are some  $\;\;$  other line  $_s$   $\;$  which committed earlier. Because have been the surpluses and assets of the Nizam State Railway have been taken over by the national Railways, it is a commitment of the national Railways which they should be able to honour now. Now, there is another thing of Hyderabad which is the about the city Capital of Andhra Pradesh. In the various Capital cities, Sir, there are a number of

(Shri M. R. Krishna) bridges which are constructed. Almost every year such bridges are constructed. But in the city of Hyderabad, the need for Begumpet bridge is there for which there has been a demand. I say this because even from the Raj Bhavan to go to the airport, even the highest personalities have to be held up since the crossing ig there and the line that is going from Hyderabad to Bombay is always busy and, therefor, this over bridge which has to be constructed as quickly as possible. I was told that out of the money which has been kept for the construction of bridges or over-bridges for the Railways, not a single bridge in Andhra Pradesh has been constructed so far. And, therefore, instead of waiting for the State Government to find additional revenues or matching grant from the Municipalities the Central Railways will have  $t_0$  take this up as quickly as possible.

Sir, Mr. Raju has mentioned about the electrification, use of diesel, road transport, etc. Sir, electrification js a must for this country, because we cannot keep on using coal or diesel for ever. (Time bell *rings*). Therefore, electrification which is only about 8 per cent today has to be increased substantially and, therefore, whatever money we are going to spend on electrification will be a national wealth and it will be creating an asset for the nation, and we will not be wasting the most precious diesel and spend a lot of foreign exchange on this.

With these words, Sir, I support the Railway Budget.

MR. DEPUTY CHAIRMAN: Mr. Ramamurti.

SHRI P. RAMAMURTI: Mr. Deputy Chairman, Sir, I do not propose to dwell on the tremendous increase in the rates, both passenger fares and freight, about which everybody in this House, whether on this side or on the other, has spoken. I am

not going to speak *on* this today. But still I know there are people on that side also who are feeling the pinch of this increase in these rates because they know the pulse of the people, and they know that people are cursing them because it is going to increase the inflationary pressure that has already been there; it is going to have a multiple effect on the inflationary pressure, and inflation is going to increase tremendously.

[The Vice-Chairman Shri Bishain-bh<sub>ar</sub> Nath Pande in the Chair]

But I am not going to speak en that. I would rather deal with certain general and basic problems concerning the Railways in this country, how the Government—not now but from a very long time—has totally bungled and completely mismanaged the entire planning of the Railway system which has been a total failure for a very long time.

Sir, we know that for any industrialisation and for any development of the economy of this country, whether it be on socialist lines or on capitalist lines, I am not bothered about it and I am not going into that question now, one of the most basic infra structure is the railway system. Without this basic infra structure being developed and attuned to the deve-1 loping needs of the country, all talk of developing the economy of the country is just sheer bunkum. This is the first proposition from which I proceed. Now, what is happening in the country? You will find that since 1965-our Economic Survey talks of it only from 1975, but actually if we go into earlier figures, you will find that from the /ear 1965, that is. the year in which Shrimati Indira Gandhi came into power, when she became the Prime Minister, and that is the period of 'Golden Age' of India...

AN HON. MEMBER: She came in 1966.

SHRI P. RAMAMURTI: From 1965 I the order placed for railway wagons

on the wagon-building industry tn this country was reduced to just 2500 per annum.

AN HON. MEMBER: From 4000.

SHRI P. RAMAMURTI: The backlog of replacing the sick wagons was increasing day day. More and more wagons are growing sick. And the order placed has been drastically reduced. More and more wagons are becoming sick. This has been going on since 1965. since Shrimati Indira Gandhi's regime, and even during the Janata party's regime this thing was going on. I am glad that after Mr. Kamlapatiju came last year, orders were placed for 13000 wagons. But then what happened in this period? What happened is that the wagon building capacity in this country ha3 gone down when actually for years and years together they refused to place orders on the wagon building industry. Many wagon building industries and factories in this country have gone out of production. Therefore, you cannot suddenly create new wagon building capacity that i<sub>s</sub> necessary for this purpose. Therefore, despite all the efforts that are made, during the last one year, there is the fact that there was an order placed for nearly 13,000 wagons but all they received was 9000 wagons. This is the wonderful planning that has been going on, hat is, th planning of infra structure, the basic infra structure, that is necessary for the development of the economy of the country, for the development of all industries, for the carrying of raw materials and industrial materials for the development of our industry and for our agriculture. That basic infra structure has been completely neglected for the last fifteen years This is the first point that I wanted to make. Therefore, how do you expect the railways to function properly? If today people say that there is a tremendous shortage, the buck is passed from one to the other. My friend wag saying the

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same thing, Mr. M. R. Krishna was just now saying the same thing, the railways blame the coal industry-Coal India-and the coal industry blames the railways. Both are wings of the same Government, both are run by the same Government. Who is telling the truth and who is not telling the truth, nobody knows. This ii the wonderful situation in which we are finding ourselves. Here is a Government which" says that is also true, this is also true, both are true. Railways administration blames the coal industry for not supplying them coal; that is also true. And the coal industry says, we are having coal the rail-wayiseople do mot supply wagon, to lift the coal which is piling up at the pitheads; that is also true. This is I the wonderful sort of Government that we have and this is the wonderful planning that has been going on. This is the first point I wanted to make.

It is stated that we are now planning for the next Plan this Budget is part of that. It is stated in so many words in the Speech itself. I do not want to quote because quotation takes a longer time. In the Speech, the Railway Minister stated that this is only a rehabilitation plan. Have you been in a great, tremendous, war for the last fifteen years? I can understand a rehabilitation plan for the Soviet Union or for the West European countries after the end of the Second World War when so much of their industrial capacity was tremedously bombed out and destroyed, when their industrial, their j engineering, system were destroyed all these things were destroyed in the war lasting over nearly five years, the devastating nature of which we all know, I can understand a rehabilitation programme for those countries. For the Soviet Union after 1945 we can understand a rehabilitation programme. For Germany We can understand. For Great Britain we can understand. But here in this country after the World War was over, certainly our country also suffered during that War, I do not deny jt...

SHRI V. B. RAJU: That was in the First Plan objective.

SHRI P. RAMAMURTI: So in 1951 we had finished it. After that, today 25 years after that, we are now talking of a rehabilitation plan, the Sixth Plan is a rehabilitation plan for the railways. ..

SHRI V. B. RAJU: We have moved '•() years.

SHRI P. RAMAMURTI: The Railway Minister claims in his speech, he is now putting the railways on proper rails, that is, on the rails of 1950! This is the wonderful system that we have got. He admitted it in so many words that he is putting the railways on proper rails, proper rails of rehabilitation. This is the wonderful planning that has been there for the last so many years. No wonder, therefore, that wagons are short, everything is short. and, therefore, the railways are failing to perform their duty. The infra structure is totally failing. And the Finance Minister in his Budget speech says that the infrastructure is not there and that we have now got to create the infrastructure. That is the most important thing. One of the most important basic things in the infrastrucure, of course, is the Railway along with power. I am not disagreeing with that. It is a fact. It is an axiomatic fact. We have neglected this basic thing for the last 15 years. How are you going to rehabilitate it? That is the question with which I am concerned. But are you going to have that rehabilitation? A study group of the Railways had pointed out that for rehabilitating the Railways, in the Sixth Plan, they would require Rs. 12,000 erores. This is their figure. This is not a figure which is published. But I am speaking from their internal report. Let them dare to contradict it. If they dare to contradict. I will produce the ohotostat copies of that report. Their own assessment says that rehabilitating the Railway system, in the Sixth Plan, they would require Rs. 12.000 erores. But i is the amount sanctioned? It is Rs. 5,000 ero-es for the entire Sixth Plan. And this year, a part of that is

sanctioned. What would happen? And I  $_{\rm w}$ ant to tell you that the estimate of R $_{\rm s}$ . 12,000 erores was before the hike in the price of coal and the price of steel. Before the hike, they estimated it  $_{\rm a}$ t Rs. 12,000 erores. Today, the price of coal has been increased. The price of steel has been increased by 20 per cent. Therefore, Rs. 12,000 erores that they estimated would really amount to Rs. 16,000 erores.

SHRI SURENDRA MOHAN (Uttai Pradesh): Diesel price also has gone up.

SHRI P. RAMAMURTI: Yes, diesel price also has gone up. With all this, it will roily aiKDunt to about Rs. 16,000 erores. Out of Rs. 16.000 erores, this amount of Rs. 5.000 erores that they have sanctioned for the Sixth Plan is also on tha basis of the old prices. Therefore, it really amounts to Rs. 4,000 erores or Rs. 3,500 erores. So, what is the rehabilitation that you are going to have at the end of the Sixth Plan? Where is the hope for this country's basic structure performing the function which is necessary in order to see that the industrial development of this country can go forward? It is bleak. It is absolutely bleak. The future is bleak. This is the wonderful way of their functioning. And if you talk something else, they say that they are improving the railway system by introducing new methods. They are having what is called the multiple-engine system. The Railway Minister has waxed eloquent about that multiole-engine system. What is this wonderful multiple-engine system? Are you going to lift more as a result of that? Is the capacity for lifting going to be more? After all, today, a goods train with one diesel engine carries on an average about 1600 tonnes. And the maximum capacity that it can have is about 2.600 tonnes. That is the maximum canacity. But now by doubling the engines, that is, attaching one engine in the front and one in the rear, you want to increase the number of wagons. But, is this syftem completely new? This is a system that is there in Europe. It is there in America. In

America, -they have got a multiple-engine system where they are trying the experiment with three engines. All these are there. How are vou ^ going to increase the capacity? You are only dreaming aboul it. My friend, the Railway Minister, is dreaming that by means of this multiple-engine system...

AN HON. MEMBER: Dreaming is good, it is not bad.

SHRI P. RAMAMURTI: Dreaming is good. But dreams are dreams. Dreams are not the reality. That is the problem. Dreams are only dreams. Dan's vou know the story of Alnaschar the dreamer in the Arabian tales. Just like that you can go on dreaming. And here he dreams that he will be able to carry 4,000 tonnes and then increase it to 7,000 tonnes. 4 P.M. Do you know that in England as a result of this multiple engine system the total weight that they carry is about 3,600 tonnes only? Do you know that in America the total capacity that has been increased is only 4,000 tonnes so as to be within the safety limits? Beyond that they have not increased it. And here you think you will be able to do it. If you want to increase that, you will have to increase the speed of the engines. Can you increase the speed of the engines, if you have got to increase the speed of the engine with the existing tracks? After all, your rails are of only 45 kgs. and in some few cases hey are of 55 kgs.

SHRI V. B. RAJU: In some places They are of 60 kgs.

AN HON. MEMBER: They are also of 90 kgs.

SHRI P. RAMAMURTI: But -»ut of 1400 miles of rail track in this country, how many miles are of 55 kgs. ^ or 60 kgs. or 90 kgs? How many have you got? Hardly about a thousand. And you think you will be

able to speed up the whole train? by just increasing the weight of the rails in about 500 miles. The overwhelming majority of rails are of 45 kgs.

About 75 per cent of the rail track is of 45 kgs. About 12,000 miles of rail track you will have to convert to 90 kgs. When are you going to do it? Is there any plan? Is there any plan as fa<sub>r</sub> as this Budget is concerned of raising a considerable portion, a sizable portion of the rail track to 90 kgs. o<sub>r</sub> even to 60 kgs? Then, how are you going to speed up the whole thing? Therefore, when the Minister ta'ks of being able to carry more, about 4000 tonnes and all that, it all looks to m<sub>e</sub> as he is talking like a novice, as if he i<sub>s</sub> briefed by people

who do not know these things, who do not know the technology of railway traction? Doe<sub>s</sub> he know anything about it or is it that the people are misleading him and he is just being taken for a ride by the Railway Administration who wants to curry favours? This is what is hap- j pening today.

Then, what is happening in regard to increasing the wagon capacity, the wagon building capacity? What is the provision that has been made here? In the private sector what is the provision that has been made here? Are you going to ask the private sector to produce wagons? If so, where are the plans for building more wagons? Where are the wagon building shops in this country? The Wagon India i<sub>s</sub> there. What are the plans for making it produce more? Mr. M. R. Krishna has just now referred to it. Whether he was actually supporting the Railway Budget or opposing it, I do not know, because his entire speech consisted of only criticism excepting the beginning when he formally said that he supported the budget like a ritualistic mantram. Just two or three sentences he said, in which he supported it. I congratulate you Mr. Krishna for criticising it. We are after all friends, sporting friends also. I congratulate i you on your speech. Be honest and I say, 1 oppose it. Do not try to hide

[Shri P. Ramaraurti] facts. Therefore, even a member of your own party has had to criticise your whole planning. This is what is happening today. Today no provision has been made for increasing the wagon building capacity. No provision whatsoever for increasing the capacity has been made in this particular Budget. Therefore, all this talk of improving the performance of the railways is just a shibboleth.

Then, Sir, apart from this, you have planned for getting 50 thousand wagons in the Sixth Plan. One year is already over. In the next four years how many wagons are you going to make? Even if you get 50 thousand wagons in the meanwhile already tens of thousands of them are getting over-aged. Therefore, this is not even going to be the replacement. Even then the same thing will continue at the end of the Sixth Plan. you have not got any plan for increasing the wagon building capacity in this country. then, the most funny thing about the whole plan and the whole plan is that you have not made any provision for expanding your locomotives capacity. This is the height of absurdity. Chittaranjan is not to be expanded where you are making diesel engines. There is no provision for expanding locomotives anywhere except in the existing Tata Locomotive Works. They do not make engines; they have got only some assembling plant. With that, how are you going to manage even if you are able to increase your wagon-building capacity? Without further engines, how are you going the capacity of your Railways? increase cannot understand it. So, this i<sub>s</sub> a topsyturvy planning which has got no connection the whatsoever between Inter-sector activities. the wagon building department, the locomotives department. There is no connection

There is no connection whatsoever and it is without any proportion to the building up of these things together. What a wonderful plan you are having! So. Sir, this is the basic < question which I want to raise here, as a result of which you see what is happening.

Then, Sir, Mr. Raju was talking about the increase in the number of accidents that are taking place. He gave the 1979-80. The Railway figures for Minister admitted in the other (House in reply to question; I shall come to that later. But the funniest part of it is that the Railway Ministry does not publish the figures of the accidents in a year. Why does if, not do so? Did the Railway Minister in his Budget speech refer to the number of accidents that have taken place during 1980not, why not? Why is this callous attitude toward\* human lives? What is this callousness? Indian lives are expendable because Indian people are poor, and, therefore our lives are expendable, As the British people you also think the same way that our lives are expendable and you do riot make yourself accountable to Parliament by giving the number of accidents dur--4£ ing the year. But what are the actual figures? Sir, the Minister in the other House, admitted in reply to a question that the number of major accident during 1980-81 was 967. and deaths were 272. The number has doubled that of the previous year. This is the way in which Railways function killing more people every year; or it is a part of the population control scheme to go on killing people through the f is what is called And this Railways. major accident.

SHRI MAHENDRA MOHAN MI-SHRA (Bihar): Mr. George Fernan-des is expert in making accidents.

SHRI P. RAMAMURTI: I am not the admirer of Mr. George Fernan-des or anybody, I am the admirer of the country. I do not know who coined that word. If you do not have anybody else to copy but Mr. George Fernandes I can only pity you.

Now, Sir, what is meant by major accidents? Major accidents are those in which people lose their lives. Other accidents are not major accidents; they, are called consequential accidents in which people do not lose their lives. And the number of consequential accidents that have taken place during 1980-81, has crossed the ten thousand mark. Mr Raju, the number of consequential accidents has crossed . . .

SHRI V. B. RAJU: 1 am liSierUHf to you. I was leading the report of the Accidents Committee.

SHRI P. RAMAMURTI: The number has crossed ten thousand. This was the number in the year 1951, that is, when they had embarked upon the rehabilitation programme. In that year, there were more than ten thousand consequential accidents. This year, in 1980-81, the number of consequential accidents has gone to this peak figure which existed in the year 1951. This is the wonderful way in which the Railways; have been working during the last fifteen years.

Now, Sir, the loss of railway property in these accidents—in these major accidents in which 226 people have lost their fives, apart from the number of people who have lost "their limbs and other things, whose number I am not taking into account—is Rs. 6.14 crores. What is the exact amount of loss of railway property in these consequential accidents in which people do not lose their lives, in these ten thousand accidents? No figure is available. But I dare say that this figure will at least be ten

thousand for each accident. On an average, it will be at least Rs. 10,000 for each accident and if you calculate that, this will come to another Rs. 10 crores. Then, if you take into account the compensation also which you have to pay for the people who lose their lives, for the goods which are damaged and soon, you will find i that the accidents alone cost the Railways something like Rs. 25—30 crores. And, you are blaming the workers for this. This is how you are running the Railways.

Now, Sir, with this kind of thing, what is the safety in the Railways? What is the industrial safety that can today be enforced in the Railways? As far as the Railways are concerned, as far as the Railways officials are concerned, they are gods, they are a law unto themselves. Nobody can touch them. They can violate every law in this country. Nobody can touch them. I will give you one or two instances. I do not want to go into the details. On the question of safety alone, I can speak for another hour and a half. I do not want to go into that because I do not have the time. I will point out only some telling things.

THE VICE-CHAIRMAN (SHRI BISHAMBHAR NATH PANDE): You have another four minutes to complete your speech.

SHRI P. RAMAMURTI: Please give me some more time. In that case. 1 will SKIP many things and I will point out one or two instances. For example, there is railway traction. In the railway traction, high tension wires are there. The safety rules are there. They say:

"According to IER and T.M. no-metalie erection is to be made without taking power block within ten metres of a live wire. But in all the electrified traction area, which is double line in general, the staff are forced to erect metal ladders between up and down lines within the danger zone of two metres of a live wire."

[Shri P. Ramamurti] These safety rules are there. But they do not bother about it. This is because, economy should be maintained. The workers may lose their lives. Apart from other things, on this alons, on railway electric traction alone, the number of deaths has gone up to 652. Not in this year. But this is from the beginning. But they are not bothered about it. Workers may lose their lives. But they are not bothered about these safety rules. Their only point is that somehow or other, money should be saved. They may pay compensation, which is cheaper. For them, the lives of workers are cheaper. There are several saftey measures which have been pointed out But they do not bother about these safety rules. In the DVC certain things are supplied to protect them from accidents. But in the Railways, they do not bother about these safety rules. Then, it has been pointed out here:

"Above all the big question is who should lead the repair work in electric traction? According to D. C. Manual, only Inspectors were authorised to take power block and lead the work. According to subsidiary rules of A.C.T.M. a chai-geman will be the authorised person to lead the gang in TRD and ELS."

Who is authorised here? A fitter, a linesman, is just given the certificate by these people. They are the people to issue the certificate and they ask i him to go and repair these overhead, high tension wires what will be the result? These  $ar_e$  just the intances I am giving. Since I have got no time, I will not  $g_O$  into other things.

Now I will come to the labour relations. The Minister here gloats very much about it. I will read out the first sentence of the concluding paragraph of his Speech, I quote:

'The relations with the Railway-men continued to be cordial throughout the year."

Whom am I to believe? This is wb.ai the Railway Minister says and th« Finance Minister in that Economic Survey, paragraph 314.2, says that agitations in the Railways have been going on in the last year. The result ^ of the agitations is that the Railway\* could not function properly, ami, therefore, they could not lift the whoU: load. That is what Mr. Venkataraman says. 'Industrial relation are very cordial", says one Minister and the other Minister, Mr. Venkatraman, say:? that because of the industrial unrest they could not lift the goods. Whom am I to believe? Better, you be the arbitrator and settle it, I am not going to say anything. But what We are concerned with is, this is a wonderful thing that is Ibeing stated

Quite apart from that, I would like to know, how could the industrial relations at all be good when no law of the land is binding on the employer? No law of the country is binding as far as the railway administration is concerned. I will give you just one or two instances. Is the Industrial Disputes Act at all binding on the railway administration? No. They do not bother about the Industrial Disputes Act. They do not bother about ttie Factories Act. They do not bother about the Abolition of Contract Labour Act. For example, I would like to point out to you that the Advisory Board established under this Act advised in December, 1977 that employment of contract labour in loading and ^ unloading of coal and on cinder pickings in loco sheds and vards should be prohibited because these are permanent jobs. After all, you have jot to load the engine, you have got to us load the engine, you have got to laad the cinder pickings. These are permanent jobs without which the railways cannot run. The Advisory Board has advised that there should be no contract. The Act is there, the Board has said it, a tripartite committee itself had pointed out that this contract system should be abolished here. Three years have gone by. They are still continuing the same system. And \* with that still you expect your labour

relations to be wonderful? You want the laoour relations to be wonderful even though you will deny them ever, the legal rights. And if they agitate, you say that they are anti-national, as if the officers are heaven-bound, they • are the patriots, and the workers, who fight for the rights, are the people who are anti-nationaL This is your understanding.

1 will give another example about conteen workers They were treated just as bearers. In 1973 the Calcutta commission High Court held that they are part of the railway service workers. They went to the High Court and got an order, but the Railways would not honour that High Court Judgment. They went in for revision. The Revision Bench also yes, they are railway workers. Still you would not honour that and you go in appeal to the Supreme Court. For seven yeara 'they had to wait for the Supreme Courl Judgement. Last year in October, 1980 the Supreme Court also upheld the decision of the High Court single Judge as well as of the Bench. Six months have gone by. Even now you are not implementing the verdict of the Supreme Court who have held that these people are railway workers. now you are not treating them as railway workers. Now we have advised thosa workers to charge the Railway B'ard to haul up the Railway Board for Contempt of the Supreme Court Judgment. This is what we advised them. Therefore, for you even the Supreme Court judgment is not binding when it is in favour of the workers. And if the workers agitate, even pfter they do not get justice, then you say that they are anti-national people. Take the latest case of the loco-running staff. I would like to point out...

THE VICE-CHAIRMAN (SHRI BIS^ HAMBHAR NATH PANDE): Mr Ramamurti, would you like to consume aU the time of your party?

SHRI P. RAMAMURTI: Just the last point, Sir. This is very important. As far as the loco-running staff is concerned, I would like to point out that the f question of 16 hours of work for the

loco-running staff was taken up su& motu by the late Mr. Gapalaswamy Iyengar when was the Railway Minister. I would like to tell you something about it. In 1947, when he was the Railway Minister, he took up the problem. Then the Railway Board had the check to point out to him-it is there on your files, Shri L. N. Mish-ra showed me all those files when 1 negotiated with him in 1973 that 'n the Soviet Union during the rehabilitation time, they were running for IB hours. And Mr Gopalaswamy Iyengar had written that in the Soviet Union where the temperature is 30 to 40 degrees below freezing point in the Siberian area, the engine drivers would like to be inside the engine and would not like to come out; "therefore doat compare Soviet Union". Unfortunately, India to the "before he could implement it, he was transferred from the Railway Ministry to the Defence Ministry and later on he died.

| In 1973, when this question «U! taken up, you came down with terrific repression. I would only request you to remind the Prime Minister about the promise that she made to late Mr, T. T. Krishnamachari when he was lying ill in his son's house. When he was just on the point of death, sha went from here and what she promised late Mr. Krishnamachari with regart to what she would do on this question— I would like you to remind her about it. I would just leave it at that, I do not want to reveal more. I would like her to put her hand against her

conscience and remember the promise she made with regard to the loco-running staff to late Mr. Krishnamachari.

Now, Sir, after that in 1973 an agreement was signed and the 16-hours work was reduced to 10 hours work. But for seven long years, you did not implement it. The agreement was nothing for you. You never cared to imple-

ment it. And then in March, 1979, when there was an agitation,~wherr there was a threat, the Railway Board Chairman solemnly undertook that

hereafter he would implement

(Shri P, Ramamurti]

it. The implementation was going on, I agree, after 1979. a gradual implementation of that agreement was going on. But suddenly during the last 3 months, that was stopped. After Mr. Kedar Pande came and a new Railway Board Chairman came, the whole pace was stopped altogether. Then jumbo goods trains were introduced. In these jumbo goods-trains, you have to start from here and go to the other end without any stoppage. It us a continuous nonstop train. And in this continuous non-stop run vou cannot introduced this thing. In the countries where these Jumbo trains have been introduced, in order to give the people rest, there are double crew. Instead of one engine driver, there are two engine drivers. While one runs the train, the other rests in the train itself. But you want to do the same thing with one engine driver. It has been admitted in two international seminars organised on the question of mental strain on the drivers of the diesel and electric traction trains lhat mental strain has increased tremendously. Your own internal committee of the railways set up to assess the strain on the workers has also- come to the conclusion that the mental strain, that is there w ith regard to -the diesel engine drivers and the electric engine drivers is tremendously more. And with this tremendous intensity of mental strain, you want them to run the trains for 16 hours and 14 hours. If .the loco and running staff are thus forced to agitate for implementing a Solemn agreement you come down with heavy repression. What would happen to the railways? More Vaniyambadis will be there. (Time bell rings). I will conclude in one or two sentences more. More Vaniyambadis will be there. The new Chairman has also dispensed with the rule, they need not bother about the vacuum brake, the air compressors are sufficient. But I want to point out to you, Sir, that when you voilate thia whole thing by waiving\*^ rules regarding the control of vacuum through, adequate power, the risk of accidents is increas ed because the kinetic energy that is

I generated by the speed of the train cannot be controlled by air compressors alone. I want to warn you that by running these jumbo trains in this country and increasing the strain on the railway workers by dispensing with and waiving the Railway Manual Rules regarding these compressors, air brakes and vacuum brakes, you are putting this country to a tremendous risk and, as a result of that, more accidents, more Vaniyambadis every year will take place In this country.

This is your wonderful Railway Budget I am not going into the other details because I have not got the time I have not dealt with the detailed problems of every State. But this is a wonderful budget which is a budget of the novice who does not understand a bit of the railway system, who does not study the railway problems, who knows nothing about the technologies and who is being led by the garden path by some people in the Railway Board who want to curry favour and who want to have their high offices there so that they can go and have transactions with international and multinational corporations and have their money there. This is all that is happening. It is stinking. It is contract, contract, contract and money through contract. This is your railway system. This is all stinking in the nostrils.

THE VICE-CHAIRMAN (SHRI BISHAMBHAR' NATH PANDE): Mrs Usha Malhotra. You have got ten minutes. Mr. Ramamurti has consumed all the time of his party. (Inter-j ruptions).

SHRIMATI USHA MALHOTRA (Himachal Pradeshl; Sir, I rise to support the Railway Budget proposals foi 1981-82 submitted by the hon. Minister for Railways, Shri Kedar Pande. I would like to congratulate him for the efforts which he has made to bring the railways back  $o_n$  to the track. He \*>sa gone all out to retrieve it from the aftermath of the previous regime which it had suffered as any other [ sector in the country did. The hon.

Minister deserves all the appreciation troro the nation and from the House. Conditions have taken a turn for the bflttet under the dynamic and able stewardship of our beloved leader, prime Minister Shrimati Indira Gandhi.

As a result of the various administrative and innovative steps taken, the railways have turned the corner. The improved operational efficiency has resulted in the transportation of coal, foodrains and other essential eommoditieg like sugar and edible oils. The aiovement of cement and other items have not let the demon of scarcity appear on the horizon.

After a selective study, the diesel and wlectric locomor.ive<sub>s</sub> have been intro-iuced in section where steam engines were operating in the a saving on coal has been effected by the railways. I would submit that we should give more consideration to having locomotives, electric the use of which is only eight per cent at the moment. Now the coal that has been saved by the railways been diverted to the industrial sector. Shoi\*tage of power which was a crippling factor in our economy has improved considerably as a result of concerted efforts made by the railways by increasing the number of wagons for the transportation of coal to thermal power stations. It has also fed the coal-based industries with regular supply of coal. A lot of saving In foreign exchange will be effected now, which is being spent on the import of wheel sets, after the Wheel and Axle Plant at Yelahanka, near Bangalore, will be completed during the Plan. A ring railway commuter service in Delhi would be operating in mid-1982, synchronizing with the Asian Games, 1982.

Sir, railways are the life-line of our country and also its economy. In addition to its being a utility sector, it is a commercial sector also. A healthy administration in the matter of machinery aM management will solve the hardships of both passe'nger<sub>g</sub> and trade.

A hike in fares and freight has been resorte^ to, to retrieve the railways from O situation into which it was pushed'during the last few years. The price of oil had contributed to such a budgeting. Hence it was impossible to stop a hike in fares and freights, in view of the international inflation today, is one of the major factors which has been responsible for the fare hike. This factor has adversely affected Our economy, but with an intelligent planning the percentage of inflation in our country is comparatively far less as compared to other countries in the world. This is largely due the success of the policies pursued implemented by our Government. The nation has the leadership of the finest order. As we are all aware, we have been able to correct economy's direction, and we certainly crossed the hump which was looming large over the horizon. The nation seeg a ray of hope now, but a concerted effort has to be made to tide over the problems, the hurdles which come our way.

We have to pinpoint the shortcomings which tend to creep in, if allowed a free pass, into the working at different levels in the Railway's woi-king. The proposal of setting up a high powered Committee of experts to examine and report on the important aspects of the working of the Railways indicates that the hon. Minister of Railways is not leaving any sto'ne unturned to give his best to the nation.

I notice that tourism has not received the necessary boost which ought to have been given due to certain constraints regarding the availability of adequate number of coaches. I would say that more attention should be paid to this sector also. But probably there are not enough coaches, adequate number of coaches, to be brought on to the tracks to boost this sector. The hon. Minister has done well to organise a separate Directorate of Tourism in the Ministry of Railways to give it the necessary attention for its promotion.

#### [Shtrimati Usha Malhotra]

Railways serve the nation by bringing people together from one end of the country to another, thus helping in the national integration also. Tourism has to be given its due place while planning the Railway Budget. Foreign tourists as well as domestic tourists can contribute to the economy oi any country. As such, I would request the hon. Minister to lay more emphas.s on tourism in the Railway sector.

I would piead with the hon. Minister to kindly include Himachal Pradesh along with the North-Easter<sub>n</sub> States i for its development. Not an inch of Railway line has been laid out since 1905. I would plead that concession be given on the carriage oi milk and vegetables and other essential commodities to the State of Himachal Pradesh, which is economically backward. It gets its milk supply and vegetable from other States. If it was given some concessions in the levy of surcharge on freights the prices would be under control in this backward Stste of ours The State is economically backward, as I have just said. It has no rail-head in it or along its borders. If a railway line is Drovided from Poanta to Jasadhri. from Nangal to Talwara, from Kalka to Parwanoo by broad-gauge, I think you will be helping us » lot by way of improving our industrial sector as there are industrial complexes at these various places. 1 think a due consideration "o these links will boost the economy of the Pradesh. The produce will oe carried out before it rots for want of transport by road. If there are landslides, even that is blocked. Then there is no way of transporting these essential commodities or perishable items from the Pradesh to other States.

Now there is one train, the Ranch! Expres<sub>s</sub> which terminates at Cha.idi-garh, but is hauled to Kalka <sup>f</sup>or maintenance for the night. Without any additional expenditure being incurred, it can be extended to Kalka to help in minimising the congestion that is there oa other trains like the ones which go right up to Jammu. One additional

train from Delhi to Pathankot snouw be introduced or one of the existing trains from Delhi should terminate at Pathankot instead of Jammu as the people of Himachal do not find any place for themselve, by way of reservation A direct train from Bombay to Kalka should be considered as that will bring in. tourists from the ricn States of Gujarat and Mharastatra. We have to guard—(Time bell rings) just two minutes Sir-against operational inefficiency and gear up the opperational efficiency to meet the challenges we face today. The punctuality in the departure and the «rr-rival of the trains has to be strictly observed. The running time of the trains has to be deduced particularly in the case of the long-distance trains. For the shortdistance trains the time taken should compare almost with that of the bus travel.

Regarding the reservation quota, it should be increased wherever it is necessary and call for. Regarding reservations, the passengers find it very, very difficult to get reservations effected even if they go in advance. This is a very important point which require a lot of consideration from you, wherever additional trains can be added to meet the traffic, that should be done, and adding additional compartments where there is congestion, should be considered.

The ticktless travel has to be strictly stopped as it is a nuisance to the passengers as well as a heavy burden on the railways. This should be strictly watched and supervised. The Government official should be asked to travel in the same class to which they are eligible to travel. This would enable them to notice the let-ups which have come up due to negligence and faults of the employees at the lowest rung of the ladder.

THE VICE-CHAIRMAN (SHRI BISHAMBHAR NATH PANDE): Please conclude.

SHRIMATI USHA MALHOTRA: The maintenance staff has to be skilled and not novices who ruin the coaches

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instead 01 repairing tnem. At times they are brought in to put a lever here or there without realising whnt damage they are causing.

Cleanliness has to be maintained. Particularly in the second class compartments, the toilets and the coaches have to be attended to.

Regarding the operation of the goods traffic in the interest of trade, commerce and industry, supply and production of wagons have to oe kept up to meot the demand. The casual labourers... (Time *bell rings*) Just a minute, Sir

THE VICE-CHAIRMAN (SHRi BISHAMBHAR NATH PANDE): You have completed vour time, madam.

## SHRIMATI USHA MALHOTRA: am just now concluding.

The casual labour should not be retrenched. They can be shifted to the sites where maintenance work is taken up in hand in the various localities from the places where they have been registered for work. And if possible they should be shifted to new projects to provide them with employment.

I appeal to the hon. Minister to keep these  $fact_s$  in view. Where so much improvement has come about, the casual labourers have a hand in this. Let them have your precious attention.

The regional imbalances have to be gone into. The North-Western States and the North-Eastern States have to be given consideration on the basis of these facts. They are the bordering States also, and the security aspect should be kept in view.

Coming  $t_0$  my State of Himachal - Pradesh, I feel that time, has come to review our policy so far as this State  $i_s$  concerned.

While I conclude my speech I would make a humble submission to the, hon.

Minister of Railways kindly to consider the points brought out by me.

I extend my fullest support to the Budget for the year 1981-82 preset by the hon. Minister. Thank you.

SHRI SURENDRA MOHAN: Mr Vice-Chairman, Sir, the compulsive habit of blaming the previous regime of the Janata Party even for the failures of the present Government, has overtaken the previous speaker who addressed the House just now. If the record had been looked into, she would have found that in 1977-1978 the revenueearning goods traffic got a very good record of 2It) million tonnes as against that of 195 million tonnes in the last year. Inspite of having been allotted a much larger sum for the purpose, the performance was much less. And yet much is being made of the 'sad' performance of the Janata Party. In 1977-78 and" 1978-79 there were surplus Budgets. And thereafter what we have seen iig that there is a deficit railway budget. This year's railway budget also will be a deficit budget. When the last budget was presented, it was claimed that there would be a surplus. And yet, where is the surplus? There is no surplus at all. deficit. Therefore, I have to say There is that this compulsive habit of blaming everything on the Janata Party, even the failures of the present Government, must cease because otherwise we are looking backwards, we are only distorting our own thinking and we will not be able to meet the challenge that the future backons us to.

The Railway Minister has talked of innovations. I have not been able to find any innovations in the budget. But if casualness of facts were an innovation, well, I must congratulate the Minister for that innovation. The Railway Board in its publication has said that the 15 per cent freight increase would only have a marginal impact o<sub>r</sub> influence on the general price situation, and the increase will be 0.5 per cent. This is the same miscalculation which was made last year by the Finance Minister. Whefir the Finance Minister placed before u<sub>s</sub>

[Shri Surendra Mohan]

ais budget, he left a large uncovered oudgetary deficit and he said that the prices would not rise. But everybody knows how the prices have risen. Therefore, I would say that this casual attitude' towards facts must somehow be got rid of. Otherwise we will be in difficulty.

Another instance of casualness is in relation t<sub>0</sub> the manner in which he has dealt with his predecessors. I .vould have complimented Mr. Kedar Pande for having succeeded three good managers of the Railway administration, Mr. Madhu Dandavate, Mr. Katnlapati Tripathi and Mr. T. A. Pai. Unfortunately, the manner in which he has referred to his predecessors does no credit to him, particular.  $I_{y}$  when one of predecessors belongs to his own party. If this is the way innovations are to be introduced, I can only sympathise with the Minister. But apart from the fact that there, will be a general inflationary impact of the freight increase, apart from the fact that the failure to tarry goods retards production field, particularly in the strategic fields, apart from these facts, I would implore you that the Railways have a very important role to play and the future, as far as one can see, is very dark if imaginative steps are not taken, it is not a question of a few more crores 01 rupees of investment. It is a question of lifting the whole issue from the cobwebs of confusion. If you see the report of the National Transport Committee, it says that in the year 2000 A.D. the traffic and the goods will be carried will be doubled, will become two-fold—190 per cent in the case of traffic and 170 per cent in the case of goods. What are the plans that we have in mind to see that this challenge can be met? The challenge is momentous. But I am afraid the response is pusillanimous. We expect that we will run very fast. But, Sir, I am afraid that we are adopting the snail's pace. I would refer to what has been termed the "Dynamic Decade" be-e Mrs. Usha Malhotra has talked

about the great, dynamic leadership of the Prime Minister. Since 1965 all real investment in the Railways has ceased. There has been no investment in real terms in the Railways, and the result is that 10,000 kilometres of track has depreciated. But the Government has no plans practically to rectify it. In fact, we have lost the capacity to dream. We have lost the capacity to think ahead. And that capacity was lost in 1965-66. This is not only in the case of Railways, it is in the case of all engineering goods, it is in the case of every kind of strategically important economic activity. All real investment has ceased, and the result is that we are in a mess in almost all infrastructural activities today.

When we talk of what has happened after the Third Plan, i.e. from 1966 to 1977, I would invite your attention to certain figures. When we think of track<sub>f</sub> the annual average before the Third Plan was 430 kilometres. After that it has been reduced to 181 kilometres annually Electrification in the Third Plan was 335 kilometres on an average very year and after the Third Plan, it has gone down to 171 kilometres. In respect of wagonsmy friend Mr. (Rarmamurti has referred to them-in the Third Plan, the production of wagons was 12422 and after that only 2512. In respect of passenger vehicles, the reduction has been 320 from 525. respect of electric multiple units, it has gone down from 102 to 80. In respect of diesel locomotive it has gone down from 109 to 105. What has happened is that there has been a general and styategic decleration which will prove to be a doom if we do not take care of it. This has been the situation after the Third Plan. I am sorry that even now we are impervious to what has happened and also impervious to the challenge that we might face in the next few years. May I refer to you the question of energy? We have gone in for diese-lisation in a big way and I will take a minute to give the figures regard-

ing that. The consumption of coal i in 1954 was 56 per cent and in 1976-77 it was reduced to 17 per cent. All right, people say that coal is scarce in India and, therefore, we should reduce the use of coal to 17 per cent. On the other hand, what has happened to oil? In 1953-54, the consumption of oil was 41 per cent. Now, in 1975-76 it has gone up to 81 per cent j despite the fact that the prices of oil | have been increasing from 1973 by 50 per cent on an average annually. There is a report by Shri Narotam Shah. I hope the Minister has seen it. I hope that the Energy Minister has also seen it. I also hope that the Energy Minister is not like the Railway Minister who does not know the difference between a metre gauge and broad gauge and why a metre gauge has to be converted into broad gauge. Shri Narotam Shah is a very famous Scientist. He has said that granting that there is an increase of 25 per cent in the price of oil, leave aside 50 per cent as has happened during the last decade, per year, by 1984 we will be in a terrible mess. He says that in 1984 the condition will be that our import bill for oil will eat up all our foreign trade gains in every other field. This is going to be the situation. And we are still going ahead with the dieseiisation. As has been pointed out earlier in the Railway publication, electrification is only 8 per cent. It was planned that 1000 kilometres of track will be electrified every year and yet we have not reached the stage of tender acceptance. This is a great challenge for the Railways and I am afraid that whatever innovation the Minister may try, he has not taken into account what real innovations are necessary. The main question before us is this. It would, bo recalled that the Railways played a very important part in the I history of modern engineering, industry in India, for instance, forging, casting, creation of wagons and even transfer of skills. All these started from the railways. Backward regions in our country can be opened up only through railways. Everybody knows

that in India those areas with potential for economic development on account of coal or manganese have not developed only because railways have not reached there. Therefore, here is a big challenge for the expansion of the railways. Now see what has happened to the expansion of railways. When the British left us we had  $\S0,000$  kilometres of railway track, bui after they left only 7,000 kilometn track have been added during the last 30 years. It is a deplorable state of affairs. I would submit that railways must be given greater importance than they-have been given so tar.

In this connection, it will be very important to think of going in a big way for 'railwayfication' so that the economic development can go up that our industrial develipment can go ahead, so that our engineering skills can be 'improved It is a very important thing. But I am afraid the vision which inspired our freedom fighters, the vision that inspired the National Planning Committee set up by Pandit Jawaharlai Nehru and the vision that inspired the framing of our First and Second Five Year Plans is no longer available today. Everybody thinks of his small village or small town. Nobody thinks of great challenges that the country faces in terms of its economic deve^ lopment and in terms of its industrial development. That vision is not there and that is why there is backsliding and deceleration which will take v > to a dead-end. My appeal to the Railway Minister wiii be to thick < i greater things and not to think things, petty safarsh and pairwi.. He must find time to do bigger things. It will be necessary for the Railway Minister and for all of us to think of the Social Burdens Committee and to think of the National Transport Committee. What has happened to those committees which were functioning earlier? They have ceased to function. I will refer to a number of such comwhich have really railvvaymen. A committee was set up in 1T73 and this committee was called the Corporate Enterprise Group com[Shri Surendra Mohan].

mitt.ee. This committee included representatives of the management as well as other railwaymen. Though it was set up in 1973 after Mr. Pa; left no meeting of this enterprise group has been held. You must start somewhere. You must activate these committees which have been thrown into the Limbo by your Government. Here is a challenge. You cannot achieve anything by blaming other parties. You have only to activate these committees for which you need determination and vision which you are incapable of unfortunately.

Then there was the Railway Work-Classification Tribunal. It concerned itself with two lakh<sub>s</sub> of workers. There was also an interim report. But after that no meeting of this tribunal was held.

Then there was a committee for lassification of engineering personnel. That committee has not even started functionnig. This is your record of performance. You are talking of innovation out of your hat. You must remember that if the railways have to be put on rail, that can be done by a very humble exercise of creating a new dynamism, a new vision and for that purpose one has to think again

Much has 'been said about cordial industrial relation by Mr. Rarnamurti and I also refer to it The All India Railwaymen's in brief. Federation submitted a charter of demands to the present Government and the Railway Board has held no discussion on that. Even the question of the loco running staff strike, there is a report on the locomen's problems and are recommendations and those recommendations they have not put into practice. I am not defending any strike. But I would submit that unless you respect your decisions, unless you implement your decisions, ailess you are impartial, you really < annot have cordial industrial relations in the Railways, and if there adverse relations in the Railways,

it is not because of the railwaymen because they are always prepared to have a dialogue with you, but it is because of the Government and it is because you are not implementing the decisions that you have taken earlier. My appeal to the Railway Minister will be to see that these lacunas are somehow corrected. (Time bell rings).

Now, Sir, I will conclude by saying that if we are really thinking in terms of the destiny of the country, we will have to build for the next twenty years. There used to be perspective pi aiming earlier and there used to be a vision and there used to be dreaming earlier. But unfortunately, Sir. in the whole country, not only in One i party-1 am not talking of any particular party, but of the country as a whole that dreaming has ceased I am not talking of day-dreaming. But I am talking of the dream of making this country glorious, of making this country big, of making this country a big industrialised country, where there will be no unemployment and where there will be no poverty. I think that is our ideal for realising which all of us have to endeavour and whatever time is lost is lost at the period of the whole nation, Sir. Thank you very much.

SHRIMATI PRAT1BHA SINGH (Bihar): Sir, during the Janata regime, the Railways had gone off the rail and the reasons are many. Since the time is short now. I would like-to go into the details of that. And, 1 Sir, to put it back on the rails, bold I decisions were required which could only be taken by the Government headed by our great Prime Minister.

Sir, even the speaker who spoke just now said that for putting the railways on the rail back, dynamism, boldness and couraje are requi \ The Railways are, Sir, as the honourable Member has just now said and as some other colleagues have also said, the most important infrastructure for the development of the country. The pace of industrial development and the movement of foodgrains and other essential commodities depend on the speed and management of the Railways. The faster the rail moves, the faster the country develops. So, Sir, 1 congratulate the Railway Minister who has realised this aspect and has put his hand on the topmost ailment that the Railways are suffering from. Sir, the Plan of the Railways, in the Sixth Plan, during 1980-85, is going to be termed as the 'Rehabilitation Plan', that is, top priority is going to be given to replacements and renewals and there is going to be a vigorous attempt at making track renewals and replacement of wagons at a great speed and urgency.

Sir, it is expected that replacement of 50,000 wagons, in terms of four-wheelers, 5.000 coaches and 300 Electrical Multiple Units and renewal of 14,000 kms. of track will be achieved during the Sixth Plan. Now, this in itself will generate employment and will create facilities for the ancillary units to be developed round about the manufacturing units of the Railways. I would request the honourable Railway Minister to bear these points specially in mind that I am going to make and I have a few suggestions to make in this connection. We have a large number of unemployed engineers, overseers and other types of technocrats. Now, we should try to encourage them to put up ancilliary units near the railway manufacturing units for building engines and wagons and coaches as these will be the big Government units. For these units, we need a lot of things which can be •done through these ancillary units which can be allowed to come up near the manufacturing units of the Railways and if you give incentives to our young engineering graduates and engineers and overseers and other types of technocrats, we can do a lot for the Railways as also for these unemployed engineering and technical people.

fThe Vice-chairman (Shri Arvind Ganesh Kulkarni) in the Chair]
5 P.M.

We are today depedent of small, things on foreign countries, and thereby spending a lot of foreign exchange. Thi<sub>s</sub> can be reduced by these ancil-liaries units along with giving em ployment.

Another suggestion. Sir, is that while disposing of the scraps, whether they are aged wagons or other types of old stocks, some new type of entrepreneurs may be encouraged, which may include unemployed graduates from all castes, all creeds and all religions. Generally the practice has been that scraps are given to only big contractors and they only make use of it and make money out of. Scarce steel scraps can be utilised for industry.

A<sub>s</sub> the Minister is thinking of bringing radical changes, I make these suggestions for his kind consideration.

Sir, another important point is that the Maintenance facilities for rolling stock have not kept pace with the increasing requirements. Seventy-five per cent of the rolling stock is 30 years old and due for overhauling. During the current year, expenditure on renewals and replacement ol assets has increased from Rs. 231 crores last year to Rs. 450 crores in the coming year. Tris will speed up the addition I of 18,000 new wagons, accelerate the electrification projects and help phase out a large number of steam locomotives to cut coal consumption. If all these targets are met, then fhis will not only make for more efficient running of the Railways but also provide a fillip to the wa?on-building industry and other ancillaries which have Veen in the grip of recession.

Now. Sir, the Government has also decided to put up Central Workshops at four places. In this connection about three decisions have already been taften. Foundation-stone at Tirupati has already been laid by the President. The other two places ara Bhubaneshwar and Bhopsl. Now I will suggest that for the fourth Bihar may be given this opportunity. I am

[Shrimati Pratibha Singh]

not saying this just because I happen j to be a Bihari. But I am saying thig for certain reasons. On the economic map of India, Bihar is the most backward region. Though it is rich in mineral wealth and water resources which can be utilised for so many purposes, the Railways have yet to give the basic infrastructure.

Just by having certain programmes and projects on paper the thing is not executed; it is not implemented. And, therefore, I am saying this. II • Bihar has to be brought at par with! other developed States in India, then the Railways have to come fOr-ward to help Bihar. In order to do this, the South aid North Bihar have to be linked by having a bridge oft the Ganges. At present, one has to cross the Ganges by ferry, steamer, LTC, etc. I have said this whenever I have intervened in the Railway Budget debate. But so far, I am sorry, to say that everywhere you have taken, up projects for building the bridges but in Bihar never a decision is taken; som'e plea or othe, is always given. The hon. Railway Minister has the experience of it. One has to cross by ferry, steamer, etc. And then only one can catch the train. And this is | very difficult either for goods traffic or passenger traffic. Both are quite big, because North Bihar is densely populated. South Bihar is rich in minerals. And unless the two come together.. . (Time bell rings) Bihar cannot develop and progress.

Please give me a few more minutes. I will be very quick. Therefore, it is essential to have a railway bridge. In the Sixth Five-Year Plan, new lines allocation i<sub>s</sub> of the value of 380 crore<sub>5</sub> of rupees. Surveys are going j on in Bihar for Muzaffarpur-Sita-marhi, Giridih-Hazaribagh Road, Hazaribagh Town-Ranch} and Deo-garh-Dumka via Basukinath.

Here I would like to add that there is a precedent that on several owa-siong construction work and final local surveys have been carried on together. It depends on the urgency of the

requirements an<i needs. As the Rail, way Minister is fully aware of the circumstances prevailing jn Bihar, he will certainly realise the urgency of the need of these lines in Bihar. The whole trade of Nepal has to move either through Raxaul or Sitamarhi Therefore, to facilitate trade and commerce with Nepal, the Muzaffarpur-Sitamarhi line has to be taken up on priority basis. The work of survey and construction has to go together.

Sir, I would also request the Railway Minister, through you, that h« should press for more funds in the Sixth Plan. So far, 51,000 crores of rupees have been allocated for Railways. Railways are the nerve of the nation. If the wheel stops, the nation stops working. Therefore, 1 would also suggest that radical reconstructing of Railway finances as suggested by Pranjape Committee may be implemented. Sir, the Railways should get greater autonomy in finances, for the Railways are not only service organization but they are commercial organization too. So, while on the one hand they have to give facilities and amenties fop passenger and goods movement, they have to be careful about thair commercial aspect too. They ha\*'e to see that the programme for expansion and modernisation does not suffer for want of finances.

The Railways should work out some attractive plan<sub>s</sub> for tourist development, both internal and foreign In this connection, Indrail passe<sub>s</sub> for tourists should be encouraged and made attractive.

For research and development, R.D.S.O., Lucknow, has to be given more funds and freedom for research and development for  $\$  is they who have developed Box N wagons which will enable haulage of 4,500 tonnes and 7,500 tonnes train loads resulting in considerable savings through a more intensive utilisation of existing line capacity.

We have already achieved targets in the export of wagons, engines and

coaches through IRCON. We have to give more fillip as we need foreign exchange, for our oil bills which comes to nearly one-third of our total foreign payments. Even for the development of better know-how of signalling, track maintenance, faster and safer movement of rail, the Railways itself needs foreign exchange.

In my previous participation on Railways Budget, I had mentioned aioout safety measures to lessen the rail accidents. These days again, every now and then one comes across the news of rail accidents. Now the Sikri Committee has already given it a report in May 1980. Better method of track maintenance, improved sign, ailing and better lighting in the real of trains may improve the situation. Better types of brakes and automatic warning system has to be developed. Even if these provisions cost a little on the heavier side, life is much mora valuable than mere cost.

Some percentage may kindly be fixed for giving new contracts on the stations for book stalls, tea stalls, vendors, etc. t<sub>0</sub> the Scheduled Castes and Scheduled Tribes graduates.

In spite of the R.P.F., crime while travelling makes travelling very unsafe. Theft of booked consignments has also increased. I would like to request the Railway Minister to take some action in this regard to bring more confidence for travellers.

In the end, Sir, i would request the Railway Minister to reduce the surcharge of 10 per cent on II Class passengers. You have already given 15 per cent exemption on salt lor domestic use, firewood, and charcoal. To this, you may kindly add fertilisers jnd foodgrains, because they are also essential commodities.

With these suggestions, I wish the Arheels of Railways to move faster in order to give better speed to progress and to boost up industries and agriculture oi the nation.

1904 RS-9.

SHRI KHUSHWANT SINGH (Nominated):  $M_r$ . Vice-Chairman Sir, I speak as an Independent Member with no political axe to grind and, therefore, I will be equally critical as appreciative of what the Railway have done.

Sir, the Railway Minister has been i good enough to acknowledge that the Railways are in poor health and unless thev restored to proper health, there is little prospect of the industry in this country getting on as it should be. I go along with him in that. has also admitted of the un-precedented high deficit in the I Budget. And he ascribed it to the higher wages and the high cost of oil I and other inputs. I go along with that analysis. I think, he is quite right. He proposes to meet this unprecedented deficit bv raising the I freight and passenger rates. I think, he is quite correct in doing so because the charge should be really met by the rail users rather than be put on the exchequer. Further, the Railway Minister has claimed a certain of amount of improvement to what he says administrative and innovative steps. I am not sure how far that correct because, in the last three months, if you look the j analysis of the Railway up in the previous years, there are earnings seasonal increases in freight and passenger traffic during these months. And I do not understand that if this is claimed to be an improvement why the targets that they have laid are so low. Either they do not have the confidence of continuing this improvement for much longer or it may for some other If I may draw 1 your attention, Sir, without hurting anyone, the peak year of the performance of the Railways was during the emergency. It is a world that is joint very much liked. But, I think, we can take many lessons why the performance of the Railways was what it was during that period. And based on that, may I make humbly four or five suggestions to the Railway Ministers? First, i think, it is most important, Sir, that you must abandon all

[Shri Khushwant Singh] those unremunerative lines which" vou are considering. I believe, as many as 35 surveys are actually being carried out to see whether new lines have to be added. I think, this kind of even dreaming to add lines, when the Railways already are in poor health, is quite meaningless. Secondly, 1 think, it is equally important that you should scrap all ideas of converting gauges from the small metre to the broad-gauge. And, I believe, there are as many as 13 surveys on the hand. I think, this again is very unpractical and idealistic, and this certainly does not deserve any priority. Thirdly, as long as the Railways are not in a good shape— and you have admitted that the freight is far more important than the passenger traffic-you must abandon all plans to introduce new passenger trains. And here I make bold to address both sides of the House. We have witnessed quite a few incidents where political parties have bullied and put pressure on the Railways to introduce railway trains for their rallies. Whether it is this side or that side. 1 do not care. But, 1 think, it is plain commensense that if your priority is on freight, you must resist political pressure from all sides, from wherever it comes, and not give in to their demands that special trains should be for any purpose except for what they are meant, and that is primarily to transport goods and products from one part of the country to the other. Fourthly, I think, you should also be bold enough to' scrap lines which have already proved unremunerative. I believe, there are many of them. One scandalous case which I have seen in your renorts is the one between Katni and Singrauli. The report shows a miserable return of 0.9 per cent. Now. if that is the kind of rail that is being operated due to any political pressure, I think you should be bold enough to scrap that as well.

I would like to make, i<sub>n</sub> the end, two or three other suggestions. One is that 'along with scrapping these

things, you should also "scrap the dilapidated stock and give priority to getting new stock so that the incidence of accident<sub>3</sub> and of delays in trains is also minimised.

Finally, Sir, just two other points I would like to make. The first is that an attempt should be made to involve railway workers at all levels from the lowest to the highest officials in the management and working of the railways so that we can preempt the incidence of strikes that are constantly taking place and are threatening all the time the railway administrations.

Lastly, Sir, you have an organisation which goes under the grand eloquent name of Research, Development and Standards organisation. It has grown into mammoth proportions in the previous years. But one is not sure exactly what that research is that they are doing. I think it is admitted today that we are very short of oil and the prices of oil are constantly going up. Is it not time that this organisation was made to work in finding out substitutes for diesel and oil particularly since we are fortunate in having large supplies of coal, and we can resort to the conversion of coal into coal gas, 1 may just mention that during the Second World War when Russia was faced with a similar problem of shortage of oil, they were able to run the entire trans-Siberian railways through tenders attached to railway engines which converted wood into gas. We have this facility in yards such as Mughal-sarai, which is fairly close to coal mines. I think that it is time that our own Research and Development Organisation took in hand this important subject of converting bur coal into coal gas in order to be able to run the railways so that we can liberate the railways from the use of diesel.

I wish to driw these points to the Railway Minister's attention. I know and I have confidence that with the Minister and the Chairman of the

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Railway Board, Both men of considerable experience and optimism, the Railways will soon be in good shage, and we wish you Godspeed. Thank you.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Thank you very much. You are the ideal speaker because you have taken half the time which was allotted to you.

SHRI KHUSHWANT SINGH: I wish the others would follow my example.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): It is for the others to follow. Now, Shri Mahendra Mohan Mishra.

श्री महेन्द्र मोहन मिश्र : उपसभा-ध्यक्ष जी, सर्वप्रथम मैं इस रेलवे बजट का अनुमोदन करता हं । इसलिए करता हूं कि यह रेलव बजट विस्तारवाद और विकासवाद की नीति पर आधारित है । 1980 के चुनाव में जो आवाम ने फैसला किया कि मुल्क को खुशहाली की ओर ले जाना है, उद्योगों मैं तरक्की लानी है, खेंतों में तरक्की लानी है किसानों की तरक्की करनी है, उसी के अनरूप इंदिरा जी के नेतृत्व में हमारा जनरल बजट और रेलवे बजट का प्रतिविम्ब हमारे मंती महोदय न रखा है।

श्रीमन् ग्राप इस बात् से सहमत होंगें कि रेलवें यातायात का एक बड़ा साधन हैं। देश में इनफास्ट्राचर तैयार करने श्रीर मुल्क को उठाने के काम में रेलव की बड़ी भूमिका रहती हैं। इसी भावना के अनुरूप संसद् में हमारे संसद् सदस्यों द्वारा श्रीर विधान सभाश्रों में विधान सभा के सदस्यों द्वारा एक आम आवाज उठाई जाती है कि रेलों में सुविधा बढ़नी चाहिए। जिन जिन क्षेतों में रेलें नहीं हैं रेलें बढ़नी चाहिए। मीटरगेज जहां हैं वहां बड़ी लाइन होनी चाहिए। जहां कभी भी रेलों

के दर्शन नहीं हुए वहां रेलें जानी चाहिये। हमारे बहुत से माननीय सदस्यों ने उठाया कि 356 करोड़ रूपए की ग्राय रेलवे बजट में लाई गई है फोट चाजंज को बढ़ा कर, पैसेंजर का किराया बड़ा कर, गृहस फोट बढ़ा कर तो मैं उनसे कहना चाहता हं कि ग्रगर ग्राप चाहते हैं कि दूर-दूर क्षत्रों में रेलें जायें, आप श्रगर चाहते हैं कि गाड़ी में स्विधायें हों, मुसाफिरों को सुविधायें मिलें तो इन सब के लिए यह करना ही पड़ता है। हमें विरोध की बात नहीं करनी चाहिए । हम पूछना चाहते हैं कि इन सुविधाओं को बढ़ाने के लिए पैसा वहां से प्राएगा । तमाम लोगों की इच्छा है, तमाम लोगों की भावना है कि चारों तरफ रेल यातायात में सुविधा हो तो में रेल मंत्री जी को मुबारकबाद देना चाहता हं कि इन्होंने इसके लिए यह ठोस कदम उठाया है । हमारी प्रतिभा बहन ने दूसरे दर्जे के किराये में बढ़ोतरी के बारे में कहा है। उन्होंने कहा है कि रेल मंत्री जी को इस पर पुनर्विचार करना चाहिए। मैं भी इस को मानता हं । सवाल यह है कि इन सुविधाओं को बढ़ाने के लिए हमें पैसा लेना पड़ेगा तो वह पैसा कहां से ग्राएगा । वह पैसा हमें व्याप्राप्रियों से लेना होगा । ग्रीर कहीं से तो हमें पैसा मिल नहीं सकता । नोट छाप नहीं सकते । यह जो 356 करोड़ रुपए की बढ़ोतेरी की है यह अच्छे दिन के लिए है। यह मैं कह सकता हूं कि 1951 से लेकर 1974 तक जिस अनुपात में भाडे में महंगाई बढ़ी है, जिस भ्रनुपात में हमने रेल कर्मचारियों को सुविधार्य दी हैं उस अनुपात में बढोत्तरी नहीं की है। मैं कुछ ग्रांकड़े देना चाहता हूं । 1951-79 तक फोट रेट में 203 की बढ़ोतरी हई, फेयर हाइक में 178 कास्ट-पर एम्पलायज 441 परसेंट, कोल

### [बी महेन्द्र मोहन मिब]

प्राइस में 405 परसेंट, मिनरल ग्रायल में 558% ग्रीर ग्रायरन एंड स्टील प्राइस में 558% ग्रीर मशीनरी एंड टूल्स में 307 परसेंट । इस अनुपात में हमने पैसेंजर का किराया, माल का किराया नहीं बढाया । कमीशन ने रिक्मेंडेंशन भी की थी फिर भी हम लोगों ने उस अनुपात में नहीं बढ़ाया है । इसलिए नहीं बढाया कि उन्होंने हमारे यात्रा करने वालों का, माल भेजने वालों का ख्याल एखा । इस बार रेल मंत्री जी ने बड़ा ही ठोस कदम उठाया । मैं ज्यादा समय नहीं लंगा । मैं सिर्फ-दो-तीन वार्ते कहना चाहता हूं । बहुत से हमारे माननीय सदस्यों ने ग्रांकड़े दिए । मैं इन सब बातों में ज्यादा नहीं जाता । में जिस प्रांत से बाता हं उस बारे में कहना चाहता हूं कि वह प्रांत, विहार से बहुत ही पिछड़ा हुआ है : पुजनीय ललितबाब जो रेल मंत्री थे, कुछ वर्षों तक जिन्होंमें रेल मंत्रालय का काम संभाला था उनका ध्यान उस उत्तरी बिहार की ग्रीर गया था। उस क्षेत्र में घनी ग्राबादी है और बेंरोजगारी भी है। वहां का दूसरा हिस्सा है जो नेपाल से जुड़ा हुआ है। उसकी ग्राधिक स्थिति बदलने की तरफ उनका ध्यान गया था। प्राधिक स्थिति तभी बदल सकती है जब यातायात की मुविधायें उन जैवों में पहुंच । उन्होंने एक नक्शा बनाया था: उनका एक स्वप्न था । हमारे रेल मंत्री पंडित जी का भी ध्यान गया था और जो हमारे वर्तमान रेल मंत्री हैं पांडे जी इनका भी ध्यान गया है। उनका जो एक स्वप्न था उन क्षेत्रों में रेलों का जाल विछाने का उसको पूरा करना आवश्यक है। एक इलाका है बिहार और यू० पी० का जो हिमालय से लगा हम्रा है । वर्षों से ग्राजादी के बाद उस क्षेत्र के लिए कोई ऐसी योजना नहीं बनी जिससे उस क्षेत्र का ग्राधिक विकास हो सके। उसी तरह से सबसे अधिक दुख की बात ये यह है कि बिहार में इतने ग्रधिक मिनरल्स हैं ग्रीर इतने ग्रधिक खनिज पदार्थ वहां पर पाये जाते हैं कि रेलवे प्रणासन को उनको एक स्थान से दूसरे स्थान में ले जाने में काफी पैसा मिलता है। यह फेट जिस माना में मिलता है उस मात्रा में हमारे क्षेत्र में रेलवे की तरफ से सुविधायें देने की तरफ ध्यान नहीं दिया जाता है। रेल विछाने के संबंध में जो योजनायें बनाने की बात होती है वे भी उस क्षेत्र में उतनी नहीं बनाई जाती है जितनी बनाई जानी चाहिए । सबसे अधिक संगीन बात यह है कि हम लोग रेल मंत्री जी से यह मांग करते रहे हैं कि बिहार में एक जोनल आफिस होना चाहिए । जब ललित बाब् रेलवे मंत्री थे तो उन्होंने इस बात को माना था कि बिहार में एक जोनल आफिस होना चाहिए । एक जोनल ग्राफिस कलकते में है, एक जोनल ग्राफिस गोरखपुर में है, लेकिन बिहार में कोई भी जोतल ग्राफिस नहीं है। मैं माननीय रेल मंत्री जी से यह अनरोध करूंगा कि एक जीनल ग्राफिस पटना में या दरमंगा में भी होना चाहिए । ग्राप जानते हैं कि दरभंगा श्री ललित बाब का क्षेत्र था । ग्रगर वहां पर एक जोनल ग्राफिस हो जाय तो यह एक बहुत ग्रन्छी बात होगी। इसलिए में आपके मार्फत माननीय मंत्री जी से दर्खास्त करता हं कि विहार में एक जोनल ग्राफिस ग्रवश्य खोला जाना चाहिए।

दूसरी बात में एमेनिटीज के संबंध में कहना चाहता हूं। इस संबंध में मैं दो तीन बातों की तरफ ध्यान दिलाना चाहता हूं। यह ठीक है कि हमारी जो बड़ी बड़ी लाइनें हैं या जो लम्बी दूरी की लाइनें हैं, जो सुपर फास्ट ट्रेन्स हैं, राजधानी गाड़ियां हैं, उनको सुविधायें देने की तरफ विशेष रूप से रेलवे मंत्रालय का ध्यान रहता है। लेकिन जो कार्ड लाइन्स हैं या वांच लाइन्स हैं उनकी तरफ बहुत कम ध्यान दिया जाता है। उनमें जो यात्री डिब्बे होते हैं उनमें न तो ठीक प्रकार से बिजली है ग्रौर न ही का इन्तजाम होता वहां पर कोई सेनेटरी का ठीक इंतजाम होता है। स्टशनों पर जो टोयलेट होते हैं, गाड़ियों में जो टायलेट होते हैं उनमें सफाई का ठीक इंतजाम नहीं होता है। ऐसा लगता है कि बांच लाइनों को सविधायें देने में स्टीप मदरली व्यव-हार किया जाता है। मेरा यह निवेदन है कि मंत्री महोदय को ब्रांच लाइनों में यातियों को सुविधायें देने की तरफ ध्यान देना चाहिए

तीसरी बात में केटेरिंग के संबंध में कहना चाहता हूं। रेलों में केटेरिंग के लिए एक कारपोरेशन बनाने की बात कही गई थी। पिछले रेल मंत्री पंडित जी ने इसकी घोषणा भी कर दी थी कि इस पर हम विचार कर रहे हैं। कैटेरिंग के संबंध में यह कहा गया था कि इसका एक सेपरेट डिपार्टमेन्ट होगा । सदन में यह बात बार-बार कही जाती रही है कि रेलों में याद्रा करने वाले यात्रियों को खाने पीने की अच्छी सुविधा होनी चाहिए और उनको ग्रच्छा खाना मिलना चाहिए । ग्रगर रेलों में खाने की क्वालिटी ग्रच्छी होगी तो उससे रेलों को लाभ भी ग्रधिक होगा । हम जिस भी प्रान्त में जाते हैं वहां पर मारवाड़ी होटलों में जो खाना दिया जाता है उसकी कीमत 6 रू० से भी अधिक होती है, लेकिन वहां पर लोगों की भीड़ लगी रहती है। इसके विपरीत रेलों में साडे तीन रुपयों में खाना मिल जाता है, लेकिन उसकी क्वालिटी ग्रच्छी नहीं होती है। इसलिए मैं चाहूंगा कि केटेरिंग विभाग की तरफ भी घ्यान दिया जाना चाहिए । हमारी जो पेसेंजर गाड़ियां हैं या जो सुपर फास्ट गाड़ियां हैं उनमें 48-48 घंटों तक गाड़ी में रहना पड़ता हैं। अगर वहां पर अच्छी चाय नहीं मिलेगी, अच्छा खाना नहीं मिलेगा तो उससे लोगों को काफी दिक्कत होगी। इसलिए रेल में यात्रा करने वाले जनसाधारण को अच्छी चाय मिल सके, अच्छा खाना मिल सके, इसकी तरफ रेल मंत्रालय को ध्यान देना चाहिए।

जहां तक सुरक्षा का प्रश्न है मैं ग्रापके साध्यम से रेल मंत्री जी से कहना चाहता हूं कि आज स्थिति यह हो गई है कि रेल याती रेलों में याता करते समय अपने को सुरक्षित नहीं पाते हैं। इसलिए रेलों में सुरक्षा की तरफ भी बहुत ध्यान देने की जरूरत है ग्रीर इस सम्बंध में ग्रावश्यक श्रीर जोरदार कार्यवाही करने की जरूरत है। अभी हाल की एक घटना है। मैं परसो पटना में था। एक वेगन्स साफ करने वाला कर्मचारी हार्डिजे प्लेटफार्म पर काम कर रहा था। वहां पर कुछ वेगन्स तौड़ने वाले लोग आ गये श्रौर उन्होंने उसकी हत्या कर दी। इसलिए खासकर में कहना चाहता हं कि ग्रार० पी० एफ० के हमारे जो लोग हैं उनकी स्रोर विशेष रूप से ध्यान दिया जाए । आप आर० पी० एफ० को ज्यादा से ज्यादा श्रधिकार दें ताकि वे किसी भी ग्रपराध का कागनिजेंस ले सकें। भाज जरूरत इस बात की है कि आर० पी० एफ० को शक्तिशाली बनाया जाय । म्रारः पीः एफः पर जो खर्चा होता है उसका सही उपयोग रेलवे की प्रोपर्टी की रक्षा करने, रेलवें कर्मचारियों की सुरक्षा करने और रेलों 267

[श्री महेंन्स्र मोहद मिश्र] में यात्रा करने वाले यातियों की रक्षा के लिए किया जाना चाहिए।

में दो-तीन बातें ग्रीर कहना चाहता हं। रेल मंत्री जी ने ग्रपने भाषण में कहा है कि हम कुछ नई लाइनों का सर्वे करेंगे। उन्होंने नई योजनाम्रों की भी बात कही है। जहां तक नई लाइनों का सर्वे करने का संबंध है, मैं मंत्री जी से यह कहना चाहता हूं कि वे हम लोगों को भलभूलैय्या में न डाल दें। मैं चाहता हूं कि वे इस सदन में यह ग्राक्वासन दें कि वे इन नई लाइनों का सर्वें करके कितने दिनों में यह काम परा कर देंगे ? सन् 1981-82 में वे 19 बान्च लाइनों और नई लाइनों का सर्वे करना चाहते हैं। उत्तरी बिहार में मुजफ्करपुर से सीतामढ़ी की दरी पिछले कई वर्षों से जो कि 43 मील की है, उसको तय करने में करीब 26 घंटे रेल से लगते है, ग्रगर इस क्षेत्र में रेल की सुविधा हो जाय तो मैं समझता हं कि दो घंटे में यह सफर तय हो सकेगी। सीतामढी नेपाल के साथ जुड़ा हुआ जिला है, इस जिले के बाद नेपाल या जाता है। इसी तरह से वहां हजारीबाग एक जिला है वहां भी रेल यातायात नहीं है। दुसका भी एक जिला है जहां पर यातायात के कोई साधन उपलब्ध नहीं है। ऐसे बहुत से क्षेत्र है जिन्हें कि हम चाहते है कि उन्हें कम से कम प्रान्त की राजधानी से, यथाशीध्र जोड दिया जाय ताकि वहां के जोलोग है वे श्रासानी से राजधानी में पहुंच सकें और वे एक दूसरे के ज्यादा नजदीक ग्रा सकें।

श्रीमन्, मैं दो-तीन चीजें ग्रौर कहना चाहता हूं। कुछ गाड़ियां बिहार में ऐसी चलायें जो सुपर फास्ट हो जैसे पटना जंक्शन से बम्बई, पटना से मद्रास जो कि बोकारों से जाये। बोकारो हमारा इंडस्ट्रियल बेस है वह इससे जुड़ जाय। काफी लोग हमारे उत्तरी बिहार के पटना-बोकारों जाते हैं लेकिन श्रावागमन की सुविधा नहीं है। इसी तरह से मुजफरपुर से हावड़ा ट्रेन-नार्थ बिहार में पुरानी गाड़ी चली आ रही है। नार्थ-विहार मिथिला एक्सप्रेस वर्षों से चली आ रही है—इस-लिये मैं चाहता हूं कि नार्थ-विहार से कलकत्ता को जोड़ने वाली कोई सुपर फास्ट ट्रेन आप चलायें। इसी तरह से पटना-रांची, जो कि हमारी दूसरी कैपिटल है, समर कैपिटल है—रांची, पटना से रांची के लिये पिछले 15 सालों से रात में गाड़ी जाती है, दिन में कोई गाड़ी नहीं है। इसलिये हम चाहते है कि वहां से दिन में कोई गाड़ी वहां है वहां से दिन में कोई गाड़ी आप चलायें जो कि सुपर फास्ट हो और वहां से रांची 6-7 घंटे में पहुंचा जा सके।

इन गब्दों के साथ मैं एक बात और कहना 🦼 चाहता हं कि ग्रापके पास योजना है कि 1 लाख वैगंस बनाने है और 6 हजार पैसेंजर कोचेज बनाने हैं श्रीर 25 हजार किलोमीटर श्रीर रेल बढ़ाना चाहते हैं। इस सिलसिले में मैं कहना चाहता हं कि मुजफ्फरपुर और मोकामा में भारत वैगंस कम्पनी है। यह कम्पनी जो है वह इंडस्ट्रीज डिपार्टमैंन्ट के ग्रडनर में है। मैं चाहता हूं और मेरा यह रेल मंत्री से अनरोध है कि इस भारत वैगंस कम्पनी. जो कि इंडस्टीज डिपार्टमेन्ट के अन्डर में है. उसको अपने मंद्रालय के अन्तर्गत ले लें और इस मंत्रालय में झाने पर बहां से वैगन बनाने का काम सुचारू रूप से करे। इसमें जो नीति श्राजकल श्रपनाई जा रही है उसकी बोर में श्रापका ध्यान आकर्षित करना चाहता हं। जो यह बिहार में कंपनी है वहां के लोगों से मेरी बातचीत हुई तो पता चला है कि कलकता में जो वैगंस बनते हैं उन्हें ग्रधिक पैसे दिये जाते हैं लेकिन जो बिहार में बगंस की फैक्टरी है उनको कम पैसे दिये जाते हैं। मेरा निवेदन है कि यह जो डिसिकिमिनेशन है यह नहीं होना चाहिए। मेरा अनुरोध है कि आप कृपया यह देखें कि कलकत्ता में जो कंपनी है उनको वैंगनों का आप क्या देते हैं और जो बिहार की 🐙 कम्पनी है उनको क्या देते हैं, इन दोनों का

मिलना करें श्रीर इस पर श्रपना फैसला दें श्रीर इस तरह जो डिस्किमिनेशन होता है उसको न होने दें।

इन शब्दों के साथ रेल मंत्री जी ने जो बजट प्रस्तुत किया है उसका मैं अनुमोदन करता हं। एक बात मैं ग्रीर कहना चाहता हं हमारे ब्रादरणीय श्री राममृति जी ने कहा कि पिछले 30 वर्षों में कुछ नहीं हुआ। मैं उनसे पछना चाहता हं कि 30 साल पहले, 1947 में कीन सी सुपरफास्ट ट्रेन थी ग्रीर कितनी लांग डिस्टेन्स गाडियां थी ग्रीर उस समय रेलों की क्या दशा थी। 1947 को आप याद करो और फिर देखिये कि 1947 के बाद रेलवे में कितना सुधार हुआ है। जितना सुधार रेलवे में हुआ है उतना किसी डिपार्टमेन्ट में नहीं हुआ है। तीन साल के अन्दर जनता पार्टी के लोगों ने रेल को जिस तरह से डिरेल कर दिया उसके कारण इसको संवारने में समय लग रहा है। ईमानदारी से अगर देखें कि अनुशासन के सवाल पर जार्ज फर्डेडींज ... (व्यवधान)

बात करते हैं एक्सीडेंट्स की । यह एक्सीडेंटस करने वाले कौन होते हैं ? लोग वहां जाकर मजदूरों में इस तरह की बात करते हैं जिससे यह होते हैं । मैं राममूर्ति जी से यह कहना चाहता हं कि मैं भी मजदूरों के हकों ग्रीर रेलवे के कमँचारियों के ग्रधिकारों का पोषक हं लेकिन साथ ही उनके कर्तव्यों के प्रति भी चाहता हं कि उनका पालन करें । ग्राप लोग उनकी स्विसेज के लिए, अन्य स्विधाओं के लिए, उनके राइट्स के लिए जगह-जगह श्रीर कन्सल्टेटिव कमेटी की मीटिंग में लड़ते हैं यह ठीक है कि राइट्स के लिए लड़ो लेकिन साथ ही साथ इयुटीज के लिए भी लड़ो। हयटी से भागने के हिमायती आप मत वनों । अगर कर्मचारियों में प्रशासन की पूरी तरह से मदद करेगा तो एक्सीडेंट्स नहीं होंगे । 50 प्रतिशत एक्सीडेंट्स रेलवे कर्मचारियों की लापरवाही से होते हैं। उन्हें भी अपनी इयटी ईमानदारी और वफा- दारी से निभानी चाहिये। मैं राममूर्ति जी से कहना चाहता हूं कि इन मुद्दों पर उन्हें हमारी राय मालूम है। मैं रेलवे कमं-चारियों के साथ सहमत हूं कि उनकी सर्विस कंडीशंस अच्छी होनी चाहिये। वे देश की बड़ी सेवा करते हैं लेकिन सही बात को ही रखना चाहिये। इन्हीं शब्दों के साथ मैं उपसभाव्यक्ष महोदय, आपको धन्यवाद देता हूं कि आपने मुझे समय दिया। धन्यवाद।

श्री रामलखन प्रसाद गुप्त (विहार): उपसमाध्यक्ष महोदय 30 वर्षों की गल-तियों को थोपने के लिए तीन वर्ष का जनता प्रशासन इन्हें मिला है । परन्तु यह कह कर के वे अपने को बचा नहीं सकते श्रीर उनका बजट श्राज बोल रहा है, उनके श्रांकड़े श्राज बोलते हैं वे इसका जीता-जागता उदाहरण हैं। 1980-81 के बजट में सरप्लस 42.71 करोड़ का था यह जब समाप्त हुआ तो 52.34 करोड़ का इसमें घाटा हो गया । यह भी क्या जनता पार्टी की गलतियों से हुआ है ? इतना ही नहीं 214.5 मिलियन टन जो उनको रेवेन्य अनिंग कैरी करना था उसके बदले सिर्फ 195 मिलियन कैरी कर सके, क्या माल की कमी थी ? क्या लादने वाले लोगों की कमी थी ? क्या यह बात नहीं है कि पिछले साल हजारों लाखों गाड़ियां माल लादने के लिए नहीं दी गई ? इनकी कमी होने के कारण रेलवे को 100 करोड रुपये का घाटा हुआ। इस घाटे का दोष किस के ऊपर होगा ? यह दोष क्या जनता पार्टी के प्रशासन के ऊपर जाएगा ? इसी तरीके से म्राज दो वर्ष से लगातार पैसेंजर भाड़े में 10 प्रतिशत और उसी तरह से माल वाहन भाड़े को 15 प्रतिशत की दर से बड़ाया गया । आज यह बात सही हैं कि आबादी बढ़ती जा रही है उसके मुताबिक अगर हम ट्रांसपोर्ट को नहीं बहायेंगे तो हम उसका सामना नहीं कर सकते और यह भी सही है कि उसके लिए रुपए की जरू-

श्री रामलखन प्रसाद गुप्त

रत है। परन्त लगातार हर वर्ष पैसेंजर भाडे को बढाने का कोई ग्रीचित्य नहीं है। इसके कारण से कितनी मुद्रास्फीति बड़ेगी इस बात के ऊपर भी क्या कभी सोचा गया है । छठी पंचवर्षीय योजना में 12,200 करोड़ रुपए का एडीनशल फंड रेंज करना है। गवर्नमेंट को जो 12,200 करोड़ रेज करने हैं तो उसमें केवल चार वर्ष बचे हुये हैं। इसमें पांच हजार करोड़ रुपए की डेफिसिट फाइनेंसिंग होगी । सिर्फं इस वर्ष 2000 करोड़ रुपए की हैफिसिट फाइनेंसिंग का अनुमान है। इस तरह से सबको मिलाया जाए तो मुद्रास्फीति का क्या रेट रहेगा, इसका ग्राप ग्रन्दाजा लगा सकते हैं ? इसलिए हर जगह पर सभी चीजों की कीमत में वृद्धि कर के वृद्धि को बढाना श्रीर यह कहना कि सभी उपयुक्त है यह उचित नहीं होगा । बल्कि हम तो यह कहेंगे कि जो 15 प्रतिशत किराया बढ़ाया गया कम से कम खादान्न, गल्ला, दालें, चीनी जैसी चीजों को एग्जेंम्पट करना चाहिये था । परन्तु गल्ले को भी नहीं छोडा गया । मेरा रेल मंत्रालय से कहना होगा कि कम से कम फडग्रेन्स को छोड़ दिया जाए और बाकी चीजों पर भी फेट रेट को कम किया जाये। इसके साथ रेल मंत्री केदार पांडे जी ने अपने भाषण में गर्व के साथ कहा कि हमने 79 और रेलगाडियां अतिरिक्त दी है यह सही है उन्होंने की है, हम इसके लिए उन्हें धन्य-वाद देते हैं । वे हमारे बिहार के सफल मुख्य मंकी रहे हैं। यह एक ग्रोर तो खुशी की बात है लेकिन वहीं उन्होंने यह कहीं नहीं कहा कि साल भर में कितनी गाड़ियां कें सिल की हैं। आज कितनी गाडियां कैंसिल हैं जो कागजों पर चल रही हैं लेकिन दैक पर नहीं चल रही हैं। सैकड़ों गाड़िया, 100 से भी ज्यादा गाडियां सिर्फ बिहार में आज कैंसिल पड़ी हुई हैं रेलवें ईयर ब्क और जितने भी वाल्यमिनस

किताब दी गई है मैंने इनम यह खोजने की कोशिश की लेकिन कहीं भी यह नहीं मिला कि इतनी गाड़ियां कैंसिल हैं, विहार के ग्रन्दर कितनी गाडियां कै सिल हैं । दो माननीय सदस्य बिहार के विषय में वोले हैं। हमारे बिहार में बिना डबल डैकर गाडियां डबल डैकर होकर चलती हैं। रेलगाडियों की छतों के ऊपर, इंजिन के ऊपर, दो गाड़ियों के जोड़ के ऊपर तथा छतों के ऊपर लोग चलते हैं, पड़े रहते हैं । मंत्री महोदय तो देखते ही हैं लेकिन उनके ग्रधिकारियों को चाहिये कि वै भी जा कर देखें। यह हमारे लिए कितने शर्म की बात है कि हम किसी से भाड़ा लेते हैं, भाड़ा बड़ाते जाते हैं लेकिन उनको बैठने के लिए स्थान भी नहीं दे सकते । भाडा बडाने के बदले में हम उनको क्या देते हैं, गाडी की कमी देते हैं, ग्रोवर काउडिंग देते हैं, सुविधा की कमी देते हैं, हम दुर्घटनायें देते हैं, मृत्य देते हैं। यह हालत हो गई है। आपने लेकिन कैन्सिलेशन के विषय में कुछ नहीं कहा । में तो यह कहुंगा कि ग्राज गाड़ी पर चढ़ना--बाबा केदार नाथ जाना सुरक्षित है लेकिन केदार पांडे जी की गाड़ी पर चढ़ना सुरक्षित नहीं है । आज इस गाड़ी पर चढ़कर हम अनुभव नहीं कर सकते कि हम वहां सुरक्षित पहुंचेंगे । मुझे तो याद आना है कि जिस तरह से कोई लड़की के लिए लड़का खोजता है वह खोजता है और वर मिलने पर उसको जितनी खुशी होती है आज स्टेशन पर जाकर रिजरवेशन के लिए जगह खोजी जाती है और जब रिजर-वेशन मिल जाता है तो उतनी खुशी होती परन्तु उस लड़के से जब शादी होती है तो बेटी का जीवन सफल रहेगा या नहीं यह भा य ही जानता है उसी तरह से रिजरवेशन के बाद व गाड़ी पर चढ़ने के बाद हम सुरक्षित पहुंच सकेंगे या नहीं यह भी भगवान ही जानता है। यह कोई खादमी निश्चित नहीं कर सकता कि वह वहां स्रिक्षत पहुंच जाएगा या नहीं।

एक्सीडेंट के विषय में मैं यह कहना चाहता हूं कि एक्सीडेंट्स की संख्या इतनी है कि सन् 1980-81 तक 12,189 एक्सीडेंट्स प्रति वर्ष होते हैं यानी हर एक घंटे में डेड़ एक्सीडेंट होते हैं ग्रौर सीरियस एक्सीडेंट जिनको कहते हैं कमीशन ग्राफ रेलवे सेफ्टी ने जिसकी इन्ववायरी की है उस तरह से एक्सीडेंट हर महीने ढाई की संख्या में पहुंचते हैं जैसे ट्रेन कोल्यूजन तथा ग्रौर बहुत बड़े एक्सीडेंट, जिनमें कि इन्ववा-रही होती है।

> डीरेलमेंट यह तो ग्राखिर स्टाफ की गलती है । ग्राज डीरेलमेंट साल के अन्दर 964 होते हैं यानी एक महीने में 32 डीरेलमेंट से भी ज्यादा होते हैं । सबसे ज्यादा 964 डीरेलमेंट जो ग्रापके फिगर्स बोलते हैं ये बहुत ज्यादा हैं । हम जब कहते हैं ग्रीर इन्होंने भी दिया है कहीं फिगर में कि अगर पर मिलियन देखा जाये तो बहुत ही कम एक्सीडेंट होते हैं लेकिन पर मिलियन देखा जाय, यह तो दिया गया है, परन्तु यह नहीं दिया गया कि आज टेक्नोलाजी कितना आगे बढ़ गयी है, ग्राज वह टेक्नोलाजी नहीं है जो पहले थी । जब टेक्नोलाजी आगे बड़ी है तो उस हिसाब से हमें सोचना चाहिये कि हमारे एक्सीडेंट भी कम हो परन्तु वे कम नहीं हो पा रहे हैं बड़ते ही चले जा रहे हैं । इसलिए उपसभाध्यक्ष महोदय, मैं यह कहंगा कि जब फ़ेट बढ़ाते हैं तो इस मंत्रा-लय को यह भी चाहिये कि उस एक्सीडेंट की संख्या कम हो उसमें ग्रोवर काउडिंग नहीं हो, सबको कम से कम जगह मिल जाय ग्रीर इतना ही नहीं गाड़ियों के उपर जो इस समय में डकैतियां होती हैं, मर-डसं होते हैं उसमें जो स्टैविंग के केसेज होते हैं, पिक पाकेटिंग के केसेज होते हैं इनको भी तो रोका जाय । कई केसेज मेरे सामने ग्राये । जो टिकट कलेक्टर, टी टी चलते हैं, उनका हाथ होता है पिक

पाकेटियस क साथ, उनका हाथ हाता ह सामान उठाने के साथ, ठीक रात्रि में सामान उठाकर गायब कर दिया जाता है, इसमें उन लोगों का हाथ होता रहता है तो ग्राज ऐसे केसेज की संख्या हम कम कर सकते हैं लेकिन आज इसके ऊपर कोई ख्याल नहीं है । सारे हिन्दुस्तान को देखें । विहार में भी प्रतिदिन एक दो डकैतियां होती हैं। ग्राज भी 'टाइम्स ग्राफ इंडिया' में बाक्स न्यूज है डकैती की, सारे मुंगेर डिस्ट्रिक्ट में ग्रीर जमालपुर स्टेशन के 10 किलोमीटर आगे और पीछे दो हफ्ते में एक डकैती होती है। ग्रब ये रेलवे में डकैतियां होती हैं लेकिन सरकार का इसमें कुछ नहीं होता है, वह चुप है यानी विहार में रेलवे पर से नयी दुलहन को उतार लिया जाता है ग्रीर सरकार चुप रहती हैं। ग्राज इस चीज को कम नहीं करेंगे तो इससे हमें जनता माफ नहीं कर सकती ग्रौर जनता पार्टी की सरकार का नाम लेकर हम कब तक जिन्दा रह सकेंगे, यह ज्यादा दिन तक नहीं चलने को है, इसको लोग भूल ही जायंगे।

इसके बाद, उपसभाध्यक्ष महोदय, मैं ट्रेन कोचेज की बात करता हूं। लेकिन इसके अतिरिक्त भी अब जहां सुविधा की बात है और पांडे जी ने ग्रपने भाषण में कहा कि वहां पर इक्नामिक सर्वे के तरह यह पैराग्राफ थी फोर फाइव में दो-तीन पंक्तियां पढ़ना चाहता हुं उसमें यह है कि ''ग्राने वाले वर्षों में एक मुख्य समस्या यह रहेगी कि याती यातायात की तुलना में माल के यातायात पर अपेक्षाकृत अधिक बल दिया जाएगा। पिछले वर्षों में याती यातायात को प्राथमिकता दी जाती रही थी" फिर कहा जाता है " जहां भविष्य में यात्री यातायात के विस्तार की गति को नियंतित करने से माल वहन की आवश्यकताओं को पुरा करने में सहायता मिल सकती है वहां पर उसमें विचार किया जाना चाहिये" अब यह याती और माल वाहन भी बड़े,

पैरा 341 में है---

श्री राम लखन प्रसाद गुप्ती यह तो मैं चाहता हं; परन्तू यात्रियों के ऊपर से कम बल देने वाले हैं उसके ऊपर कम ध्यान देने वाले हैं और अभी तो हमारे एक माननीय सदस्य श्री खुशवन्त सिंह जी यहां तक कह गये कि साहब जो अन-इक्नामिकल हो उस रेल को ही बन्द कर देना चाहिये। यह कोई कर्माशयल बिजनेस नहीं है, यहां हिन्दुस्तान में डेमोक्रेसी में यह कर्माशयल रेलवे नहीं है यहां पर वैलफेयर स्कीम भी है । अगर ऐसा हो जो बेकवर्ड एरिया है वह हमेशा बैकवर्ड ही रहेगा जैसे आज उत्तरी और पूर्वी क्षेत्र में हालत हो रही है। इसलिए बेकवर्ड क्षेत्र में वहां की इकानामी ही नहीं देखी जाएगी, उसको डिवेलप किया जाएगा, उस क्षेत्र को भी आगे लाया जाएगा।

तो ग्राज मैं इसका बिलकुल विरोध करता हुं जो इनकी नीति होने वाली है ग्रीर जो यह नीति इकनामिक सर्वे में वतलायी गई है, मैं विल्कूल इसका विरोध करता हं कि यात्री गाड़ियों के ऊपर बल नहीं दिया जाएगा । यात्री गाड़ियों की भी ग्रीर संख्या बडाने के श्रनुपात में इसको लानाः चाहिये । अगर नहीं लायें तो हम बहां पर पहंच नहीं सकेंगे।

उसके बाद गाडियों की प्रगति के विषय में भी हमारे माननीय सदस्यों ने कहा ग्रौर रिपोर्ट में भी है--परन्तु मैं इकनामिक सर्वे की रिपोर्ड में से पुष्ठ 22 पर पैरा 340 को ही पड़ता हं । इसमें कहा गया **∂**—–

"पिछले कई वर्षी में रेलवे का प्रगतिरुद्ध तथा अपर्याप्त कार्य निष्या-दन कई कारणों का मिला परि-णाम है।"

"ऐसे समय में जहां रेल परि-वहन की मांग यातायात के बदलते हुये स्वरूप के साथ बड़ रही हो, वस्त स्थिति यह है कि पिछले दशक में रेलों में लम्बे असे तक कम माता में निवेश किया गया है।"

इसका परिणाम यह हुन्ना है कि अन्य वातों के साथसाथ पुरानी वैगनों के स्थान पर नये बैगन लगाने, रेल पथ को बदलने श्रादि का काम स्थिगित करना पड़ा ग्रीर इस प्रकार प्रतिस्थापन का बकाया काम धीरे धीरे बहता रहा और जिसका आगे चलकर यह नतीजा निकला कि अनुरक्षण ग्रार परिचालन की समस्यायें गम्भीर हो गई । मैं माननीय सदस्यों का ध्यान इस योर याकवित करना चाहता हूं कि वे देखें कि जनता पार्टी पिछले दस वर्ष में कहां पर भाई है। इस सम्बन्ध में रेलों की समस्यायें उन क्षेत्रों की समस्यायें काफी भिन्न हैं जिनमें पिछले वर्षों में क्षमता विस्तार करने के लिए प्राय: काफी पंजी लगाई गई है। इसके विपरित रेलवे की मीजूदा पूंजी और स्टाफ की कुल माला अपर्याप्त है और इसका काफी हिस्सा टट फुट चुका है और उसको बदलने की ग्रावश्यकता है ग्रीर रेल पथों का भी ग्रावश्यकतानुसार नवीनीकरण नहीं किया गया है और कई क्षेत्रों में लाइनों की क्षमता भी पर्याप्त नहीं है, यानी इस तरह हर फ़ंट पर रेलवे फेल्यर है।

यह रिपोट में बताया गया है और इसमें आगे कहा गया है कि जहां पर 49 कार्यशालायें काम कर रही हैं, उनमें से केवल चारपांच कार्यशलायें ऐसी हैं जो पिछले पच्चीस वर्षों में स्थापित की गई थीं । अन्य कार्यशालायें पचास से अस्सी वर्ष पुरानी हैं।

Budget

हमारे मुंगेर जिला में जमालपुरका भी एक कारखाना है। वह तो शायद सौ वर्ष से भी पूराना है । परन्तु भ्राज उसके ऊपर ध्यान नहीं दिया जाता है । वह एक लोहार का घर बना हुआ है। आज नई जगह पर कारखाना बनाने में करोड़ों रुपए खर्च होंगे या अरबों रुपए खर्च होंगे। परन्त् वह ग्ररबों रुपये की चीज पर ग्राज ध्यान नहीं दिया जाता है । वहां पर स्टोम इंजिन की मरम्मत होती थी। ग्राज स्टीम इंजिन की भावस्यकता बहुत कम है। भाज यह कारखाना यंही खड़ा है और इसके 22 हजार मजदूर बेकार हैं। मैंने कई बार कहा कि चहीं पर डीजल इंजिन का गैंड बनाया जाए, लेकिन बन नहीं रहा है। वहां पर वैगन बनवाएं, हजारों वैगन हर वर्ष वहां पर निकलेंगे, एक-एक ट्रेंड व्यक्ति वहां पर है । जमालपुर के प्रोडक्ट सारे हिन्दुस्तान में चारों तरफ हैं। पर भ्राज उसका उपयोग नहीं किया जा रहा है। मेरी मांग है कि जमालपूर कारखाने का नवीनीकरण करें, वहां डीजन रौंड बनाया जाए, वहां पर कोचेज बनाए जाएं। वहां पर हर तरह की क्षमता है, खर्चा भी इतना नहीं होगा, सिर्फ मैटोरियल की ग्रापकी कीमत है। यगर भ्राप यह क रेंगे, तो उसमें भ्रापको लाभ होगा ।

इसके बाद (समय की घंटी बजती है) यभी तो मेरा टाइम होना चाहिए।

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): If There are other members from your party.

श्री राम लखन प्रसाद गप्त : मैं दस मिनट में समाप्त कर दंगा।

THE VICE-CHAIRMAN: (SHRI ARVIND GANESH KULKARNI: If you are going to take the whole time, it is up to you.

थी राम लखन प्रसाद गुप्त : उपसभाध्यक्ष महोदय, इसमें यह भी कहा गया है कि वार्षिक श्रावश्यकताश्रों को पूरा करना संभव नहीं है ग्रीर ग्रनुमान है कि प्रत्येक वर्ष 33000 ऐसे गैस (एकक) बचे रहते हैं जिनकी प्री मरम्मत नहीं होती । इसके म्रलाचा 75000 वैगन एकक अभी भी बकाया है जिनकी सामान्य स्तर सं ऊपर की मरम्मत किसी भी समय होना बाकी है। यह फाल्ट नहीं है तो क्या है? 75000 वैगंस सभी मरम्मत करना वाकी है जबिक 33000 बैगंस वहां प्रतिवर्ष मरम्मत किए जाएंगे।

जहां तक पैसेन्जर भाडे में विद्व का प्रश्न है, 1960-61 में 131.6करोड़ रुः की स्नामदमी थी तो स्नाज 672.8 करोड रु० की ग्रामदनी 1978-79 में दिखायी है। उसी तरह से माल भाडे में 280.5 करोड़ रु0 श्रामदनी थी 1960-61 में, 1978-79 में वह बढ़कर 1265.5 करोड़ रु० हुई। लेकिन जो वैगंस का सचनांक है, जहां पर 1960-61 में 100 सुचकांक दिया गया है; वह 1978-79 में सिर्फ 123, 5 ही सूचकांक है। इस पर भी ये सब से कम इमरजेंसी के समय हुए। ग्रभी माननीय सदस्य ने कहा इमरजेंसी में रेलवे के बहुत काम हो गए, तो 1976-77 में यह सूचनांक 146.9 था, जबिक 1977-78 में वह 122.3 हुआ थौर 1978-79 में 103.5 हुआ। लेकिन इमरजेंसी में ही सबसे इसकी कमी हुई। इसलिए उपसभाध्यक्ष महोदय, मेरा यह कहना है कि इसमें प्राथमिकता देकर पैसेन्जर गाडी को भी बढाया जाए, रेलवे वैगंस भी ठीक करके इस काम को किया जाए।

उपसभाध्यक्ष महोदय, हाल में हम कन्याकुमारी गए थे, वहां मालूम हन्ना, रेलवे कन्वें शन कमेटी में, कि चहां एक सीमेंट का कारखाना है जो घहां से गाड़ी में जम्म को सीमेंट पहुंचाता है। अब कन्या कुमारी से जम्मु, दक्षिण से बिल्कुल उत्तर तक--मैं नहीं समझा इसका कारणक्या हो सकता है?

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### [श्री राम लखन ट्रसाद गुप्त]

हम इस सीमेंट को महाराष्ट्र में या मद्रास में या अगल-बगल के और स्टेट में भी भेज सकते थे। लेकिन कन्याकुमारी से बैंगन ले जाया जाए जश्मू इस में कोई तर्क मेरी समझ में नहीं आया।

इसके बाद मैं दो-तीन बातों की ग्रोर ध्यान दिलाना चाहता हं। एक यह है कि रेलगाडियों में जो पिल्फरेज है इस के विषय में, कुछ जो व्यक्तिगत रूप से जानकारी आई है उसकी ग्रोर में मंत्री जी का ध्यान ले जाना चाहता हं। पिल्फरेज, श्रापको सन कर भाषचर्य होगा, जिस तरह से हो रहा है, रेलवे गोडाउन में टक लगा कर वैगन उतार कर माल उतारा जाता है। आज मंटिंग की जगह, सम्बेका सम्चा ट्क लगा कर वैगन का वैगन से माल उतार का जाता है। याज सबसे ज्यादा घाटा रेलवे का केवल पिल्फरेज का है, आफिसर्स उसमें मिले रहते हैं, कर्म बारी मिले रहते हैं और वह वैगन का वैगन जाता है। कोई दो बोरा नहीं जाता है, एक टन या दो टन नहीं जाता है, पुरा वगन का वैगन जाता है। दूसरे मेंने यह भी सना है कि कुछ ऐसे गुड़स क्लर्क होते हैं जो कि झठे साटिफिकेट बना देते हैं 220 बारे की बिल्टी तक के, 50 बोरे और डाल दीजिए, 1000 या 2000 जो लेते हैं, यह मझे पता नहीं, परन्त 220 बोरे के बदले 50 बोरे रख कर बक कर दिया जाता है, सिल कर रख दिया जाता है --सिल कर रख दिया जाता है या उसी स्टेशन से सील तोड दिया जाता है श्रीर वहां उस का क्लेम मिल जाता है। वहां भी मिली-भगत होती है। विहार में कई जगह इप्लीकेट टिकट बनाने के कारखाने हैं. ये टिकट बनते हैं चाल्यम पर जहां कार्बन लगा कर टिकट बनाए जाते हैं। यह जाली नहीं, खले आम दिकट लगा रहे हैं। अब अगर किसी को बम्बई जाना है तो अपर के टिकट में बम्बई लिख दिया जाता है परन्त नीचे की कार्बन काषी में कोई दूसरी जगह, जैसे

इलाहाबाद लिख दिया जाता है। कार्बन कापी में है पटना टू इलाहाबाद, जो ऊपर की कापी है उसके ऊपर लिख दिया जाता है पटना टू बम्बई ये हजारों केसेज उनके रेलवे इंटेलिजेंस को मालूम होंगे। लेकिन जो हम लोगों के सुनने में श्राया यह सब जान कर बड़ी तकलीफ होती है। सिर्फ भाड़ा बढ़ाने से नहीं होगा। इसमें कड़ाई करके उस खर्च को रोकेंगे तो उससे बहुत कुछ हो सकता है।

इसके बाद एक और बात की तरफ ध्यान देना होगा। हमारे दो वक्ता श्रीने बहत ही साफ कहा, बहत ठीक कहा, कि बहत सी गाडियां विहार के लिए चली है लेकिन नार्थ ईस्टर्न रेलवे से अभी तिस्खिया मेल जो लप से होकर आती है वह पहले भरी होकर श्राती है। श्राज श्रावश्यकदा है कि श्रासाम से एक और सुपर फास्ट देन दिल्ली के लिए झावे ग्रीर वही बिहार में भागलपुर से लप लाइन से जाय। वहां सफाई गाडी नहीं आती, अकेली विक्रमाणिला बाईबीकली, टाइ-बीकली है। उसको डेली करने की जरूरत है। हमारी मांग होगी कि इसे लप होकर ब्रासाम से तिनस्खिया की तरफ स्परफास्ट टेन चलायी चाय, विक्रमणिला को हेली किया जाय भीर क्यल से भागलपुर डव ल लाइन डाली जाय। 100-150 किलोमीटर होगा, उसको इबल करने का प्रावधान पिछले बजट में था। इसमें षह भी साफ हो गया, डव ल का भी नहीं रहा। जैसा मिश्र जी ने कहा, नार्थ बिहार में जहाजघाट है म्ंगेर में जहां जहाज लगते हैं। जब हम बच्चे थे तब से वहां रेलवे लाइन देखते आ रहे हैं, लेकिन अब उसको बन्द कर दिया गया भीर पैंसिजर्स को 4-4, 5-5 किलोमीटर गर्मी में वाल पर चल कर गाही पकडनी पडती है। उसको किस नियम से बन्द कर दिया गया ? कोई लोकल बात होगी जिसकी वजह से यह हमा।

उसके बाद लेबर के विषय में भी कुछ ध्यान देने की बात है। खाज लेबर को काफी रुपये दे दिये गये, बोनस दे Budget

दिया गया, काम भी लेना चाहिए, लेकिन उसमें भी किसी के साथ इनजस्टिस हुई है तो उसको देखना चाहिए। अभी हमारेपास कुछ लोग आये थे कि जो टेन कन्डक्टर्स हैं. जिस तरह से ड्राइवर्स की, गाई स की रनिंग स्टाफ के नाते ठहरने की मुक्ति। मिलती है वैसे ही ये लोग भी रिनग स्टाफ में होते हैं लेकिन उनको सुविधा नहीं मिलती है। डाक्टर लोगों की तो हालत विचित्र है। कोई प्रमोशन उन को नहीं मिलता। रेलवे आफीससं से मंत्री महोदय पूछें। वे लोग कहते हैं 'ग्राइ एम गे टिंग ए रेजिम्नेशन एवरी खदर हैं'। डाक्टर्स को आप एड हाक रखते हैं, पोस्ट ग्रेज्एट पढ़ने नहीं देते, ट्रेनिंग नहीं लेने देते । डाक्टर लोग श्राते तो हैं श्राप के यहां जब नौकरी नहीं मिलती लेकिन जाकर रहना नहीं चाहते, हट ाना चाहते हैं। इन सारी चीजों की तरफ ध्यान देना चाहिए।

श्रभी मद्रास में एक पूरी कमेटी के सामने एक लड़का ग्राया था। बजट के अन्दर वित्त मंत्री जी ने कहा कि अन्धों के लिये इतनी सुविधा दी गयी। वह अन्धा था, ग्रेज्एट है, उस के दंग ग्रन्धी बहनें हैं। रेलवे से निकला कि ऐसे लोगों को नौकरी दी जायेगी। उसने दरखास्त दी। कल उस की चिट्ठी ग्रायी कि कहा जाता है कि मंत्री जी जगह किएट करेंगे तब होगा। ग्राज उस ग्रन्धे के लिये एनाउन्सर की भी जगह नहीं है। इन सारी चीजों की तरफ ध्यान देना चाहिए। मैं समझता हं कि हमारे पांडे जी सक्षम मंत्री तो हैं, लेकिन जो खामियां हैं उन को दर कर के अच्छी तरह से सुविधा रेलवे में दें, इतना ही कह कर मैं ग्रपनी बात खत्म करता हों।

श्री सैय्यद सिवते रजी (उत्तर प्रदेश) : बाइस चेयरमैन साहब, मैं इस रेलवे बजट के समर्थन के लिये खड़ा हुआ हूं श्रीर मुझे बड़ा गीरव है कि रेलवे इंडस्ट्री हमारे

देश की सब से बड़ी सार्वजनिक इंडस्टी है। केवल हमारे देश में ही नहीं, अगर हम इस को एशिया की दूसरी रेल्वेज के मकावले में देंखे तो एशिया में सब से पहला नम्बर हमारा ग्राता है। दनिया में सोवियत यनियन की स्टेट-म्रोन्ड रेल इंडस्टी के मकावले में हमारा भारत दसरे नम्बर पर ग्राता है। ग्रभी हमारे विपक्षी दोस्तों ने काफी ग्राक्षेप किये रेलवे की विकिंग पर, लेकिन मैं कहना चाहंगा कि ग्राज विक्व के नक्कों में भी हमारी रेल्वेज को ग्रच्छी प्रतिष्ठा मिली है। ग्राज हमें बलाया जा रहा है नाइजीरिया, सऊदी अरेबिया, थाइलैंड, मलेयेशिया, लीबिया, बंगला देश में वहां एक सुनियोजित ढंग से रेल चलाने के लिये ग्राँर उन की मदद करने के लिये। यह वास्तविकता है कि हमारा प्रगतिशील देश है, हमारी डेबल-पिंग इकानामी है श्रीर यदि रेल की व्यवस्था वक्त के तकाजे को पुरा करने में सक्षम नहीं होती तो यह हकीकत है कि जब रेल का पहिया रुकेगा तो देश की तरक्की का पहिया रुकेगा। न कार-

खानों में काम हो सकेगा, न खेती की

6 P.M.

उपज अच्छी हो सकेंगी, न विजली बन सकेंगी क्योंकि हर चीज का संबंध हमारे देश के रेल के पहिंचे से होता है; हमारे दोस्तों ने अभी फ्रेंट बढ़ाये जाने पर खसूसीतौर पर एतराज किया । लेकिन मान्यवर, मैं आप के माध्यम से यह कहना चाहूंगा कि मुसाफिर का किराया और रेल का भाड़ा दोनों इनपुट्स कास्ट के ऊपर ही डिपेंड करता है।

[उपसभाष्यक्ष, (श्री विश्वम्भर नाथ पांडे) पीठासीन हुए]

और इस में कोई संदेह नहीं कि यदि हम ग्रांकड़े उठा कर देखें ग्रीर 1970−71 के वर्ष को यदि ग्राधार मान लें तो पिछले 20 वर्ष तक किराये ग्रीर भाड़े [श्री सैय्यद सिब्ते रजी]

का जो फेट इंडेक्स और प्राइस इंडेक्स है उस में काफी अंतर मिलता है। यानी प्राइस इंडेक्स में और जो भाड़ा चार्ज किया गया है उस में गुड्स फेट इंडेक्स बड़ोतरी की ओर है। आई कोट: 1970-71 को मैं बेस मानता हूं। तो इसके बाद से गुड़सफोट रेट, प्राइस इंडेक्स के मुकाबले में कम होता जा रहा हैं।

1950-51 तक होल सेल प्राइस इंडेक्स था 47 जब कि गुड्स फेट रेट इंडेक्स थे 58 इसी प्रकार-

	होलसेल प्राइस इंडेवस	गुड्स फ्रोट रेट इंडेक्स
1955-60	45	62
1960-65	51	70
1965-70	70	77
1970-71	100	100
1975-76	172	150
1979-80	217	177

प्राज जो 15 प्रतिशत बढ़ाया गया है हमारे फेट में, मैं समझता हूं कि यह बहुत मुनासिब बात है और इस के ऊपर बहुत ज्यादा उत्तेजित होने की जरूरत नहीं है क्योंकि जिस तरह का हमारे देश में व्यापार होता है, जिस तरह से हमारे देश का ग्रौद्योगीकरण है, इंडस्ट्रिय-लाइजेशन है उस के ग्रंदर रेलवेज से हमारी जो इंडस्ट्रीज हैं और जो कारखाने चलाने वाले हैं वे हमारी रेलवेज से ट्रांस्पो-टेंशन कर के ग्रौद्योगिक क्षेत्र में काम करने वाले उद्योगों से काफी फायदा उठाते हैं। इसलिये उन की तरफ जो इजाफा किया

गया है मैं समझता हूं कि वह बहुत ज्यादा गैरमुनासिब नहीं है। हमारे राज् साहब ने जो बहुत से एतराजात उठाये, मैं समझता हूं कि वह बहुत काफी वक्त तक हमारे साथ रहे हैं और 30, 33 साल के कार्यकाल में इस तरह के एतराजात उन को कभी नहीं हुए, लेकिन आज ऐसा लगता है कि वे शुरू से ही वहां बैठते थे। उन्होंने पिछलं रेल मंत्री और आज जो रेल मंत्री है उन के बीच में राजनीतिक मुद्दं की तहत मतभेद पदा करने का प्रयास किया है। मैं ऐसा समझता हं कि यदि वह हमारे रेल मंत्री जी की जो वजट स्पीच है उसके पृष्ठ दो को देखें. उस पेज के दूसरे पैराग्राफ को देखे तो उस में खास तौर पर स्पष्ट रूप से लिखा ै गया है कि पिछले 8 महीनों के श्रंदर क्यों ग्रीर किस वजह सेरेल के भाडे में या वैगन्स के मुवमेंट में कमी आयी है। इस में कोई शक नहीं है कि नयी टीम आने के वाद वरीयता के आधार पर देश की सब से बढ़ी जरूरत के आधार पर, कारखानों के श्रंदर माल पहुचाने के श्राधार पर वैगेन्स के मुवर्मेंट को ज्यादा तेज करने की कोशिश की और मैं हाउस के सामने पेश करना चाहंगा ऐवरंज अप्रैल, 1980 से अवत्वर. 1980 तक -26575 वैगन्स का मुबमेंट था जो नवम्बर, 1980 में 27929 हुआ ग्रीर दिसम्बर, 1980 में यह 30425 हुआ और जनवरी, 1981 में यह 31288 था जो फरवरी 1981 में 31516 इस्टी-मेंटेड है। तो इस से पता चलता है कि वैगन्स के मूबमेंट में काफी तरक्की हुई है और इस के साथ साथ श्रगर द्याप जिन्स वगैरड की चीजों को लें कि किस चीज का कितना ट्रांस्पोर्टेशन हम्रा है तो उस में भी काफी प्रगति नजर आती है। अक्तूबर, 1980 तक, अप्रैल 1980 से कोल का लोडिंग था वैगन्स में 8524, जो नवम्बर, 1980 में हुआ 8749 ग्रीर दिसम्बर, 1980 में वह हुन्ना 9447

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My dear Pandeji,

I learn that movement of foodgrains from the North during January 1981 has surpassed all previous records. I congratulate you on this achievement.

I again quote:

Kindly accept my thanks and convey our appreciation to all the railwaymen who have helped us in the achievement of this record clearance.

जनाबेमन, इससे यह साबित होता है कि किस तरह से हमारा रेल मंत्रा-लय दूसरे मंत्रालयों के साथ तालमें ल बनाकर काम कर रहा है।

श्रीमन् ऐक्सीडेंट्स के बारे में खास तौर पर कहा गया और मुझे बी, बी. राजू साहब का जुमला याद आता है कि 1973-74 का साल सबसे खराब साल था रेलवे इतिहास में। मैं पूछना चाहुंगा कि क्या हो गया था 1973-74 में ? यदि वह जवाब नही देते, ती मैं खूद कहना चाहता हं कि 1972-73 ग्रीर 1973-74 के वह साल हैं जिनमें समग्र कांन्ति के नाम पर हमारी फौजों को भी मौजदा सरकार के खिलाफ बगावत करने के लिये कहा गया था। यहां तक कि ग्रनशासन की बात न करके अनुशासनहीनता फौलाई गई हमारे रेल के कर्मचारियों के अंदर। यदि आप आंकडे देखें तो 1975-76 से लेकर खास तौर पर 1977-78 तक भ्रीर उसके बाद ग्रापको रेल ऐक्सीडेंट्स में कमी मिलेगी। इसकी वजह क्या है ? अनुशासनबढ़ होकर हमारे कर्मचारियों ने काम किया। ग्राप इस बात को मानकर चलें कि ब्राज इतने ज्यादा जो हादसे हो रहे हैं वह इंसानी भूलों की वजह सेहो रहे हैं और जल कर्मवारियों को स्नाप इस बात के लिये भड़का वेंगे कि--जैसे हमारे साथी महेन्द्र मोहन मिश्र ने कहा केवल तमकों अपनाहर क के लिये जददोजहद करनी है, देश की तस्वीर को सामने नहीं रखना है तो ऐजिटेटेड माइंड परेशानियों के अन्दर उलझाया हुआ दिमांग, आगे बढने के लिये ज्यादा पे पैकट हासिल करने वाला दिमाग, मैं समझता हं कि अपनी कर्तव्य परायणता से हट सकता है।

जनाबेमन, कौल्यूजन के बारे में भी हम देखते हैं कि 1976-77 में बहुत कम कोल्यूजन हुए हैं। किन्तु, आज वही स्थिति 75-76 से पहले वाली फिर ग्राकर खड़ी हो गई है। मैं मुबारकबाद देना चाहता हूं अपने रेल मंत्री को ग्रीर अपनी टीम को

[बी सँग्यद सिन्ते रजी]

कि उन्होंने खास तौर पर इस तरफ ध्यान देने की कोशिश की है जब कि लोको रनिंग स्टाफ के अन्दर राजनीति-वाजों द्वारा समय श्रीर श्रसमय स्टाइक का श्राह्वान जो किया जाता है उसको रोका जाए। हम कमंचारियों के खिलाफ नहीं हैं । हम काम करने वाले लोगों के खिलाफ नहीं है। लेकिन हम उनसे अपील करते हैं और उनसे कहते हैं कि न्नाज रेलों में थोड़ी सी भी क्षति पहुंचती है तो उससे देश को भी क्षति पहुंचती है । ग्राज वर्कर ग्रीर नेता का वजुद जो भी हो, उसकी जाती मफाद कुछ नहीं है, देश की मफाद सबसे ज्यादा प्रिय है । जैसे मिस्टर राममूर्ति जी ने कहा, वर्कर की बात उन्होंने कही, डिसिप्लिन की बात उन्होंने कही लेकिन माक्संवादी डोमिनेटेड जितनी भी युनियंस हैं वे इस बात की कोशिश करते हैं कि देश के अन्दर, रेल के अन्दर ही नहीं देण के ग्रीद्योगिक क्षेत्रों के ग्रन्दर इस तरह का माहौल पदा किया जाए कि उपज रुक जाए, पैदाबार रुक जाए, रेल का पहियां रुके, और देश की तरककी रुके । मैं नम्म निवेदन करना चाहंगा, वाइस चेयरमैन साहव कि चार-छह बार भी स्नाप बराबर घंटी बजाते रहे और वह बोलते रहे। यह इस बात का साक्षी है कि वह अनुशासनिष्य नहीं हैं और उनके फालोग्रर्स भी ऐसे हैं जो अन-शासन में बंधरूर काम नहीं करना चाहत 會 1

श्राखीर में मैं ज्यादा समय नहीं लेना चाहूंगा श्रौर इतना जरूर कहना चाहूंगा कि रेलवे बोर्ड जो बना था वह 72 साल पहले बना था ? रलवे ऐक्ट जो बना था वह 82 साल पहले बना था :

''यह क्यागजब है कि पीरेमुगां श्रभी है वही नई है बज्म, नई मय नये हैं पैमाने।

मान्यवर, मैं ग्रापके माध्यम से कहना चाहंगा कि बदलती हुई इस दुनिया के ग्रन्दर हमारी बदलती हुई ग्राकांक्षाओं उम्मी हों ग्रीर तमन्नाग्रों के ग्रनसार रेलवे रेलवे श्चनदर. के रूल्स के ग्रन्दर ग्रीर हमारे रेलवें ऐक्ट के अन्दर बहुत सी बुनियादी तब्दीलियों की जरूरत है ताकि समय के हिसाब से हम इस बदलती हुई दुनिया के साथ चल सकें। ग्राखिर में मैं एक मिनट ग्रीर लेना चाहंगा ग्रीर यह कहना चाहंगा कि स्राज रेल मंत्रालय जो एक नया चिराग जलाने का प्रयास करा रहा है उसका मैं समर्थन करूंगा। उसे इस बात का प्रयास करना चाहिए कि जहां रेल का बजट पेश किया गया है 🥃 वहां सक्षम रूप से वह आगे वढ़ सके श्रीर उम्मीद ग्रीर ग्राकांक्षाओं में पूरा उतर सके

उपत्रभाष्यक्ष (श्री विश्वम्भर नाथ पांडे) : एक मिनट पहले मैं घंटी बजा-ऊंगा । श्री मोहनरंगम ।

SHRI R. MOHANARANGAM (Tamil Nadu): Really, Sir, I am very-glad about the opportunity having been given to me to express some of my feelings on this Railway Budget.

Of course Sir, I welcome this Budget. If I take into account the situation that has arisen out of this Budget throughout this country, I have to welcome it. But, as a man who cornea from the deep south of this country, if I appraise the entire situation after going through the entire Hailway Budget, I personally feel that the Southerners are completely neglected. It is not a question of the North versus the South. But it is a question of certain promise give<sub>n</sub> to the persons or passengers or the actual users who are in the southern part of this country, not being fulfilled. It will not be an exaggeration to say that, after independence, whoever might have been the Railway Minister, not even a single kilometre of BG line has been introduced in Tamil Nadu. So

many things the Members have mentioned and they have talked about the achievements of the Railway Ministers and they have said that the f Railway Budget is very good, that it is a very good Budget, that they have not increased anything and they have increased by Rs. 350 crores ju'st by putting additional burdens on the passengers and that there is a surplus of Rs. 11 crores and so on. All these things some of the speakers have just now spoken before this House. But there are three or four important issues which I want to mention as a Member of Parliament and as a person, coming from a region, to the people of which I had given certain assurances which, I have said, I would definitely fulfil.

» Sir, a long-felt need of the people of Tamil Nadu is the Karur-Dindigul-Tuticorin-Tirunelveli BG line, recom mended by the Planning Commission, and even when I was a Member of the Lok Sabha, the same issue was raised on the floor of the House and assurances were given to the effect that definitely thi<sub>s</sub> would be taken up during 1979-80 and our Deputy Minister of Railways, Shri Mallikariun -----

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): The Planning Commission has not recommended it. I am sorry to tell you that.

SHRI R. MOHANARANGAM:... was also there. But, after I have gone through th3 entire Budget, I find that it has not been included even though the Planning Commission had recommended this project.

^HRI MALLIKARJUN: They have not recommended it.

SHRI R. MOHANARANGAM: Sir, our Finance Minister, Shri R. Venkata- •raman, has assured on behalf of the Railway Ministry that definitely it would be taken up. I do not know 1904 RS-10.

exactly at what stage the matter stands at present. Then, Sir, as I told you, no MG line has been converted into BG after independence in Tamil Nadu. I am stressing this point because some statistics were given that if we take into account the whole country, 51 per cent of the total railway lines are BG railway lines. And, Sir, not out of that 51 per cent, but out of the total length of the railway lines in the country, only 7 per cent of the railway lines are BG lines in Tamil Nadu. Even that BG was there before independence. So, after independence, not even a single kilometre of railway has been converted from Metre Gauge into Broad Gauge. Sir, about Nagarcoil-Tirunelveli, my friend in the Lok Sabha has also stressed this point vigorously last year. But this was not included. Sir, I am told, where there is a will there is the railway. But where there is a slow will, there is only survey. Whenever we approach them, they say it is under survey. But I do not know when they will implement these things. The southern part of the country is com-plelely neglected year by year. I do not know when they are going to introduce these things, even though we have been asking for these things for the last 34 years since independence.

[Railways) 1981-82

Sir, I come from Tamil Nadu, especially the headquarters of Tamil Nadu, namely, Madras City. I stay very near to Madras Airport. The total population of Madras City is 35 lakhs. Just ten years back it was only 22 lakhs. Twenty years back it was 16 lakhs. Thirty years before it was only 10 lakhs. Now it is 35 lakhs. The total population in 1990 will definitely come to 50 lakhs. Sir, we have asked the Railway authorities, Ministers, including the Prime Minister, for a rapid transport system in Madras City. In the year 1964 an office was introduced. In 1972, that office was going through all these things, how they car have a rapid transport system, whethei I it is possible, and so on, and they came

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[Shri R. Mohunarangam]. to the conclusion that unless and until we have a rapid transport system, it will become very difficult for the people of Madras City. Sir, I hear from firsthand information, from some reliable sources, that they are going to close that office within a month, which office was opened 15 years back, and things are going on, enquiries are going on, and which came to the conclusion that unless and until we have a rapid transport system there is no future for the people of Madras City. I do not understand what exactly the reasons are to close that office. That office was purposely opened only for this iapid transport system for Madras ten years ago, and it came to the conclusion that unless and until there is a rapid transport system or a tube system or any other system, which will accommodate lakhs and lakhs of people, specially for travelling from one corner to another corner, Madras City will face a very dangerous situation within five or six years. Also, it is no exaggeration if 1 point out that you cannot move from one corner to another corner of Madras more than 10 miles even if one were to go by car. This is the situation in Madras City, which has become a very, very crowded city. This scheme should, therefore, be implemented, otherwise the posterity and the future generations of Madras City will definitely blame the Railway Minister. He belonged to my neighbouring State. Also the Demity Minister, a very good friend, belongs to my neighbouring State. The gentleman knows about Madras City more than about Hyderabad.

I will not go elaborately into the question of accidents. We cannot anticipate or expect accidents. But we can avert them. The recent accident took place very near to Vaniyambadi in North Arcot District in Tamil Nadu. It; is a very big commercial and business centre. Even at 2 o'clock, early morning people may be going from one centre to another. This is a very big commercial centre in Tamil Nadu. Three wagons of the goods train were

lying. The Trivandrum Mail dashed against those wagons. Then another train comes there it also dashed against that train.

That is not trip reason. What has happened to the officers who are responsible for Intimating to the other corner that 3 wagons were there and Arcot Express should not go on that track. Someone should be there to prevent. Nobody has stopped it It is a deliberate attempt to cause pn unexpected and unprecedented accident in our southern area It is not a very big accident. Afterwards, I understand some gas welding neople came there. If they had somp gas welding work, they could anticipate that the coach may catch fire. People were dead inside the coach. Instead of removing the bodies or the persons hi the coach, they started doiaa this gas welding work. When they started this work, the coach caught. \*lre. People inside the coach were burnt. Those who were at the Va-niyamwadi station at that time and saw the accident will tell you about the accident. T{ tny-body goes through the history of railway accidents for the last 100 years he will say that nobody could have expected this accident Not only that, an officer was appointed by the Hallway Board to inauire into this accident. Every senior officer is appointed. I am not going to take up the issue here. My mother tongue is Telugu. studied Tamil and English. IX T speak Tamil, nobody can translate u.y Tamil ^ into English or any other language. In that language, one of the best speakers. Why I do not I am speak Tamil is because if I speak Tamil. a ;body will understand me. If I speak Teiugu. nobody will understand me That is why I speak in a language which can be understood. The officer who does not know Tamil, a man who does not know any regional language spoken in the area where the accident took place has been asked to inquire. How can you expect the inquiry to be successful? He knows only Hindi and English. You cannot expect all (fee people in that area to know English or Hindi.\* Cent per cent people of the area know Tamil. You can get the services of a

senior officer knowing Telugu 01 Tamil. They understand Telugu. That is the situation there. Kindly appoint ar officer who knows Tamil or at least any I other South Indian language.

There was a tax on railway passenger fair which went straightway to the treasuries of the State. It was stopped in the year 1961. As far as Tamil Nadu State is concerned, if w could be allowed to collect that tax. we could have collected this p'lgrimagp tax amounting to 60 or 70 crofes of rupees for the Railway administration. This tax is only 16 crores of rupees for the whole country at present. They have stopped it in the year 19G1. 1 ask the Railway Minister to introduce that system. That was recommended by the Seventh Finance Commission also.

Now I come to the constituency of Kanjivaram. It is a very historic place. The students of history will understand it because of Pallava dynasty and Pallavas rule. It is a place from where we can go to Mahabalipu. ram and to different parts of our State. It is the gateway of our Tamil Nadu State. We do not have a railway line. There should be a railway line from Chingalput *to* Kanjivaram. That line should be electrified. It is very near to Madras city. As I said at the beginning, Madras city's population is increasing. If you have a new electric train from Kanjivaram to Chingleput, we can solve this problem.

Arakonam is an important place. Persons of my size or of the size of our Deputy Minister of Railway, Mr. Mallikarjun cannot enter very easily. It is only 8 feet. It was constructed only for the British Lords and fot Viceroys, during the British regime. Only cars can enter and other vehicles cannot enter. This is the only way to Arakonam. This has been pointed out by so many Members for the last so many years not only in Lok Sabha, but here also that we should have a bridge Until and unless we construct a bridge, there is no way left for the •Persons who stay nearby. (Time beli rings) I think I have consumed only 10 minutes.

THE VICE-CHAIRMAN (SHRI BISHAMBHAR NATH PANDE): You have taken so far 15 minutes. 32 minutes are allotted for your Party. You can consume as much a? you like.

SHRI R. MOHANARANGAM: We can adjust ourselves. There is no cold war in our party. I will tell him to speak only the time which I have left for him.

THE VICE-CHAIRMAN (SHRI BISHAMBHAR NATH PANDE). Please continue.

SHRI R. MOHANARANGAM: Thank you, Sir. Sir, the distance from Tarn-baram to Madras city is IV KMs. Mr. Mallikarjun, our Deputy Minister, who studied in Madras will under' stand what I say. From Tambaram to the other part of Madras, it is 17 KMs. In Bombay, from one corner to the other, it is 25 miles. And in Calcutta, it is 35 to 40 miles. But in Madras, it is only 10 mile, from one corner to another, that is from Fort St. George to Guindy Railway station That consists of the Madras city, Now, it is extended upto Tambaram. It is only 17 kms. from the Madras city. I have told you that 35 lakhs of people who are staying in Madras city are going from this side towards that side. They a<sub>re</sub> staying o<sub>n</sub> both the sides. Do you remember Sir, that 25 years ago we have asked that half of the Madras city is ours, and the Andhra people asked, 'Madras manade', like that. And that part is separated by this part by a railway line from Tambaram to Madras Beach. From Mambalam to Tatnbaram, there are railway bridges in each and every area an<3 if the automatic gates are closed, person<sub>s</sub> woo are staying on this side, numbering about 15 lakhs, caiinot enter the other side where actually the Madras city is situated. Until and unless you have an underground bridge or an overbridge, the people of that area from Guindy to Tambaram, who are more than 15 lakhs will have no othei go I may point out, Sir, and it was a fact also, that a lady who was in an advanced stage of pregnancy could not go to the hospital because of this

[Shri R. Mohanarangam]

railway gate. Sir, I nave mentioned about this bridge a number 01 times to the Railway Minister. And I have received a letter from the Railway Minister stating, "We are going to take up this work. Action has already been taken. The matter is oeing processed". This is what I have been getting in the replies but nothing has been done so far. I request the Railway Minister, through you, Sir, to take up this matter seriously. Unless we have the railway bridges upto Tambaram, we cannot solve this problem.

Finally, Sir, I would like to say one thing. Of course, it is a very good Budget. There are some practical difficulties also in certain things. You have reduced the reservation time from six months to one month, if I am correct. There are certain persons who used to reserve two months or three months before their actual travel to avoid so many things, if you make this one month, due to /ariois reasons, the genuine users will suffer. So, 1 request the Railway Minister, through you, Sir, to at least make it four or five months and not one month. So, viewing the entire situation, though it is my tounden duty to support this Railway Budget, I have pointed out certain flaws. You may take them as flaws or anything, and they shou'd be rectified at least within a year. I have given some important paints with these words, Sir, I conclude.

SHRIMATI MONIKA DAs (Kar-nataka): Mr. Vice-Chairman, Sir, though the Railway Budget shows an increase in fares and freight, yet it deserves our appreciation as it plugs so many defects and reduces the quota for travel agents in respect of reservation of second class accommodation and reduces the period of advance reservation from six months to just one calendar month, which will definitely benefit the passengers belonging to the weaker sections of the society.

Sir, there is justification for increasing railway fares and freight charges firstly because the price of oil has increased substantially because of the escalation by the oil producing countries, which hits the railways very hard. Secondly, the instalments of dearness allowance and bonus to railway employees has increased the wage bill of the railways. Thirdly, a number of post<sub>s</sub> in the railways have been upgraded with the result that the wage bill has gone up still higher.

Now, I would like to say something about the railway officers. All over India nearly 4000 posts of railway officers have been upgraded and there has been substantial increase in their emoluments. But the fate of Class III and Class IV employees has not changed. There are five million casual labourers working all over India. T am not criticising or condemning the railway authorities. But have they given any thought to the . fate of this casual labour who have been working for 2, 3 or 4 years with I the railways but are still termed casual labour? Have they given any thought to the fate of this casual labour which is earning just Rs. 5 to Rs. 10 a day? When we are getting so much pay, w<sub>1</sub>? are finding such a great difficulty to make two ends meet, what is the fate of this casual labour who are living in inhuman conditions n slum areas and their number ia so large.

In this connection^HSir. my request to the hon. Railway Minister is to please consider the genuine demands of the employees sympathetically and try to settle all the disputes amicably so that the wheels of the railways may mov<sub>e</sub> smoothly, speedily and efficiently.

Here I would like to say one thing. The time has come when the railway officers must change their attitude. Their style of working has to change. I tell you this thing because I am myself a railway officer's wife. I have seen the railway officers' attitude. Sometimes they feel that they are intellectually the highest in the society. They must change this attitude.

So far a<sub>s</sub> the condition of railway stations, toilets at stations and catering is concerned, it is inadequate and unsatisfactory and there is great scope for improvement and for this railway officers are responsible, if the railway officers show efficiency, the wor- j kers will definitely show efficiency. Workers depend upon officers for guidance. Officers are the most important thing in our society as ^^politicians are important in the Parliament House. So, I would request (he hon. Railway Minister to see that the officers function properly. They may take more care of the Chairman's room but they should also find out the conditions at railway stations and find out who is responsible for the negligence of his duties and take strict action against him. I, once again, request the hon. Railway Minister that he may take stern action against erring railway employees. About the punctuality of the trains, I would also like to say something. If I say something by way of criticism, I must also say about the better side of its functioning. I have seen, Sir, that no doubt, the train would start at the correct time, but on the way it stops. I do not know whose fault it is, whether it is the fault of the Railway authorities, or the fault of the driver, or the fault of the guard, or the passengers' fault. T hope the Railway Minister would look into this aspect.

As I have already mentioned about the casual labourers. I request the hon. Railway Minister to have a sympathetic consideration towards them. I have seen them closely, and *[* know their pathetic condition. T uan tell you about the Hubli Division where 5,000 casual workers are unemployed. I brought it to the notice of the hen. Minister and he was kind enough to give an assurance to look into it. J hope he would consider it sympathetically.

I would now say something about the Railway officers and their responsibility. First of all, the officer! should take it as their duty to serve the country, and not to rule the coun-

ry. I a<sup>m no</sup>t against the officers, because 1 also know their difficulties and their problems. But still, the officers are a very important part of the Railway administration. Even sometimes the politicians also have to depend upon the officers and their style of working. But T have to give a few suggestions to the Railway Minister. Firstly, I feel, there should be no provision of travelling by saloons for the Railway officers. You must bring down the number of saloons in the Railways. I know it has been done to a large extent and their number has been brought down from 4,000 to 400 only. I have seen the Railway officers going for inspection in the Railway saloons along with their families. When other officers Collectors, Deputy other Government officers, I.A.S. and I.F.S. officers can go by first class compartments, why cannot the Railway officers S° v nrst class? Bui they depend on Railway saloons whenever they go out for inspections and they take their families also. I do not think they can show any efficiency or de any justice to their work if they go with their families. If we can go by first class, why can't they go by first class? Only a few saloons should be kept for emergency, for example, when there is an accident. On such occasions, some 2-3 carriages could be there and only essential stiff should be allowed to use those carriages, like the Divisional Manager who have to go to the spot. That does not mean that Class II officers should also go with their families by saloons for inspections. So, I hope, the Railway Minister would look into it. Here, the Railway Board people are sitting; I am not against them; I am not discouraging or condemning them. I am only placing facts. Only this way, can these officers play a better role. I would appeal to them as well as to the Railway employees to keep the wheels moving so that the country moves on the path of progress and prosperity.

About my own State, Sir, in Kar-nataka we are finding a great diffi-

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cutly because we do not have any j other mode of conveyance except the train. If I go to Hubli, there is no other way except to go by train. I go to Bombay and then from Bombay ^o Hubli which is on way to Bangalore. But for going to Hubli from Bombay, there is a broad gauge line upto Miraj on.y and from Miraj to Hubli there is no broad gauge. I 1 have suggested to the Railway Minister to see that a broad-gauge line is provided as early as possible from Miraj to Banaglore; otherwise, we find it very difficult. We have to get down at Miraj and sometimes if we do not get the train, we have to wait the whole day at Miraj only. If there is a direct broad gauge line from Bombay to Bangalore, we would not be finding any difficulty to go by train. Then, Sir, the following lines are required to be converted into broad gauge lines immediately

(i> Bangalore - Harihar - Hubli-Sholapur line; (ii) Bangalore-Miraj and Hubli-Gadag-Sholapur line and (iii) Gadag and Hospet line. Then, a new railwayline between Hubli and Karwad and one between Bija-pur and Raichur Bagewadi sho-ild be constructed, the former for iron ore exports and the latter on account of the immense possibilities offered by the Upper Krishna Project. The Yelahanka line is almost ready.

Then, Sir, to augment the transport system of metropolitan Bangalore city, a circular railway is necessary. It is also requested that a separate railway zone may be set up for Kamataka as has already been done in the case of Maharashtra. Andhra Pradesh and Tamil Nadu

Sir, I have made some suggestions and I hope these will be implemented. With tlwse words. I support the Budget.

SHRI MANUBHAI PATEL (Gujarat): Sir. I am not one of those pessimists who view the Railways from a narrow angle or view the administration of the Railways from any Party 1 considerations or from consideration?

of any Government run by this party or by that party. To m<sub>v</sub> mind, Railways are the biggest undertaking and it is the biggest national adventure in our country. Perhaps, it is the biggest in the whole of Asia. It is not only to achieve material growth, industrial growth and economic progress, but it is a link to unite the people of different languages from different parts Of" the country. It is a link to unite the whole culture of India. It represents the culture of India. 1 think, it will not be too much if I say that it is a mobile university which teaches the people of India j;ood habits of cleanliness, of mixing with each other, of learning each others' languages, of knowing each o hers' regions and of exchanging so many good qualities. I view the Railways as a powerful instrument to force the unity of the whole country and to bring different people of different categories, educated, uneducated, poor, rich, everybody, nearer and make them feel as one community. It is from this view that I try to understand the administration of the Railways and, therefore, I do not indulge in any exercise of making any allegations against this Government or that Government or compare the performance of the past Government or the Government before thai and the present Government because Railways are a continuous administration. Governments may change, parties may come and go out of power and so on, but the railway administration remains intact. It should not be disturbed. It should not be discouraged and, hence, Government should be guided by the advice of the experts and the technicallyqualified people of the Railways.

As far as the economics of the Railways is concerned, 1 can understand, there may be passing phases. But we have to learn from past experience. It is our experience that from 1966 onwards, the interpretation of efficiency is to increase fares and freights as if enhancement in fares and freights has something to do with efficiency and not improvement in railway administ301

ration or efficient functioning of the Railways. Sir, last year also the Government had come out with a dose of Rs. 200.24 crores for increase in freight and fare, with a hope that there will f be a surplus of Rs. 42.70 crores, but at the end of the financial year what was the experience? The Minister has confessed that we had a losg or a deficit oi Rs. 52.34 crores. Now this year again with a very heavy dose of Rs. 3a6.26 crores by way of increase in fare, and freights, he lias become fickle ana said that at the end of the year there will be a surplus of Ks. 11-42 crores. Where is the guarantee? The past experience has shown that in the place of a surplus of Rs. 42.70 lakhs there was a deficit of Rs. 52.34 crores. So, it depends on the efficient functioning whether there will be loss, or no loss, and the efficient func-ming also has so many other factors to be considered, But, Sir, toy just changing the Railway Board the efficiency is not improved, or by just playing certain gimmicks the efficiency is not improved. It is the sustained work on the part of the managers, and when I say "managers', the Minister is the topmost manager, he should be completely engrossed in exercising his mind to set the problems right and evolve different programmes so that he may be an ideal guide to other managers, namely, the Railway Board and the officers below that.

This time though the increase in - passengers fares is Rs. 70.04 lakhs, 97 per cent of the passengers, who are the so-called second class passengers—actually speaking, they are the third class passengers—will have to bear the burden of practically the whole railway fare. And what are the facilities you are going to give to them? By way of facilities I do not think you are offering them anything. You have suggested that during this current year you have added 79 additional non-suburban trains, but in my own Baroda division 18 trains are closed because of shortage of coal. Yesterday I read 9 from the newspapers that something like II trains in Ahmedabad division

are stopped. What is the use of giving this figure that you are going to introduce 79 new trains, when at the same time so many trains are stopped? In the same Address, the hon. Minister has confessed that the dictates of the national economy demanding a higher priority for meeting the freight traffic needs, as also the inadequacy of passenger coaches, may slow down the introduction of additional passenger trains for the time being. You have said. "May slow down". So, why give this false promise when you are not going t:> implement that? You have said: May slow down for the time being. When will you be introducing them?

Regarding the new repair shop for lepairing 1200 coaches under the programme 'fleet that works' why are such phrases being coined. It is something like the Government that works, but in reality it does not work. Why to coin the street words like 'fleet that works'. Let the work be done first. Here you have said that a new repair shop for repairing 1200 coaches pet annum has already been sanctioned and the foundation stone of this factory was laid by the President of India at Tirupati on December 25, 1980. What is the programme? What is the schedule? When will it start functioning? When it starts repairing coaches, what will be the output? No details are available. Sir. the increase by way of reservation charges; I think it is too much. Do you give any reservation facilities? The passengers are standing in the queue and at some stations I find they come on the previous night and they have to stand there for hours and in the end they go disappointed. You have taken measures to abolish travel agents etc. Formally you have abolished the travel agents. But eight or ten of these agents' "passengers" come and stand first in the queue and they are issued tickets. There is no legal sanction for the Reservation Officer not to issue tickets to them. So what is the facility you are giving to the genuine passengers? You are

[Shri Manubhai Patel.] not providing even sitting facilities at important stations; they have to stand there. And you are opening new Reservation Offices. But there is no staff. You have sanctioned at Baroda a new Reservation Office. The office has been opened, but there is no staff. There ig already one existing which also runs short of staff. Why? Because you have denied promotion to the reservation staff and the Reservation Officers. For so many years, from 20 years, they are there on the staff but there is no promotion. These are the difficulties. In spite of that, you open i new offices and don't provide staff. \ How are you going to give facilities of reservation to your passengers when there is no staff? This j<sub>s</sub> the general condition at important junctions like Baroda, what to talk about other stations

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Then there is the sleeper charge. That also you have increased, thereby practically taking away the sleep of the passengers. They would rather go awake on the train than pay this much charge. On the contrary, you take reservation charges. That is all right. But you should guarantee that they will also get the berth. Where is the guarantee here? You issue the ticket, but there is no guarantee that they will get a berth or a seat even. At the time of issuing ticket, every passenger should be guaranteed that i he will get a seat. Even for the 1st class passengers, that guarantee is not there; it is not there for even the AC Ifnd class sleeper passenger. I came this morning by 25-Dn. The passengers from Bombay were sleeping in the corridor of the Und class ACC sleeper coach because they were issued tickets, they were on the waiting list, they were allowed to enter and then thereafter no seat wag provided to them. So even the sleeper charges that you charge are too much. But I then you do not guarantee them berths after charging also.

The cloak room charges are also too much. In this way this burden of j Rs. 70 eroi'es or so is a one-way traffic.

You charge something from them but do not give guarantee against that. So it is a one-way traffic. This will not encourage the passengers to appreciate the functioning of the railways. You have said that there is a proposal \* to open a Directorate encourage passenger traffic etc, But the public relation is the poorest on the railways. For the whole of the Western Zone, there is one Public Relation Officer at Bombay. Now have shifted him to perhaps you Ahmedabad or so. On such a big track—the Western Zone consists of something like 10.000 kilometres—there is only Public Relation Officer. How are you going to create that sympathy in the minds of the passengers by keeping only one Public Relation Officer. The only Public relation which is maintained by the railways is through the Reser. vation Officers and the who ^ charge more money from the passengers to provide them a seat or berth. That is the only public relation. Your public relationship should be so developed that passengers would definitely feel that the railway is ours. But today that is not the case. May I suggest, in order to develop public relation, let the Ministers travel by train, only. Let them not travel by air- It is their railway. They can travel by air. But if they travel by trains, the whole staff will be streamlined and will be ready to help all the passengers—and not only the Minister. Let the Ministers stay at the retiring rooms in the railway stations itself and let them openly meet the passengers at the railway stations because they are the But the Railway Ministers mostly people. travel by air and, that is why, even if you appoint these Public Relations Officers, it is not going to help that much.

Sir, regarding goods traffic I will not say much. You have put the programme to develop it because you have given it priority over passenger traffic. But what is the history? During the last 30 years there is a four-time increase in goods traffic but only a two-time increase in wagon

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capacity.' Then how are you going to improve this?

Sir, instead of going into a general discussion I will take up only one point, about restructuring or reorganisation of the raiway administration and then I will go into some details. Formerly the railways were divided into so many different groups—private lines or State lines—but now there are nine zones. But they are unwieldy order to have real administrative control over it, in order to have overall management—operation, maintenance of a vast variety of assets and industrial and public relations— in order to have control over these, for a zone of 10,(K)0 kilometres which is too remote—for example the Northern Zone and the Western Zone .... Sir, may I invite the attention of the Minister?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA-RAM KESRI): Yes. I am saying that we should manage dinner on Thursday for you.

SHRI MANUBHAI PATEL: That is true, but you are diverting the attention of the Minister when I am making some important suggestions.

SHRI SITARAM KESRI: am directing him to hear you.

SHRI MANUBHAI PATEL: The I dinner will not satisfy us. Some improved efficiency in the railway administration will help us. Up till now dinners have spoiled it.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): I am listening to you.

MANUBHAI PATEL: Mr. SHRI Minister of State for Railways, T was drawing your attention to efficient administrative control over the zones. Now the Indian Railways are approximately 66,777 kilometres long and they are divided into nine zones, and

each zone varies in size. But I have two zones in mind, the Northern Zone and the Western Zone. They consist of 10,000 kilometres. The Western Zone—from Bombay to Mathura—is broad gauge, and there are two metre gauge groups there-one of Saurash-tra and one of Rajasthan. In the Northern Zone there are five broad gauge divisions and two divisions of metre gauge. Now is it possible to bring efficiency in the management of such a huge zone where the assets of the railways are scattered all over the area—in both the zones and where you have two lakhs of employees? May I give you a suggestion to consider regrouping of the zones, by carving out these metre gauge railways into two divisions in the Western Railway and the Northern Railway? May I suggest that? The Railway Minister and the Railway Board will have to consider it and the time has cccne when, if you do not consider it and apply your mind to it, it is not possible to develop the potential of the railways.

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Sir, when I am talking about metre gauge, there is a programme for conversion also, but in the matter of eon-version I find that the Railway Minister has taken the plea that all over the world it is accepted that metre gauge can also be as efficient as broad gauge, etc. T do not want to enter into any controversy over this, but what about narrow gauge? I can understand maintaining metre gauge as long as we do not have sufficient resources to convert it into broad gauge.

## [MR. DEPUTY CUAIRMAN in the Chairl

Now about the narrow-gauge, 1 do not know whether you are manufacturing new engines for the narrow-gauge. There is no mention about the conversion of the narrow-gauge at least into the metre-gauge, if not into the broad-gauge. If at all you are going to convert these narrow-gauge lines, they should be converted into the broad-gauge. But

LShri Manubhai Patel] there is mention here. It should have been there.

7 P.M.

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Sir, may I draw the attention of the hon. Minister to a lapse on the part of the Ministry not to cail zonal meetings of MPs? Sir, formerly, in formal zonal meetings of MPs were being called regularly. The MPs of the particular zone were invited and they used to put up all those details there. We need not do it here at the time of the Budget of the Railways. But because for two years you have not called the zonal meetings, we have to give these details at the time of discussing the Railway Budget. Otherwise, these details should not find any place at the time of the Budget.

SHRI C. K. JAFFAR SHARIEF: We are calling the meeting.

SHRI MANUBHAI PATEL: Very good. After two years, after my suggestion, you are thinking of it. Thank you.

Then, Sir, he referred to catering and said that after applying his mind to the goods traffic he will apply his mind to the passenger traffic, etc. There are different facilities, but there is one named as catering. I tell you the catering facility is hopeless. I am one of those who praise the catering of the Western Railway, the service maintained by them. Though there is a lot of scope for improvement in the case of the Western Railway also, and I do not think that it is an ideal one, it is one of the best among the present zones where the catering facilities exist. Even if the other zones come upto the standard of the Western Railway, that will be something. So there is a scop<sub>e</sub> for improvement in the catering service. I am totally against private catering. Wherever there is private catering, the Railways should take it over, for they at least hear complaints and there is a scope for improvement. Where there is private catering, there is no scope for improvement. They give the dirtiest type of food or eatables. Then there is a scope for corruption also. I do not go into that. So you have to apply your mind to it and take special care of it. Employ special efforts to improve catering. Sir, I do not say that there is a lot of credit due to '.he Janata Party, but we did introduce the Janata meal for one rupee. For one rupee, six pun's and some vegetable or pullav with vegetables. That was ideal. So many passengers do not need that much quantity that is served in a thali. But that is being discouraged. Though you refer to it by saving that it has been very successful, etc., I tell you that it is being discouraged by the caterers and the Railway hoys because they get a less commission on it and it is sold only for one rupee whereas for a big thali they will charge you eight or nine rupees. They do not encourage this being sold. Whenever 1 insist for it, the fellow says that the, had got only sixty packets from Delhi and they had been consumed. This is the patent reply. You should look into this also.

Regarding sports and cultural activities etc, there is one reference. But may I tell you a sorry state of affairs? I met one national hockey player. When he was a national hockey player, he used to be put up in the Ta} Mahal Hotel whenever he was at Bombay. Now he is an attendant. He was a very courteous man, which is a very rare thing. He told me his story, that he was a national hockey player and today he is an attendant, he is not given facilities I have for-

gotten the name. When you are talking about sports and cultural activi-

ties etc., I tell you tha<sup>1</sup>- the very members of the Railway staff who were

once champions in different fields of sports are not being properly looked after. They had brightened the name of the Railways and they had taken the name of the Railways into the forefront by different achievements in different games, etc. There needs should also be properly looked after.

Sir, tho President has said in his Address that they are going to open

23 more new lines during this year and convert 11. That programme has been eniisted here. There is no reference to a single line for the whole of Gujarat, and there is no case of conversion of any line for the whole of Gujarat. Therefore, may I make a few suggestions? If you are going to consider the case of conversion, the Chota Udaipur-Baroda narrow gauge should be converted into broa& gauge because Chota Udaipur produces fluorspar and dolomite, very useful stone materials for the glass industry, the fertilizer industry etc. That is all exported to Bombay, other places in Maharashtra and other parts of the country- It is all narrow gauge. Only Oecause it is a tribal area it is not being developed. It is a social responsibility, and you are talking about social change. Should we not look after such backward areas when there is potential? I remember that during che Fourth Lok Sabha, when I insisted, a committee was appointed, and che then Deputy Minister, Mr. Chaturvedi visited the place, A report was presented for its conversion, and the case was considered. I do not know where the report lies. It is a very important line. It will be linking Gujarat and Madhya Pradesh through the whole tribal area, and there will be production of very good industrial materials from that area.

Then, if we have any imagination, we should plan ahead of five, six, ten years. (Time bell rings) I am finishing. In Gujarat Ankleshwar has the greatest potentiality. The ONGC headquarters is there. The Narmada Project is going to have practically all the activities through Ankleshwar. The Industrial Development Corporation has very big industrial estates there. It is going to develop like anything. I do not belong to Ankleshwar. It is far away from my place. But I see the industrial activity going on there so speedily. If you do not plan from now, you will not be able to cope up with; t after some five years.

The Sarvodaya Train was started. Let the credit go to the Janata Government. But in the beginning I have said that the railways is a continuous process. Whatever good work has been done by this Government or that Government, it is the work of the railways. It is a good train. It is very much appreciated for short distances. From Ahmedabad, via Baroda, it comes here within perhaps seventeen hours or so. It is very much appreciated. But it runs twice a week only. There is a great demand that its frequency should be increased. It is better that it runs on all the days of the week. If not, kindly increase it to at least four times a week. That is one of the demands.

Then, Sir, you have started Sabar-i mati joining Ahmedabad and Luck-now and Navjivan joining Ahmedabad and Madras. These are very good trains. The labourers from those areas, who are working in the taxtile mills of Ahmedabad, have a direct train. And it is convenient train for those who go there from Gujarat. I think it runs at the fullest capacity. But it runs like a passenger. I have travelled by both the trains. It is a very tedious journey. I find that you can decrease the time, and you can increase the speed. One train joins the southern most part, Madras, and the western coast, and the other joins the western coast and Banaras. These j are very good trains. But they are slow. Their peak speed should be increased.

There is the scope for starting a Raidhani Express between Ahemda-bad and Bombay. That was to be started. It was announced in the newspaper also. But I do iDt know where it has vanished.

It has not been started. There is a very good case for it. Similarly Delhi-Baroda has also very t-ood s-ope because at Baroda you have the petrochemical complex, the refinery and the fertilizer industry and so many other industries. So many passengers go there. And it is not linked by air to Delhi. Passengers from Baroda have

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to come to Bombay first wd then go to Delhi by air. That is the position. So if there is one more train between Baroda and Delhi, it will help the industrial growth and also help the officers and others who are working in those industries.

Then there is a demand Iron) different Members, including Members from your party, to introduce a stop at Broach where you have the biggest fertilizer factory, Narmada Feitilizers. The Government has announced that it is the biggest in Asia. And still the de luxe or the long-distance express trains do not stop there. They have demanded that they should stop at Broach.

Then there is the question o'l con version of the Ahmedabad Delhi line. It is metre gauge via Ajmer and Jai pur. Now passengers f 101a Ahmedabad who want to go to Delhi prefer to go by the Sarvodaya Express which is broad gauge via Baroda. The broad gauge route is longer and the meter gauge route is shorter. But still peo ple prefer the former because it is broad gauge. With these few obsevations ... 'X

MR. DEPUTY CHAIRMAN: That will do.

SHRI MANUBHAI PATEL: That will do. But, as I said in the beginning, I am one of those who view these railways as a link of developing our Indian culture, a link of developing the unity of the whole country and bringing the people of different languages arid difle-rent religions very close to one another. It depends on the efficiency of the railways. Why should passengers who travel by train quarrel at all? Travel has to be a symbol of national unity and there should be love betwen on-? another. But because facilities are lacking; there is quarrel over a seat or other things. If proper facilities are extended, it will be one of the best unifying agencies, an agency of developing Indian culture. With these words, I hope the hon. Minister will take into consideration whatever sugI gestions I have made and implement I whatever could be implemented. Thank ! you.

SHRI G. R. MHAISEKAR (Maharashtra): Mr. Deputy Chairman, Sir, I I rise to welcome the Railway Budget and offer my reactions observations and suggestions. Sir, welcome the Railway Budget because it has not left any deficit uncovered and thus preinflationary trends that would vented the out ol a deficit budget. The have resulted Railway Minister has; shown courage initiate financial | ways and means in order '.o meet the | rising operating costs. He has also taken courage to initiate tive steps to improve the adnanistra-i administration of the Railways. Therefore, he deserves congratulations.

Sir, I then come to some of my [ observations as revealed by the statistics In the statement "Budget at a Glance" the figures ^lvan under the head (f)—Net Traffic Receipts—reveal a very important point. The budget estimates of net receipts foi 1980-81 have been shown as Rs. 335.61 crores, and the revised estimates for 1980-81 1 are shown as Rs. 238.61 croies. Thus there was a shortfall of Ra. 97 crores. Last year's budget was having a surplus of Rs. 42.7 crores. But the revis-I ed estimates show that there is a deficit of Rs. 52.34 crores. i feel, I presume in fact, that the snortfali in the revised estimates is only because of the shortfall in the net receipts. What I am worried about is whether the reasons and eventualities because of I which this shortfall has come about have been duly studied. Otherwise all the serious attempts that have been made to wipe out the deficit and show a surplus of Rs. 66 crores in this year's budget are likely to be offset, resulting in serious consequences. I have to make a mention only of two small points in this connection. One is the ticketless travel, particularly so on the branch lines, which I generally call as orphan lines. Many times ticketless travel is encouraged by the railway employees. Their relatives, friends and ' so many other people with their sympathies travel on these branch lines

without tickets, not only in the second class but even in first class, and this has to be checked by methods which I need not define.

Then I come to a very important point and that is of loss of coal. We are spending out of every rupee 14.89 paise on it and it has become a *modus operandi* now with the railways that coal is thrown out at particular places from running railway engines and urchins are employed for collecting this coal from the railway tracks. 1 have observed myself that this way at least ten per cent of coal must be going waste. If this is checked, we are likely to save 1 paise out of every 14.89 paise that we spend on fuel.

Then I come to some of the important points which are related with backward areas. Somebody said here that new lines should not be taken, that conversion should not be undertaken. Railways are a social service as well as an Economic service for the development of backward areas. We have been insisting particularly because I come from a region which is called Marathwada region in Maharashtra comprising five districts. This region is backward according to the norms of the Planning Commission. So we have got our own problems. The first two problems are about Already conversion. Manmad-Aurangabad Parli line has been declared to be converted, it was declared by the honourable Prime Minister, Shrimati Indira Gandhi, when she visited this area in 1973 when this area was under drought. The work started two years before. And now we have hardly spent Rs. 93.81 lakhs as against Rs. 14 crores, and I find in this year's Budget there is rnnlly any provision except that there is a symbolic allocation of Rs. 0.01 lakh<sub>s</sub> for this particular conversion. With this speed I think this project could be completed only after another 7 nx 8 years.

Then there is an important suggestion and this has a high priority on the Maharashtra Government's priority list of recommendation, that is conversion of Parbhani-MudKed-Auilabad line and then connecting it to the

Grand Trunk Route from Madras to Delhi. This point is very important. The Maharashtra Government made a Budget provision for technical and other surveys for this particular line. There is one more important aspect to this. For the Parali Thermal Power Station of 560MW coal is supplied from Singareni collieries by a circuitous route. If this line fs converted and connected, we are going to save 135 kms. Not only that. The Balharsha coal fields have shown the potential of quality coal for the Parali Thermal Power Station as well as the Nasik Super Power Thermal Station. With the proposed Ujjain Thermal Power Station there would oe a fine example of coordination between Railway-Coal-Energy Ministries. Therefore, we can call it not only an economic line, but we can call it a sensitive line brought about with the coordination of these three Ministries.

Then I come to the functioning of the railways on this line. Tlie Knche-guda lineknown a<sub>s</sub> th<sub>e</sub> Secundera-bad-Manmad line—is another orphan line. On this line a number of facilities required for passengers are not there. It is all so because this whole line is not properly supervised. I need not go into the details of that. I will simply demand that an independent division should be created it Purna ol the South-Central Railway to look after this particular line. Then there are a number of cross bridges to be constructed. There are a number of foot-cross bridges to be constructed on cities like Aurangabad-Parbhani and Jalna. These are important district towns. They are important commercial centres. Two years before a foot-cross bridge was erected at Nanded, a district headquarters, out it has not yet been completely operated because there is no manpower. Therefore, I demand that an independent division at Purna should be established on the South Central Railway. Thera are two proposals for new lines. One is Bombay-Nagar-Bhir Nanded line, and the other is Jalgaon-Jalna-Bhir-bholapur line. These two lines are again very economical. The Jaikwadi irrigation

[Shri G. R. Mhaisekar] project with a potential of nine and half lakh acres is going to be completed in the coming four years and the whole area will be booming with activities as a result of so many small scale industries. These two lines which have been recommended by the State Government are very important from this point of view.

In fact there are some complaints I have to make and I have been asking questions in this House about this particular august Secunderabad-Manmad line. The Secunderabad-Manmad trains are always late by 3 hours and 4 hours for the last 13 years. This happens sometimes because of checking by the civil supplies authorities and sometimes it is said to be because of chain pulling and at times it is said to be because of fuel smuggling. Because of this late running thousands of passengers are stranded for hours and they miss their connections at Manmad. And they lose all the benefits of reservation. This is happening every day on this line. I wish the authorities concerned are advised to look after this problem. People in that area and commuters who use this train are threatening to carry out an agitation. Before any such stage come, it is advisable that steps are taken to correct the situaMon.

I come to another important point on this line (*Time bell rings*) I will simply put my five demands before the House.

First is. that I have been time and again pleading that a massive Plan of 1.500 to 2,000 crores of rupees has to be undertaken by the Railways for the backward areas. Some thinking on this line was there in 1975-76. When Mr. T. A. Pai was the Railway Minister, they started thinking on these lines. Unless such a massive plan for five to ten years is undertaken, it is not possible for them to cater to the demands and needs of

the under-developed areas in this country.

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My second suggestion is this. I have to plead for the fabrication of more double-deckers and use them for short distances upto 300 kilometres. The experiment of using this between Pune and Bombay has proved to be successful. I am sure that this will help in reducing the pressure on other lines.

Thirdly I have to make another demand that wagons should be supplied for perishable commodities such as vegetables, onions, potatoes, oranges and bananas, etc. on priority basis. If they are not supplied at the places where these things are grown it will lead to lot of loss and wastage with the result that these will not be properly distributed throughout the country. The farmers will lose because they do not get due return for their produce. Therefore, 1 will appeal to the Railway Minister that wherever in this country perishable articles are produced such wagons should be made available for transporting them.

One suggestion more. We have the passenger fare hike, with an exemption limit for 150 kilometres. It is a wellknown fact that common people travel to the capital cities of their States, for instance. Bombay, Bhopal and other capitals. I would earnestly appeal to the Railway Minister that at least in order to meet the travel needs of farmers and other common people this limit should be raised from 150 kms. to 600 kms.

I would also appeal to him to exempt cereals from the freight hike.

I would request him in the end to consider sympathetically all the problems that I have placed before him and to help us in solving them.

SHRI C. HARIDAS (Kerala): Sir. this Railway Budget is an unhappy: one for all, for all sections of the *I* people of India particularly for the

Keratites. Last year, the then Railway Minister, Shri Kamlapati Tripa-thi, had presented a Budget here and I had also spoken on the same in this House. This Budget, Sir is nothing new and it is "old wine in a new bottle."

Sir, this Budget throws a heavy burden on the financially backward classes. Prices are shooting up now. This Budget is another attack on the common man. Except for the platform tickets, there is an unjustifiable increase in the fares on all items. The increase ranged from 10 to 15 per cent. Never before in the history of India has the Railway Ministry looted the Indian people as it has done in the Budget for 1981-82? The platform ticket buyers are not travelling in any train and probably that might be the reason for which the platform tickets have been exempted from the increase. And, Sir. for this act of kindness, we should thank the honourable Railway-Minister.

Sir, there is a steep increase in the reservation charges, sleeper charges, cloak room charges, luggage charges, etc., etc. But the Minister says that this Budget increase will not affect the common man. He says that a man who travels up to 150 km, is not subjected to any increase. But Sir. this concession is not at all applicable to the Mail/Express train passengers. according to the Railway Minister a person travels beyond 150 km. is an extraordinary person. Sir, Keralities are the long-distance travellers as compared to the people of the other States. A Malayalee who visits his kith and kin in his home State of Kerala has to bear 20 per cent increase in the railway fare as per the new Budget. This increase affects mainly the people of Southern India, particularly the Malayalees. The educated people of Kerala are serving in many parts of the country and most of them are travelling by trains. The cost of living of the people of Kerala is already soaring higher. Goods such

as wheat, pulses, foodgrains, cement, etc. are to be transported to Kerala 1'rom the northern parts of India. The goods train charges have also 'been considerably increased. There should be a provision in the Budget to give some concession to the long-distance passengers. Sir, in this Budget, facilities have been provided for certain regions. But this facilities have been neglected for Kerala. Generally, in the Budgets introduced in the past, essential commodities were exempted from the increased goods charges. But this year it is not so and the impact of this will be a further increase in the prices.

Nowadays, Sir, train journey has become 8 dangerous thing and there is no guarantee as to whether a person who travels by a train would reach his destination. Most of the trains are running now very late arid the performance of the Railways has become very poor. A train hits at a parked train which again hits at another train is the present condition of the Indian Railways.

Sir, the year 1981 has just been started and how many railway accidents have occurred so far? Is there any policy of the Government to look into these accidents? I have already spoken about the looting of the train passengers in this House on 4-12-80. But no action seems to have been initiated to prevent such train looting and such incidents are increasing. I have not received any reply to the question I raised on 4-12-80. Perhaps the Railway Minister may not have any answer to give to my points.

Sir. the Government should take priority steps to safeguard the interests of the travellers. More police personnel should be engaged for this. I wish to bring to your notice some recent incidents occuring at Jhansi station. Some people in police dress get into the trains at Jhansi and inspect the brief-cases, etc. of the passengers and threaten them and they also take away such items from

[Shri C. Haridas] the passengers. There is a general complaint from the passengers now. The hon. Minister should look into this matter urgently.

A perusal of this new budget will show that Kerala is not a part of Construction of railway lines India between Kattippuram-Guruvayur-Trichur should be started early. The budget allocation for this work is very less. Sir, electricity is sufficiently available in Kerala. Railways can take advantage of this facilities for operating more trains. To start with, new electric trains can be introduced from Trivandrum to Quilon, from Cochin to Trichur and from Kuttipuram to Badagara, which will give a good result as these places are industrial belts of Kerala and also important in busines, matters. So, priority should be given to connect these important places.

Old and unserviceable coaches are allotted to Kerala. In rainy season, passengers have to use umbrella in the trains. If train runs speedily, then passengers will fall down. This miserable condition should be changed immediately. Sir, more wagons are required to be allotted to Kerala. Due to shortage of wagons, essential commodities are not reaching the people of Kerala in time. There occurs delay in transporting the products of Kerala to other parts of the country.

Sir, now there is labour problem in the Railways. Loco running staff are put to work day and night. There is no strict rules and regulations and working conditions for these staff. Their interests should be taken into consideratio 1. Overtime and such other benefits to these staff have been neglected. Usage of National Security Laws on them will not solve this problem.

^Catering staff in the Railways who are serving the Railways for 8 to 10 years continuously should be regularised immedaitely.

I Sir, six months' advance ticket re-j serrations have been stopped now. With the new rule, one month advance reservation can only be done now. This will badly affect long distance travellers.

Sir, in the matter of Railway reservation malpractices are existing in the Railways. When a person approaches the counter clerk for reserving a ticket, the answer of the booking clerk will be: "Not Available" and afterwards berths are allotted to the parties who grease their palm directly I or indirectly. Is there any policy in j hand to curb such practices which are prevailing at present?

Sir, the K. K. Express which operates between Trivandrum-Bangalore-Delhi has 21 coaches with double engines. There should at least be 4 bogies allotted to Mangalore side immediately. In the past several times, memorandums were given to the Railway! Ministers by MPs as well as the public for extension of the K.K. to North Malabar side, but no action has been taken so far. The hon. Minister should consider this demand without further loss of time

Sir, now only single railway line is existing between Shoranur-Calicut-Mangalore side. Necessary steps should be initiated for providing double lines between these places, as these are important fcusin-ness centres. j

The railway stations in Kerala were built during the British regime. No idiffication has been done so far. The 1 unhealthy conditions should be got changed early.

The food given to the passengers in Express/Mail trains are sub-standard lype. There is a general complaint on this account from the passengers. Necessary steps should be taken to provide better food to the passengers.

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There are a number of Railway level crossings in Kerala. Necessary steps should be initiated for construction of over-bridges in this thickly populated State. The construction work of Bombay-Mangalore line should be completed as early as possible, as this will give relief to the people of Kerala.

I request the hon. Minister to take prompt steps on my suggestions.

श्रो बाप्रावजी मारूतरावजी देश-मख (महाराष्ट्) : उपसभापति महोदय, सदन के सामने जो बजट भ्राया है उस-का समर्थन करने के लिए मैं खड़ा हुआ हं। रेलवे मंत्री जी ने अपने भाषण में क्या-क्या काम होने वाले हैं उनका जिक्र किया है । रेलवे की नयी लाइनें डालना, लाइनों का विद्युतीकरण करना, यातायात का नवीकरण करना, यात्रियों के लिए नये डिब्बे बनाना, मीटरगेज का ब्राड केंक्र में परिवर्तन करना, नए ब्रिज बनाना, दोहरी लाइनें डालना वगैरह बातों का उन्होंने ग्रपने भाषण में उल्लेख किया है। उसके साथ ही साथ कर्मचारियों के बारे में भी जिक करते हुए उन्होंने कहा कि उनके लिए स्कल, ग्रस्पताल, शिक्षा, खेल-कूद, कल्याण निधि का भी उल्लेख किया है।

श्रभी यहां बहुत से माननीय सभा-सदों के भाषण हुए । उनमें उन्होंने ग्रपने-ग्रपने इलाके की बात रखी । जो टेक्सेज बढ़ाये गये हैं उस के बारे में उन्होंने ने टीका-टिप्पणी की है। ग्रगर हम लोगों को इतने बड़े देश में इतनी डी रेल के सब कामों को पूरा करना

है तो वैसा साधन-सामग्री जुटाये बगैर कैसे हो सकता है यह किसी ने बताया नहीं । इस लिए मुझे लगता है कि यह अनुचित टीका-टिप्पणी है जिस का कुछ मतलब नहीं । ग्रगर पैसा न हो तो कोई भी सरकार हो लोगों की मांगों को पूरा कर सकेगी । जनता पार्टी की सरकार ने भी उस वक्त कुछ टैक्सेज बढ़ाये थे, जैसे बम्बई में सीजन टिकटों पर टैक्सेज बढ़ाये थे । इतने बड़े देश में लाइनें डालनी हैं, नवीकरण करना है. जनता को सुविधा देनी है, और उस के. लिए थोड़े टैक्सेज बढ़ाने पड़ेंगे तो उस-का सब लोगों को स्वागत करना चाहिए। 15 परसेंट एग्ररकंडीशन्ड क्लास के, साढे बारह परसेंट फर्स्ट-क्लास ग्रीर एयर-कंडीशन चेयरकार के 10 परसेंट बढ़े। इस में चलने वाले लोग कौन रहते हैं। जिन के पास ज्यादा पैसा रहता है और विजनेस वाले चलते हैं । फर्स्ट में भी सभी ऐसे लोग चलते हैं, नहीं तो पास वाले चलते हैं। साधारण जनता तो फर्स्ट क्लास में ग्रीर एयरकन्डीशन में नहीं चलती । मझे लगता है कि ये टैक्सेज तो उचित हैं ग्रौर इनका विरोध किसी सम्माननीय सदस्य को नहीं करना चाहिए ।

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सेकिन्ड क्लास में ग्राम जनता चलती है । ग्राम जनता के बारे में मान-नीय मंत्री जी ने कहा कि सेकिन्ड क्लास में 150 किलोमीटर तक पर टैक्सेज नहीं लगाये । मैं मंत्री महोदय से प्रार्थना करना चाहता हं कि ग्राम जनता के लिए सेकिन्ड क्लास में 500 किलोमीटर तक बढ़ा सकते हैं तो जरूर बढाना चाहिए जिससे सेकिन्ड क्लास में इतनी दूर जाने वाली जनता के टैक्सेज न बढें । इस तरीके से ग्रगर देखा जाये तो यह नया बजट है पहले "छठे प्लान के लिये 1980 से 1983 तक

[प्री वाप्रावजी मारूतरावजी देशम्ख] जो प्लान था उस में 34 करोड रुपया रखा गया था । लेकिन ग्रभी छठे प्लान में 1980 से 1985 तक की जो योजना है रेलवे के लिये उसमें 5100 करोड़ रुपया रखागया है। तो इस से लगता है कि इस छठी यीजना के पूरे होने तक हमारी रेलवे का काम काफी ज्यादा बढ़ जायेगा और इस में बहुत प्रगति होगी इसका विद्युतीकरण भी काफी हो जायेगा श्रीर नयी-नयी रेलवे चलाने का जो काम है वह भी बढ़ेगा और दूसरे काम भी होंगे ग्रीर मुझे ग्राणा है कि वह सारे काम इस छठी योजना काल में पूरे हो सकेंगे।

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दूसरी बात में यह कहना चाहता हं कि नार्थ से साउथ तक जब हम चलते हैं तो उस बीच की दुरी को ध्रगर हम कम कर सकते हैं तो उसके लिये हमें प्रयास करना चाहिए ग्रौर इस के बारे में हमको सोचना चाहिए ग्रगर वर्धा से कतवाल का हम सर्वे करायें तो और उस भाग में रेल लाइन बिछा दें तो कम से कम 80 किलोमीटर की दूरी नार्थ से साउथ के रन में कमी हो सकती है यह मेरा एक सुझाव है ग्रीर मझे ग्राणा है कि मंत्री जी इस पर ध्यान देंगे ग्रौर इस सर्वे कराने के काम को वह ग्रपने हाथ में अवश्य लेंगे।

दूसरी बात यह है कि इतना बड़ा देश है ग्रीर जगह-जगह हमारी रेलें फैली है। बहुत-सी जगहों पर ब्राड गेज को बढ़ाया गया है लेकिन नैरो गेज में कंपनी की जो गाड़ियां है वे ग्राज भी महाराष्ट्र में विदर्भ में चल रही हैं श्रीर मुझे मालुम है कि पुलगांव से ग्रारवी तक जो एक तहसील प्लेस है वहां एक नैरो गेज की गाड़ी एक कंपनी की चलती है। उस का कितने साल का एग्रीमेंट है और वह एग्रीमेंट कब खत्म होगा और वह खत्म होगा या नहीं यह मैं नहीं

जानता, लेकिन भी यह जानता हं कि उस कम्पनी की गाड़ी में यातियों के लिये ोई सुविधा नहीं है वैसे नैरो गेज में कुछ हता नहीं ग्रीर यात्रियों को तकलीफ इहत ज्यादा होती है और वह तहसील प्रेस तक ही जाती है। तो मेरा सुझाव है कि उस को हटा दिया जाना चाहिए गौर कंपनी का एग्रीमेंट कैंसिल कर देना चा हेए ग्रीर उस के लिये ग्रावश्यक है कि गार्न-मेंट उस को अपने हाथ में लेकर चला।।

दूसरा मेरा सजेशन है कि हमारे देश में मीटर गेज की लाइनें हैं और हमारे महाराष्ट्र में वह मनमाड ग्रीरंगाबाद ग्रीर नांदेड तक जाती हैं । लेकिन मैं चाहता है कि इस लाइन को ब्राड गेज में बदलने की व्यवस्था वहां होनी चाहिए और उसके लिए सरकार ने बजट में दस हजार रुपए की राणि रखी है । इस बजट को बाकर जल्दी यह कार्य पूरा करना चाहिए । यह मेरा सझाव है। इस काम को रेलवे को अपने हाथ में लेकर जल्दी पूरा धरना चाहिए ।

दूसरी बात मैं यह कहना चाहता ां कि जहां मेरे रहने का ठिकाना है, मैं वर्धा सेवाग्राम में रहता हं, सेवाग्राम में, एक मेडिकल कालेज है और वर्धा सेवाग्राम को जो रोड जाती है वह रेलवे कासाि से होकर जाती है ट्रैफिक के लिए जो रेड है, वह रेल लाइन पर से होकर ही जाती हैं उस पर कोई झोवर भ्रिज नहीं है । यह श्रोवर ब्रिज वहां होना चाहिए । कई बार पेशेंट्स और सीरियस पेशेंट्स की भी वहां ग्राधा-ग्राधा घंटा तक खड़ा रहना गड़ता है ग्रीर उनको दसरी ग्रोर जाने का कोई भी रास्ता नहीं है। सेवाग्राम जो गांधी जी की कर्मभूमि रहा है, वहां के मेडकल कालेज के लिए जो सड़क है उस पर प्रोवर

त्रिज की व्यवस्था जल्दी से जल्दी की जानी चाहिए इसलिए मेरा सुझाव है कि सीरियस पेगोंट्स के लिए इस बड़ी दिक्कत को दूर करना चाहिए । मैं आणा करता हूं कि मंत्री जी इस बात का विशेष रूप से ख्याल करेंगे । यह होना चाहिए और यह बहुत जरूनो है ।

दूसरे हिंगनघाट में भी कोई स्रोवर किया नहीं है। वहां बसें स्रीर गाड़ियां चलती हैं भीर सालों से ट्रैफिक इसी प्रकार से चल रहा है। जहां नए-नए स्रोवर क्रिज बनाने का काम स्राप स्रपने हाथ में ले रहे हैं ऐसी इंपोर्टेंट प्लेसेज हिंगनघाट पर स्रोवर क्रिज बनाने का काम जरूर स्रापको स्रपने हाथ में लेना चाहिए।

दूसरे यह है कि बम्बई से हावड़ा मेल गार्ड; चलती है वह बम्बई से हावड़ा तक जाती है लेकिन पैसेंजर्स की उसमें बहुत ज्यारा तकलीफ होती है। उसमें लाइट नहीं होती और न उसमें बाथ रूम ग्रन्छा रहता है। न कोई खाना ग्रन्छा मिलता है, सब बातों में वहां बड़ी भारी दिक्कत है। जब आप मेल में चलते हैं तो यह मेल गाहा इतनी हिलती है कि उसमें सोने वारा भी इधर-उधर हो जाता है। मंत्री जी इंस रहे हैं, लेकिन ग्राप जरा उस गाड़ी में डैठकर देखिए, हावड़ा बम्बई मेल में तो पत चलेगा कि क्या तकलीफ है। इतनी लम्बो दूरी पर चलने वाली गाड़ी है, उस हे ऊपर ग्रापको गौर करना चाहिए ग्री उसमें सधार करना चाहिए । यह भी मेर सजेशन है जो ग्रापको ध्यान में रखना चाडिए ।

श्रीमन् काजीपेट पैसेंजर गाड़ी जो है वह श्राज तक कभी काजीपेट से नागपुर समा पर नहीं श्राई हैं। कभी टाइम पर नहीं श्राती हैं, 10-12 घंटे लेट होती है। अपर वहां के पैसेंजर नागपुर श्रायें तो उनको 12-12 घंटे लेट श्राना पड़ता हैं। तो क्यों यह गाड़ी लेट चलती है इसकी भी जांच करनी चाहिए श्रौर मालगाड़ी इससे भी पहले पहुंचती है, उसको भी देखना चाहिए।

श्रीमन् मेरे श्रौर भी सजेशंस हैं, लेकिन श्रापकी घंटी बज रही हैं....

श्री उपसभापति : लिखकर भेज दीजिए मंत्री जी के पास ।

श्री बापूरावजी मारुतरावजी देशमुख: सेवाग्राम के स्रोवर ब्रिज के बारे में स्रापको जरूर स्थाल करना चाहिए। यही कहकर मैं स्रपनी बात समाप्त करता हूं।

श्री हरी शंकर भाभड़ा (राजस्थान) : उपसभापति महोदय, मैं समझता हूं कि मैं श्राज कंनक्लूड तो नहीं कर पाऊंगा, मेरा समय भी हैं । उस हिसाब से 36 मिनट का समय है, श्रापके हिसाब से 15 मिनट श्राज बाकी हैं, मैं शुरू कर देता हूं।

श्री उपसभापति महोदय: समाप्त कर दीजिए।

श्री हरी शंकर भाभड़ा : मैं अपना समय तो पूरा लूंगा । समाप्त कल कर दूंगा।

मान्यवर, रेलवे बजट के बारे में जो धारणा लोगों में है उस पर हमें थोड़ा विचार करना चाहिए । ग्रांकड़े तो बहुत है। मैंने मंत्री महोदय के भाषण को पूरा पड़ा है और उस भाषण को पढ़ने से तो मेरी इच्छा होती है कि जगह-जगह उनको दाद दं, क्योंकि बहत-ही अच्छी कल्पनायें उन्होंने की हैं ग्रौर उसमें भी हम यही चाहते हैं कि वह ठीक कल्पना कर रहे हैं लेकिन सवाल है वास्तविकता का । लेकिन रेलवे वजट को लोगों ने किस रूप में देखा है, में एक छोटे ग्रखबार का कैप्शन पढ़ देना चाहता हूं कि हिन्दुस्तान की जनता भ्रनेक संकटों से गुजर रही है, महंगाई का संकट, बीमारी का संकट है बेरोजगारी का संकट है और यह रेलवे का बजट एक नए संकट के रूप में जनता के सामने आया है, यानी एक नया संकट है। [श्री हरि शंकर माभड़ा]

ग्रभी मेरें पूर्व वक्ता ने कहा कि यदि विकास करना होगा तो धन की ग्रावश्य-कता होगी । इसमें कोई दो मत नहीं हैं । लेकिन सवाल यह है कि धन का ग्राप जो भार बढाते हैं गड़स के ऊपर जो आपने पैसे बडाये हैं उसमें कितना जम्प लिया है, इसकी कल्पना कीजिए । श्राज तक कभी भी किसी रेलवे बजट में इस प्रकार से जम्प नहीं लिया गया । एक छोटा-सा उदाहरण है। सेकिंड क्लास के तीन टायर में यात्रा करने वाले लोगों को 5 हपए में चाहे दो रात हो, या तीन रात हो, उनको स्लीपिंग की बर्थ मिलती थी । श्रव तीन रात यावा करनी होगी तो उसको-पहली रात का 8 रुपया और बाकी दो रातों के 10 हपये--कुल 18 हपये देने पड़ेगें। म्राप ग्रंदाजा लगाइये कि 5 रुपए से 18 रुपए में कितना ग्रन्तर है । न्यायोचित बात मानी जा सकती है लेकिन जब ग्राप इस प्रकार का जम्प ले रहे हैं और जो लोगों को दिखाई पडता है कि यह तो हमारे ऊपर बहत बड़ा बोझा ग्रा गया है तो निश्चित रूप से बजट के बारे में जो कामन मैन की प्रतिकिया है, उसको आप डिसरिगार्ड तो नहीं कर सकते।

रेल मंत्री (श्री केदार पांडे) : आपका सुझाव इसमें क्या हैं बता दीजिए ।

श्री हरी शंकर भाभड़ा: मैं इस समय प्रतिक्रिया बता रहा हूं ग्रीर केवल सुझाव ही देने वाला हूं। मैं यह अपनी प्रतिक्रिया नहीं बता रहा हूं कामन मैन की प्रतिक्रिया बता रहा हूं। इस संबंध में जितने प्रमुख अखबारों ने अग्रलेख लिखे हैं लगभग सभी ने इस बात की आगंका प्रकट की है कि गुड्स पर श्रापने जो 15 से 20 परसेंट की बड़ोतरी की है उसका असर महंगाई पर पड़ेगा। हालांकि आपके चेयरमैंन ने इस बात को कहने की कोशिश की है कि श्राधा परसेंट से अधिक श्रसर पड़ने वाला नहीं है जबिक

यह बात गलत है। कामन अधिदमी सम-झता है कि रेलवे का किराया बढ़ गया है चीर व्यापारी इस बात को लेकर कामन ग्रादमी को सताकर ग्रधिक कीमत वसल करता है। हालां-कि डिवाइड करने से मंहगाई कितनी बड़ती है यह सब जानते है लेकिन व्यापारी जितना चाहेगा उतना उपभोक्ता से ले लेगा। इस बहाने से ले लेगा कि रेलवे का किराया बह गया इसलिये चीजे भी महंगी हो गई हैं। कौन इस बात की जांच करायेगा कि व्यापारी आपके नाम से पैसा ले रहा है। ग्रापको तो एक पैसा दे दिया गया है। लेकिन उपभोक्ता से चार पैसे ले लेगा यह कह कर कि रेलवे का किराया बड गया है। कामन मैन को पता है कि रेलवे का किराया बढ़ा है भ्रीर बहुत जोर से बड़ा है। इससे यह लगता है कि व्यापारी महंगाई कर रहे हैं। हमारे यहां जितनी गडबडियां हो रही है उसमें मनो-विज्ञान बहुत काम कर रहा है। एक रयमर फैलती है बाजार में भाव वह जाते हैं ग्रौर दसरी रयमर फैलती है तो बाजार के भाव गिर जाते हैं। यह सब कंट्रोल करने की बात है। इसको ग्राप डिस-रिगार्ड नहीं कर सकते। पैसा बडाइये लेकिन इसके साथ-साथ यह भी ध्यान रखिये कि इसकी प्रतिक्रिया कामन आदमी पर क्या हो रही है। मुझे आप क्षमा करेंगे मैं यह भी बताना चाहता हूं कि लोगों ने इन शब्दों का प्रयोग किया है कि बड़ी निर्ममतापूर्वक रेल मंत्री जी ने यह बजट पेश किया है। एक ने तो यहां तक कहा है कि रेल मंत्री महोदय शायद इस बात पर ही प्रसन्न हो गये कि मैंने रेल बजट पेश कर दिया लेकिन इस बजट में मैने क्या किया और उसका परिणाम क्या होगा इस पर तनिक भी गम्भीरता से सोचा नहीं। इस प्रकार की प्रतिक्रियाएं श्रखवारों में व्यक्त की गई है। यह जनरल मासेज में फैला हुन्ना है मैं समझता ह इसके कारण कुछ न कुछ लोगों पर इसका

ग्रसर पड़ता है। मैंने ग्रभी संक्षेप में रेल बजट के बारे में बताया। ग्रव मैं रेलवे की फंक्शनिंग के बारे में बताता हं। 🖟 मैं शुरु करता हं श्रापके बोर्ड से ग्रापने रेलवे बोर्ड को स्कपगोट बना रखा है। रेलवे मिनिस्टरी सीधा उत्तर-दायित्व नहीं लेना चाहती इसलिये उन्होंने रेल बोर्ड को विचोलिया बना रखा है। यदि कोई गडबड हो तो रेलवे बोर्ड पर जिम्मेदारी डाली जाती है। सब ने देखा कि ग्रापने ग्राते ही रेलवे बोर्ड को रिशफल कर दिया। सब मेम्बरों को घर भेज दिया चैयरमन को घर भेज दिया और नये चैयरमन व सदस्यों को लगा दिया। एक तरह से जनता के सामने यह तस्वीर पेश करने की कोशिश स्नापने की कि ग्रापने रेलवे बोर्ड का जो रेलवे की सारी गडवडियों के लिये जिम्मेदार है उसका रिशफल कर दिया। इस तरह की एक पिक्चर ग्रापने पेश की। यदि ग्राप रेलवे बोर्ड को ही सब कुछ समझ रहे हैं तो रेलवे बोर्ड की फंकशनिंग कैसे होती है, वह एफिणियंट है या नहीं इस पर रेलवे मंत्रालय को ग्रधिक ध्यान देना पडेगा। मैं ग्रापसे पूछना चाहता हूं कि पिछले 10 वर्षों में रेलवें बोर्ड का खर्चा कितना बढ़ा है सारे रेलवे प्रणासन के खर्चे की तलना में। मैंने पिछली बार भी कहा था कि रेलवे बोर्ड का खर्च चार गुणा, पांच गणा बड़ा है। बल्जि रेला कन्बेंन्शन कमेंटी ने तो यहां तक कहा है कि पांच सौ गणा बढा है जबकि धोवरञ्चाल सारा रेलवे का खर्च 62 से 70 परसेंट बड़ा है। रेलवे बोर्ड में ग्रसिस्टेंट डायरेक्टर से नीचे की कोई पोस्ट नहीं है। डाय-रेक्टरों की जमात है और जितने भी ग्रापक रेलवे बोर्ड के लोग हैं वे हाई आफिशियलस है--फस्टे बलास, सेकिन्ड क्लास के लोग हैं इसके नीचे के नहीं है । इतना हाई पावर्ड ग्रापका रेलवे बोर्ड है तो इसकी जिम्मेदारी भी वह गई है।

उनका बड़ा काम यह हो गया है कि जो जोन्स श्रापने बना रखे हैं उनमें कार्आ-डिनेंशन करें। जींत ठीक तरह से फंक्शन करें वह यह भी देखें। जो बडे-बडे एग्री-मेंट है ग्रीर बाहर से माल मंगाने की बात है उसको भी रेलवें बोर्ड देखे। तालमेल बढाना धीर जोन्स का ठीक से काम कराना यह उनका बड़ा काम होगा। यह भी साथ ही देखें कि यावियों को सुविधायें मिलती हैं या नहीं । मैं ग्राप से बड़े कामों के बारे में एक बात पछना चाहता हं। एक बात यह है कि क्या आप इस बात से संतुष्ट है कि रेलवे बोर्ड और जोन्स में कोग्राडिनेन्शन कराने में सफल रहे हैं, मैं समझता हं कि अगर आप अपना डेट है का रिकार्ड उठा कर देखेंगे तो आपको पता चलेगा कि एक जोन की मेल देन इसलिए लेट होती है कि दूसरे जोन वालों ने उसको डिटेन करके रख दिया और अपने जोन की पैसेंजर गाडी या माल गाडी को रवाना होने दिया । वे भ्रपने जोन की गडस देन को लेट करना नहीं चाहते हैं। इतना ही नहीं, अगर एक जोन वाले कहते हैं कि अमुक गाडी चलाने की जरूरत है सौर वह इक्तोमिकली वायवल है तो दूसरे जोन वाले कहते हैं कि यह गाडी नहीं चल सकती है । इस प्रकार से रेलवे बोर्ड में कोई कोछाडिनेशन न होने के कारण यह दिक्कत पैदा होती है । मैं इस सम्बन्ध में बहुत से उदाहरण देना चाहुता हूं। किसान रैंली की बात ही देख लीजिए । किसान रैली के वक्त रेलवे बोर्ड ने 135 टेनें चलाई हैं। भारतीय जनता पार्टी का ग्रधि-बेशन बम्बई में हुआ था। हमने उसके सम्बन्ध में लिखा था कि इस ग्रधिवेशन में 50 हजार तक आदमी आने वाले हैं। ग्राप इस बात को भानते हैं कि हिन्दुस्तान के ग्राहितरी पैसेंजरों को किसी प्रकार की तकलीफ नहीं होनी चाहिये और आपने इसके लिए 8 या 10 ट्रेन चलायी भी थीं। यह सब इसलिए हमा कि म्रापने यह सहमति

[बी हरी शंकर भाभड़ा]

प्रकट की थी कि इस अवसर पर ट्रेन्स का इंतजाम होना चाहिये। परन्तु आपके ज्वायन्ट डायरेक्टर ने कह दिया कि 'इट इज इम्पोसिवल, नाट फीजिवल' चूंकि आप ने उसमें यह लिखा कि इफ पासिवल एण्ड फीजिवल। आपके रेलवे के जनरल मैंनेजर ने, वैस्टर्न रेलवे के जनरल मैंनेजर ने, वैस्टर्न रेलवे के जनरल मैंनेजर ने कहा कि हमारे पास कोचेज नहीं हैं, विल्कुल मना कर दिया। लगातार पांच दिन तक मना करने के बाद आखिर में आपने लिखा तो उनको गाड़ियां देनी पड़ीं, कुछ कोचेज देने पड़े। मुझे मालूम है, डिएटी मिनिस्टर साहव ने इसमें इन्टरफियर किया और इस कान के हिए कोशिश की।

श्री केंद्रार पांडे: उसको तो करेक्ट कर दिया गयाथा।

श्री हरी शंकर भाभड़ा : लेकिन इसका परिणाम क्या हम्रा कि म्गलसराय में लाठी चार्ज हुआ, हावड़ा में लड़ाई हुई थौर ब्रहमदाबाद में ट्रेन्स रोक दी गई । मैं जानना चाहता हं कि ये सब बातें क्यों हुई । ग्रापके ग्रादेशों को रेलबे बोर्ड का ज्योइन्ट डायरेक्टर न माने. चेयरमैन की बात न माने, यह बड़े आरवर्ष की बात है। आपने इस सिद्धान्त की स्वीकार कर लिया है। कि अगर कहीं पर कोई मेला होता है या हजारों लोग इकट्ठा होते हैं तो रेलवे को सोमल ट्रेनों की व्यवस्था करनी चाहिये । इसमें हमारी पार्टी का प्रश्न नहीं है । दिल्ली में किसान रैंली हुई, ग्रापको 135 ट्रेन्स चलानी पड़ीं और आपने उनका इंतजाम किया । लेकिन हमें आपने आठ ट्रेन्स ही दीं और कह दिया कि हमारे पास कोचेज नहीं हैं। एक तरफ तो डेढ़ माह बाद ग्रापने 135 ट्रेन्स का इंतजाम कर दिया ग्रीर उसके कुछ कुछ दिन पहले हमसें यह दिया कि हमारे पास हमारें पास कोचेंज नहीं हैं। यह देखकर बहत कष्ट होता है । इस प्रकार का भेदभाव नहीं होना चाहिये । ऐसा लगता है कि रेलवे बोर्ड में ठीक से काम नहीं होता है । रेलवे बोर्ड में कोग्राहिनेशन की सख्त जरूरत है। यद्यपि आपने हमारे मामले में ग्रादेश कर दिए थे, लेकिन फिर भी ग्रधिकारियों ने आपके आदेशों का पालन नहीं किया । मैं समझता हूं कि यह रेलवे बोर्ड का काम नहीं था, सेन्ट्रल और वैस्टर्न रेलवे, दोनों यह काम कर सकते थे। इस प्रकार के मामलों में कोग्राहिनेशन की बहुत जरूरत है। आपको यह काम शीझ से शीझ करना बाहिये।

इसके ग्रलाचा रेलवे बोर्ड के काम के सिलसिले में मैं एक नम्ना पेश करना चाहता हं। रेलवे बार्ड के सम्बन्ध में पब्लिक एकाउन्ट्स कमेटी की जो फर्स्ट रिपोर्ट ग्राई है उससे भी स्थिति का पता चल जाता है । पव्लिक एकाउन्टस कमेटी ने एक एग्रीमेंट के बारे में ग्राच्जेंक्शन किया है जिसमें आपके एक मैंकेनिकल नेम्बर की गलती से रेलवे को 9 लाख रुपयों का घाटा हम्रा है। कहा जाता है कि ये मैकेनिकल मेम्बर खब रिटायर हो गये हैं । पी० ए० सी० ने जब इस एग्री-मेंट के बारे में ब्राव्जेक्शन किया तो ब्रापने उसकी जांच की और सी० बी० बाई० ने भी जांच की । जांच करने के बाद यह पाया गया कि इस मैकेनिकल मेम्बर की गलती से यह घाटा हुआ है । पी० ए० सी० ने कहा कि इस पर एक्शन होना चाहिये । ग्रापके रेलवे बोर्ड ने कहा कि वह मैंकेनिकल मेम्बर तो रिटायर हो चका है, ग्रव क्या हो सकता है । लेकिन पी० ए० सी० ने कहा कि कोई न कोई एक्शन तो होना ही चाहिये। इस प्रकार से एक व्यक्ति ने रेलवे को 9 लाख रुपयों का घाटा करवा दिया । एक फारन कम्पनी को वह पैसा नहीं मिलना चाहिये जो उसकी दे दिया गया, पेमेन्ट कर दी गई। यह तो

भगवान हो जाने, उसमें उस ग्रधिकारी का कितना हिस्सा था। यह आपकी सी० बी० ग्राई० की रिपोर्ट में होगा। इसी प्रकार का दूसरा मामला वाइकल्स के बारे में है। फांस की फर्म माल देने को तैयार थी, पहले उनको केवल 50 परसेन्ट का आईर दिया गया। रूमानिया से माल मंगाने के चक्कर में फांस की फर्म को समय रहते बकाया 50 प्रतिशत माल का आदेश नहीं दिया गया । इस बीच में रेलवे बोर्ड में फाइल घुमती रही । बाद में रूमानिया ने मना कर दिया कि अब हम सप्लाई नहीं कर सकते हैं। उस वक्त फ़्रेन्च फर्म को बार्डर देने के सिर्फ दो दिन बाकी एह गये थे । यानी वह फाइल रेल मंत्रालय ग्रीर रेलवे बोर्ड के बीच घमती रही और जब उस एग्रीमेंट का टर्म एक्सपायर होने वाला था तो रेलवे बोर्ड के चेयरमैन के पास फाइल ग्राई ग्रीर फिर जापान ग्रीर दूसरी फर्मों को टटोलना पड़ा था और जो लाभ होने वाला था वह नहीं मिला, क्योंकि ग्राप जान रहे हैं कि प्राइसेज एसकलेट हो रही हैं इसलिए वह घाटा भी ग्रापको उठान पड़ा । इसमें पी० ए० सी० ने भी ऐतराज किया है, इस पर क्या ऐंक्जन होगा क्या नहीं होगा यह आगे की बात है। ये दो नम्ने मैंने यहां पर बताये हैं।

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Budget

मान्यवर, एक और नम्ना में आपको बताता हुं। जोबपुर से जयपुर तक मन्धर एक्सप्रेस चाल् करने का सवाल था। मैं पिछले डेढ साल से इसके पीछे पड़ा हम्रा था। नार्दन डिविजनल मैंनेजर ने ग्रच्छी तरह से यह तय कर दिया कि यह ट्रेंक के हिसाब से, ग्राधिक दष्टि से, टाइमिंग के हिसाव से यह गाड़ी चलनी चाहिए। यह गाडी एकानामिकल है और जनता के लाभ के लिहाज से इसको चलाना चाहिए ग्रीर उन्होंने रेलवे बोर्ड को कह दिया कि हम इस गाड़ी को चलाने के लिये तैयार हैं। रेलवे बोर्ड ने कह दिया कि श्राप चला सकते हैं मगर इसमें वैस्टर्न रेलवे की इजाजत जरूरी है। रेलवें बोई यह कह रहा है कि वेस्टनं रेलवे की इजाजत जरूरी है। परन्तु इसके लिये वेस्टर्न रेलवे ग्रड़ गया ग्रौर उन्होंने मना कर दिया । मैं खद ही ब्रार एम से मिला उन्होंने कहा कि यह हमारे लेवल पर काम नहीं हो सकता है।

श्री केद।र पांडे: वह चल रही है।

श्री हरी शंकर भाभड़ा: रेलवे वोडं ने क्या कहा, यह मैं कह रहा हूं। यह चल रही है यह ठीक वात है। आपने उसका इनोगरेशन किया, इसके लिये मैं भ्रापको धन्यवाद देता हं। वह गाड़ी कैसे चली यह मैं यहां पर बता रहा हं।

मान्यवर, तो वंस्टर्न रेलवे ने ग्राब्जेक्शन कर दिया और रेलवे बोर्ड ने कह दिया कि 'सवजेक्ट ट् दयर परमीशन' यह गाडी चलेगी ग्रीरडी० ग्रार० एम० ने कहा कि यह हमारे बस की बात नहीं। टेक्नीकल ग्राबजेक्शन उन्होंने उठाया ग्रीर ग्राप ताज्जब करेंगे कि उन्होंने मुझे पत्र लिखा कि फुलैरा से लेकर जयपूर तक इस गाड़ी में 30 पैसेंजर का एवरेज है, इसलिये इस गाड़ी को चलाना उचित नहीं है। मैंने कहा कि फुलेरा से जयपुर का सवाल ही नहीं है यह गाड़ी जोधपूर से जयपूर जा रही है, इसका स्टापेज भी यहां नहीं है। भ्राप 30 की बात करते हो हमें एक पैसेंजर की भी जरूरत नहीं है। फिर उन्होंने कहा कि जयपुर-बांदीपुर जो हमारी लाइन है उसका हम 95 प्रतिशत युटिलाइजेशन कर रहे हैं। हमने कहा कि हमको जरूरत नहीं है जयपूर के भ्रागे वांदीकुई जाये। फुलेरा ग्रौर जयार के बीच में लाइन है वहां पर उसका युटिलाइजेशन 50 प्रतिशत है और बांदीकुई में 95 प्रतिशत लाइन का यूटिलाजेशन ग्राप कर रहे हैं यानी कि 95 प्रतिशत की गुंजाइश है और फिर उसमें एक्स्ट्रा डवल लाइन इस शर्त पर बनी है कि उस लाइन पर एक्स्ट्रा गुड्स ट्रेन चलेगी, एक्स्ट्रा पैसेंजर ट्रेन चलेगी । यह मरधर [ बी हरी मंकर भागडा]

एक्सप्रेस वहां पर चालू नहीं हुई। जब यह प्रकृत पालियामेन्ट में उठा श्रौर यहां पर बजट के टाइम में माननीय मंत्री महोदय की समझ में कुछ ग्राया तब जाकर रेलवे बोर्ड कुछ कर पाया। मेरा कहने का मतलब है कि जब रेलवें बोर्ड स्रापका है स्रीर स्रापने यह रेल चलाई है जो यह जस्टिफाई है, तो यह रेलवे बोर्ड पहले इसको जस्टिफाई क्यों नहीं कर सका? जो कोम्राडिनेशन करने वाला है उसकी बात वेस्टनं रेलवे को माननी चाहिए थी और उसको कहना चाहिए कि यह ग्रापको मानना पडेगा, यह हमारा हुक्म है। लेकिन उसने उसकी बात नहीं मानी। इस प्रकार से रेलवे बोर्ड का जो यह को ग्रार्डिनेशन का काम है, जो उसके कान्टेक्ट का काम है, उसमें लैप्सेस हैं। एक वार ग्राप रेलवे बोर्ड को लैंप्स करने से रोकिये परन्तु ऐसा लगता है कि ग्राप उसको रोक नहीं पायेंगे और आप ही उस पर डिपे॰डें॰ट हो जायों में तो मैं कहुंगा कि फिर रेलवे बोर्ड को बनाय रखने से कोई फायदा नहीं है और ग्राप इसको भंग करें ग्रीर सीघे-सीधे सारे डिपाटमेन्ट ग्रपने ग्रन्डर में लीजिये। काम तो यही लोग करेंगे लेकिन वे सीधे ग्रापके ग्रन्डर में रहेंगे और धाप उनसे ठीक तरह से काम लें सकेंगे बरना यह जो बीच की एजेंसी बनी हुई है ब्राप भी उनसे काम लेने में हेल्पलेस हो जाते हैं। बहत-सी बातों में वे टेक्नीकल कहकर ग्रस्थीकार कर देते हैं। वे जो जवाब देते है वह कि नान-फिजिबिल हैं तो हम तो हैं इसग्रप करते हैं। मैं आपको दूसरा कारण बताता हं . . .

श्री प्यारेलाल खंडेलवाल (मध्य प्रदेश): प्वाइंट ग्राफ ग्राडंर । श्रीमन्, ८ वज गये हैं, हामस को एडजर्न कर दीजिये ।

श्री उपसभापति : ग्रमी समाप्त होने दीजिये ।

श्री भारे लाल खंडेलवाल : 8 बज गये हैं श्रीर ग्रापको 8 बजेने तक का ही समय निश्चित किया था। SHRI HARI SHANKAR BHABH-RA: I will take my full time. You adjourn it.

श्री प्यारे लात जंडेनवाल: 8 बजे स्रापका निर्णय है।

MR. DEPUTY CHAIRMAN: Please let him finish.

SHRI HARI SHANKAR BHABHRA: I will be the first speaker tomorrow. (Interruptions)

श्री उपसभापित: मैं माननीय सदस्यों से निवेदन करूंगा कि जो हमने टाइम केलकुलेट किया था उसके अनुसार 16 घंटे इस बहस के लिये हैं। आगे हमारे पास समय कम है और इसलिये मैं कह रहा हूं कि कल फिर समय दुवारा से निश्चित किया जायेगा तो कल माननीय सदस्यों को इतना टाइम नहीं मिल पायेगा, कल इतना समय होगा नहीं। इसलिये कृपा करके आज कुछ और होने दीजिये। कल सारी पार्टियों का टाइम कम हो जायेगा। ... (द्वावधान) ... कृपा कर के आप समाप्त कर लीजिए।

SHRI HARI SHANKAR BHA-BHRA; Still I have to speak for 12 minutes.

श्री उपसभापति : ग्राप 12 मिनट ले लीजिये (व्यवधान) उनको बोल लेने दीजिए । (व्यवधान) ग्राज दिन भर मंत्री जी नहीं बैठे रहे ग्रीर ग्रव तीन-तीन मंत्री मौजूद हैं इसलिए मैं कह रहा हूं He will not get the Ministers in the morning.

श्री हरी शंकर नामड़ा : मुझे कोई ऐतराज नहीं है। I have no objection

MR. DEPUTY CHAIRMAN: He has no objection.

SHRI K. K. MADHAVAN (Kerala): If the hon. Member agrees, we can continue tomorrow

MR. DEPUTY CHAIRMAN: He has agreed to finish it today.

SHRI HARI SHANKAR BHABH-RA: I have agreed to continue tomorrow.

SHRI K. K. MADHAVAN: It is already past 8 o'clock.

MR. DEPUTY CHAIRMAN: Please let him finish.

श्री हरी शंकर भाभड़ा: ग्राप कल के लिए रखिये ।

श्री उपसमापित: कल टाइम नहीं मिल पाएगा । समय बहुत कम है । तीनों मंत्री जी बैठे हैं । आपका अधुरा रह गया तो कल टाइम नहीं मिल पाएगा । (व्यवधान)

SHRI HARI SHANKAR BHABH-RA: I will give concrete suggestions tomorrow, (interruptions)

MR. DEPUTY CHAIRMAN: Nobody wants to finish. You are not af-fected, Mr. Madhavan. You can go away. Let him. speak. All have gone away. Please sit down. Let him finish. By this time, he would have finished.

SHRI K. K. MADHAVAN: I am not prepared to sit beyond 8 o'clock.

MR. 'DEPUTY CHAIRMAN: Then you can go away. Let him speak. Please finish, Mr. Bhabhra.

SHRI K. K. MADHAVAN: I have no option but to go.

MR. DEPUTY CHAIRMAN: That is all right. Thank you very much.

SHRI K. K. MADHAVAN: Now that you have said it, I have the free dom to go. So it is my freedom, when ever I want

MR. DEPUTY CHAIRMAN: Why do you obstruct the House?

SHRI K. K. MADHAVAN: It is not obstruction.

MR. DEPUTY CHAIRMAN: You are obstructing.

SHRI K. K. MADHAVAN: You are asking me to go out.

MR. DEPUTY CHAIRMAN; I say, if you do not want to sit, you can go away and enjoy your dinner. So many Members have gone away. Nobody is questioning....

SHRI K. K. MADHAVAN: If 1 have to go, I do not want your advice. I can leave the House whenever I want I can go for a cup of tea. But this is not the way.

MR. DEPUTY CHAIRMAN: Then you can sit down.

SHRI K. K. MADHAVAN: No, no, I have serious objection to this way...

MR, DEPUTY CHAIRMAN: You are unnecessarily disturbing.

SHRI K. K. MADHAVAN: Please note. It is not the hon. Member....

MR. DEPUTY CHAIRMAN: You are unnecessarily disturbing the House. He has agreed to speak. You are disturbing him. What sort of a man you are? I am sorry to say that. Nothing of what Mr. Madhavan says will go on record.

[SHRI K. K. MADHAVAN continued to speak.]

MR. DEPUTY CHAIRMAN: No, you have no right. He wants to speak. You are disturbing the proceedings. Take your seat. You go on t alking. Nothing will go on record.

[SHRI K. K MADHAVAN, continued to speak.]

MR. DEPUTY CHAIRMAN: It will not be recorded. Your observation is not proper.

[SHRI K. K. MADHAVAN continued to speak.]

MR. DEPUTY CHAIRMAN: The House can change its decision. No party has objected. I will not allow that thing. Mr. Bhabhra will go on record. Mr. Madhavan will not go on record. He has agreed to speak.

[SHRI K. K. MADHAVA'N continued to

## श्री हरि शंकर भाभड़ा: तो श्राप कल के लिए रख दीजए।

speak.]

MR. DEPUTY CHAIRMAN: Mr. Bhabhra has no objection, you see. (*Interruptions*) He is obstructing the proceedings.

## (Interruptions)

MR. DEPUTY CHAIRMAN: What is your point of order? Let me know.

SHRI K. K. MADHAVAN: The House cannot continue because there is no quorum. Let it be recorded.

iSHRI K. K. MADHAVAN: The House should not proceed because there is no quorum. Ii the House proceeds further, it will be unlawful. Let it be recorded. Let us see who wins.

MR. DEPUTY CHAIRMAN: I am not going to win or lose. 1 just wanted to accommodate the Member.

SHRI K. K. MADHAVAN: J repeat, on a point of order, that this House should not continue because there is no quorum.

MR. DEPUTY CHAIRMAN: All right. Then let u<sub>s</sub> adjourn till tomorrow. The House stand<sub>s</sub> adjourned till 11 A.M. tomorow.

The House then adjourned at twelve minutes past eight of the clock till eleven of the clock on Tuesday, the 3rd March, 1981.